

PERMISSIONS OBTAINED AND HELD BY UNIT

Unit possesses Consolidated Consent & Authorisation (CC&A) issued by the State Pollution Control Board for production of Surimi Fish Paste @32400 MTPA and By-product Fish Meal @9200 MTPA. The authorisation is valid up to 3.04.2026.(Annexure- 01)

Unit has obtained No Objection Certificate from Central Ground Water Authority (CGWA) for ground water extraction (1880 cubic meter/day but not exceeding 3,38,400 cubic meter/year) through existing s06 bore-wells (Annexure- 02)

Unit has obtained CRZ Clearance for laying of treated effluent disposal pipeline from the unit site to deep sea at Chorvad. (Annexure- 03)

ALLEGATIONS AGAINST UNIT

Primary allegation against the unit is that it is “not operating any plant of treating the effluents” and “instead of treating the effluents in its effluent treatment plant, directly discharge the polluted water in the bore wells”.

It is alleged that the unit is “discharging about 2 MLC water since about 1 ½ year continuously round the clock and has polluted the entire area” and “has roughly discharged 1094 million liter water in various tube-wells dug in its premises”. It is further alleged that “initially effect was within the radius of 2 kms. which is now spreading to 5 kms. and by passage of time, it would go to 10 kms. and more”.

It is claimed and contended in the application that the unit by its acts and actions of not treating the contaminated water generated from processing fish and further reverse pumping such untreated contaminated water into the sub-soil using the bore wells installed for extracting ground water has caused severe pollution of ground water, and thereby caused damage to the environment.

REPLY OF POLLUTION CONTROL BOARD

State Pollution Control Board has filed a reply in the application stating that inspections have been carried out from time to time at the premises of the unit.

It has been stated that samples of water have been drawn from different places around the site of the unit on different dates, as well as from the borewells installed within the

premises of the unit. The sample reports did not suggest discharge of untreated wastewater by the unit, or its reverse pumping into the ground.

On some occasions, irregularities and non-compliances were noticed by the officials of the Board. Directions were issued to the unit for taking corrective actions and remedial measures. At one point of time when quantity of ammonium nitrate in the treated discharged water was found to be higher than permissible limits, a direction for closure of the unit was issued by the Board.

INSPECTION REPORTS

Inspections were carried out by the officials of the Board on various dates.

Unit was inspected on 10.04.20218. Samples were drawn from (i) outlet of sand filtration (inlet of RO Plant); (ii) final outlet of ETP; and (iii) borewell no. 5 situated near ETP within the premises. Nothing adverse was found during inspection and the sample reports were found to be normal. **(Annexure-04)**

Unit was inspected on 24.04.20218 in view of complaint received from Shri Vimalbhai Chudasma, Member of Legislative Assembly. Samples were drawn of water from final outlet of ETP. Nothing adverse was found during inspection and the sample reports were found to be normal. **(Annexure-05)**

Unit was inspected on 23.05.2018 by a team of the Vigilance Department of the State Pollution Control Board, Gandhinagar in view of complaint received from Shri Vimalbhai Chudasma, Member of Legislative Assembly. Samples were drawn of water from (i) treated wastewater distribution sump location at plantation/gardening area, (ii) final outlet of ETP prior to RO Plant, and (iii) from the RO Permeate Storage Tank. Vigilance team did not find any discharge of untreated waste water illegally either in the surrounding area or by way of reverse pumping into the soil. Even the test reports of water drawn from different locations were found to be normal. **(Annexure-06)**

Unit was inspected by Regional Office, Junagadh on 11.07.2018. Unit was not found in operation during visit. **(Annexure-07)**

Unit was inspected on 7.02.2019. Samples of water were drawn for testing from (i) inlet of ETP, (ii) outlet of UASB-2, and (iii) final outlet of ETP. Report of each sample was found to be normal. **(Annexure-08)**

Unit was inspected on 5.06.2020. Unit was not found to be in operation due to off season. **(Annexure-09)**

Unit was inspected on 17.09.2021. The unit was not found functional, and it was reported that the unit has remained closed since 17.05.2021. **(Annexure-10)**

Unit was inspected on 2.02.2022. The Effluent Treatment Plant was found functioning properly and the treated wastewater was being discharged into the pipeline installed for deep sea discharge. Water sample was collected from the final outlet of treatment plant, and the same was found confirming to standards. **(Annexure-11)**

Unit was inspected on 3.08.2022. No production activity was going on due to off-season. It was reported that the unit has been under annual shutdown since 31.05.2022. **(Annexure-12)**

Unit was inspected on 2.02.2023 as part of routine monitoring by the Regional Office, Junagadh. Some deficiencies in documentation and non-compliance of procedural aspects were noticed during inspection. A notice was issued to the notice to cure the deficiencies and/or ensure compliances. Pertinently, no discharge of untreated wastewater outside the premises or illegal reverse pumping of polluted water in the ground was noticed during inspection. **(Annexure-13)**

Unit was lastly examined on 5.08.2023 so as to enable submission of latest status report to this Hon'ble Tribunal. At the time of visit, the unit was under annual maintenance and repairing work, and consequently the unit was shut down. There was no production activity. The unit submitted six-monthly progress report for the year 2023 (January – June 2023). **(Annexure-14)**

CONCLUSION

No site inspection has revealed illegal discharge of untreated effluent into the vicinity or reverse pumping of polluted water into the sub-soil. No major non-compliance has been observed, barring once when closure direction was issued by the Board. Every time minor deficiency or procedural non-compliance has been observed, a suitable notice has been issued to the unit.

There has been no lapse on the part of the State Pollution Control Board, as alleged in the application. Board has taken, and continues to take, all reasonable steps for ensuring that the unit remains complaint with the terms and conditions of

authorization and does not perform any act which pollutes or has the potentiality to pollute the environment and adversely affect the surrounding ecology.

The State Pollution Control Board shall abide by any reasonable direction that may be issued by this Hon'ble Tribunal.



GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar 382 010

Phone : (079) 23222425

(079) 23232152

Fax : (079) 23232156

Website : www.gpcb.gov.in

RPAD

NO: GPCB/ ID- 17234/CCA/JNG-10(7)/

In exercise of the power conferred under section-25 of the Water (Prevention and Control of Pollution) Act-1974, under section-21 of the Air (Prevention and Control of Pollution)-1981 and Authorization under rule 6(2) of the Hazardous and other Wastes (Management and Trans boundary movement) Rules, 2016 framed under the Environmental (Protection) Act-1986.

And whereas Board has received consolidated consent application No.149201 dated: 05/02/2019 for the Consolidated Consent and Authorization (CC & A) of this Board under the provisions/rules of the aforesaid Acts. Consents & Authorization are hereby granted as under:

CONSENTS AND AUTHORISATION:

(Under the provisions /rules of the aforesaid environmental acts)

To,

✓ M/S GADRE MARINE EXPORT PVT LTD (HINDUSTAN UNILEVER LTD),
PLOT NO: 130/1, HOLIDAY HOME ROAD,
VILL: CHORWAD -362250,
TAL: MALIA
DIST: JUNAGADH.

1. Consent Order No. : AWH- 99890 date of Issue: 07/03/2019

1.1 The consents shall be valid up to **03/04/2026** for use of outlet for the discharge of trade effluent & emission due to operation of industrial plant for manufacture of the following items/products:

Sr. No.	Product	Total Quantity
1	Surimi Fish Paste	32400 MT/Annum
2	By -Product for Fish Meal	9200 MT/ Annum
3	By -Product for Manure	Nil
4	Imitation Crabstick	Nil
5	Crab Chank/Crab Analog/Braded	Nil

2. CONDITIONS UNDER THE WATER ACT:

2.1 The water consumption and waste water generation shall be as under.

	Water Consumption	Waste water generation
Industrial	1840 KL/Day	1800 KL/Day
Domestic	40 KL/Day	35 KL/Day

2.2 The quantity of industrial effluent shall conform to the following standards.

[Handwritten Signature]

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Outward No: 21913/2019

PARAMETERS	GPCB Norms
PH	5.5 TO 9.0
Temperature	Shall not exceed 5°C above the receiving water temperature
Colour & Odour	All efforts shall be made to remove colour and odour as far as practicable.
Suspended solids	100 mg/l
Oil & Grease	20 mg/l
BOD (3 days at 27 °C)	100 mg/l
COD	250 mg/l
Fluoride (as F)	15 mg/l
Sulphides (as S)	5 mg/l
Phenolic compounds	5 mg/l
Ammonical Nitrogen	50 mg/l
Bio –assay test	90% survival of fish after 96 hours in 100% effluent

- 2.3 The final treated effluent conforming to the above standard shall be disposed off into deep sea at Latitude 20°59' 11.98" N and Longitude 70° 13' 48.24" E through pipeline (where 200 times dilution in 140 m would be available) as per the point approved by Ministry of Environment, Forest and Climate Change vide Letter No:F.No.11-26/2016-IA-III, Government of India, New Delhi dated 10/07/2017.

3. CONDITIONS UNDER THE AIR ACT

- 3.2 The following shall be used as fuel.

Sr No	Fuel	Total
1	HSD	0.61 KL/Hr
2	Agro Waste	1 Ton/Hr
3	Coal	2 Ton/Hr
4	Bio Gas (generated from USAB Reactor at ETP)	220 M3/Hr

- 3.3 The applicant shall install & operate air pollution control system in order to achieve norms prescribed below

- 3.4. The flue gas emission through stack shall conform to the following standards:

Stack No.	Stack attached to	Stack height in Meter	Air Pollution Control system	Parameter	Permissible Limit
1	Boiler (4 TPH)	30	Bag Filter with multi cyclone	Particulate Matter	150 mg/NM3
	Boiler (4 TPH)	30		SO2	100 ppm
	Boiler (4 TPH)	30		NOx	50 ppm



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2	D.G Set-380 KVA Stand By	10	Acoustic Enclosure		
3	D.G Set-500 KVA Stand By	10			
4	D.G Set-500 KVA Stand By	10			
5	D.G Set-500 KVA Stand By	18			
6	D.G Set-1010 KVA Stand By				
7	D.G Set-1010 KVA Stand By				
8	D.G Set-1010 KVA Stand By				

3.5. There shall be no process gas emission

3.6. The concentration of the following parameters in the ambient air within the premises of the industry shall not exceed the limits specified hereunder.

PARAMETERS	PERMISSIBLE LIMIT	
	Annual	24 Hrs Average
Particulate Matter-10 (PM ₁₀)	60 Microgram/M ³	100 Microgram/M ³
Particulate Matter- 2.5 (PM _{2.5})	40 Microgram/M ³	60 Microgram/M ³
SO ₂	50 Microgram/M ³	80 Microgram/M ³
NO _x	40Microgram/M ³	80 Microgram/M ³

3.7. The applicant shall install & operate air pollution control equipment Very efficiently and continuously so that the gaseous emission always conforms to the standards specified in Condition no.3.3 & 3.6 above.

3.8. The consent to operate the industrial plant shall lapse if at any time the parameters of the gaseous emission are not Within the tolerance limits specified in the condition no.3.3 & 3.6 above.

3.9. The applicant shall provide portholes, ladder, platform etc at chimney(s) for monitoring the air emissions and the same shall be open for inspection to/and for use of Board's staff. The chimney(s) vents attached to various sources of emission shall be designed by numbers such as S-1, S-2, etc. and these shall be painted/displayed to facilitate identification.

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3.10 The industry shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standards in respect of noise to less than 75dB(a) during day time and 70 Db (A) during night time. Daytime is reckoned in between 6a.m. and 10 p.m. and nighttime is reckoned between 10 p.m. and 6 a.m.

4. **GENERAL CONDITIONS: -**

- 4.1 Any change in personnel, equipment or working conditions as mentioned in the consents form/order should immediately be intimated to this Board.
- 4.2 Applicant shall also comply with the general conditions given in annexure-I.
- 4.3 Whenever due to accident or other unforeseen act or ever, such emissions occur or is apprehended to occur in excess of standards laid down such information shall be forthwith reported to Board, Concerned Police Station, Office of Directorate of Health Service, Department of Explosives, Inspectorate of Factories and local body. In case of failure of pollution control equipments, the production process connected to it shall be stopped. Remedial actions/measures shall be implemented immediately to bring entire situation normal.
- 4.4 In order to enable the board to perform its functions of ascertaining the standards of effluent laid down by it for the discharge of the effluent under the condition no 2.3 of this order are complied with by the company while causing discharge of effluent, the applicant shall have to submit every month the analysis report of the samples of effluent got collected and analyzed by one of the laboratories recognized by the state Board.
- 4.5 The Environmental Management Unit/Cell shall be setup to ensure implementation on and monitoring of environmental safeguards and other conditions stipulated by statutory authorities. The Environmental Management Cell/Unit shall directly report to the Chief Executive of the organization and shall work as a focal point for internalizing environmental issues. These cells/units also coordinate the exercise of
- 4.6 The applicant shall also comply with the General Conditions as per Annexure - I enclosed.
- 4.7 The Board reserves the right to review and/or revoke the consent and/or make variations in the conditions, which the Board deems, fit in accordance with Section 27 of the Act.
- 4.8 In case of change of ownership/management the name and address of the new owners/partners/directors/proprietor should immediately be intimated to the Board.

5. **HAZARDOUS AND OTHER WASTES (MANAGEMENT AND TRANSBOUNDARY MOVEMENT) RULES, 2016 Form -2(See Rule 6(2))**

- 5.1 Form for grant of authorization for occupier or operator handling hazardous waste
- 5.2 **M/S GADRE MARINE EXPORT PVT LTD (HINDUSTAN UNILEVER LTD)**, is hereby granted an authorization to operate facility for following hazardous wastes on the premises situated at **PLOT NO: 130/1, HOLIDAY HOME ROAD, VILL: CHORWAD - 362250, TAL: MALIADIST: JUNAGADH**

Sr.No	Waste	Quantity	Schedule	Facility
1	Chemical Sludge from Waste water	100 MT/Year	35.3	Collection, Storage, Transportation, Disposal at SEPPL, Saurashtra
2	Used Oil	25 MT/Year	5.1	Collection, Storage, Transportation, Disposal By Sale To Registered Recycler
3	Waste Residue Containing Oil	50 MT/Year	5.2	Collection, Storage, Transportation, Disposal at SEPPL, Saurashtra

Outward No: 49879



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- 5.3 The authorization is granted to operate a facility for collection, storage, transportation and ultimate disposal of Hazardous wastes as above.
- 5.4 The authorization shall be in force for a period up to **03/04/2026**.
- 5.5 The authorization is subject to the conditions stated below and such other conditions as may be specified in the rules from time to time under the Environment (Protection) Act-1986.

6. TERMS AND CONDITIONS OF AUTHORISATION

- a) The applicant shall comply with the provisions of the Environment (Protection) Act - 1986 and the rules made there under.
- b) The authorization shall be produced for inspection at the request of an officer authorized by the Gujarat Pollution Control Board. The persons authorized shall not rent, lend, sell, and transfer of otherwise transport the hazardous wastes without obtaining prior permission of the Gujarat Pollution Control Board.
- c) Any unauthorized change in personnel, equipment or working conditions as mentioned in the authorization order by the persons authorized shall constitute a breach of this authorization.
- d) It is the duty of the authorized person to take prior permission of the Gujarat Pollution Control Board to close down the facility.
- e) An application for the renewal of an authorization shall be made as laid down in rule 5 (6) (ii).
- f) Industry shall have to manage waste oil, discarded containers etc as per Amended Rules-2003 and shall apply Authorization/submit details for all applicable waste as per Amended Rules-2003 with 15 days.
- g) Industry shall submit annual report within 15 days and sub squinty by 30th June every year.

7. General Conditions:

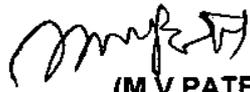
- 7.1 The waste generator shall be totally responsible for (i.e. collection, storage, encapsulation, incineration, treatment, transportation and ultimate disposal) of the wastes generated.
- 7.2 Records of waste generation, its management and annual return shall be submitted to Gujarat Pollution Control Board in Form - 4 by 31st January of every year.
- 7.3 In case of any accident, details of the same shall be submitted in Form - 5 to Gujarat Pollution Control Board.
- 7.4 As per "Public Liability Insurance Act - 91" company shall get Insurance Policy, if applicable.
- 7.5 Empty drums and containers of toxic and hazards material shall be treated as per guideline published for Management & Handling of discarded containers". Records of the same shall be maintained and forwarded to Gujarat Pollution Control Board regularly.
- 7.6 In no case any kind of hazardous waste shall be imported without prior approval of appropriate authority.

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- 7.7 In case of transport of hazardous wastes to a facility for (i.e. treatment, storage and disposal) existing in a State other than the State where hazardous wastes are generated, the occupier shall obtain 'No Objection Certificate' from the State Pollution Control Board or Committee of the concerned State or Union territory Administration where the facility exists.
- 7.8 Unit shall take all concrete measures to show tangible results in waste generation, reduction, avoidance, reuse and recycle. Action taken in this regards shall be submitted within three months and also along with Form-4.
- 7.9 Industry shall have to display the relevant information with regard to hazardous waste as indicated in the Courts Order in W.P. No.657 of 1995-dated 14th October-2003.
- 7.10 Industry shall have to display on-line data outside the main factory gate with regard to quantity and nature of hazardous chemicals being handled in the plant, including waste water and air emissions and solid hazardous wastes generated within factory premise.

For and on behalf of
GUJARAT POLLUTION CONTROL BOARD


(M.V.PATEL)
ENVIRONMENTAL ENGINEER

ISSUED TO:

**M/S GADRE MARINE EXPORT PVT LTD (HINDUSTAN UNILEVER LTD),
PLOT NO: 130/1, HOLIDAY HOME ROAD,
VILL: CHORWAD -362250,
TAL: MALIA
DIST: JUNAGADH.**

Copy to: The Regional Officer, G.P.C.Board, Junagadh For information & Sampling.

Outward No:498793,13/03/2019

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MEMBER SECRETARY

केन्द्रीय भूमि जल प्राधिकरण
जल संसाधन, नदी विकास एवं
गंगा संरक्षण मंत्रालय
भारत सरकार

File No: - 21-4/1616/GJ/IND/2016 - 2067

NOC No: - CGWA/NOC/IND/ORIG/2017/2928

Central Ground Water Authority
Ministry of Water Resources
River Development & Ganga Rejuvenation
Government of India

Date:- 21 DEC 2017

To

✓ M/s Gadre Marine Exports Private Limited
Plot No. 130/1, Holiday Home Road,
Village Chorwad, Block Malia,
District Junagadh, Gujarat – 362250

Sub:- NOC for ground water withdrawal to M/s Gadre Marine Exports Private Limited in respect of their existing Food Processing Industry (Frozen Marine Products) located at Plot No. 130/1, Holiday Home Road, Town Chorwad (M), Taluka Malia, District Junagadh, Gujarat – reg.

Refer to your application on the above cited subject. Based on recommendations of Regional Director, Central Ground Water Board, West Central Region, Ahmadabad vide their recommendations dated 09/11/2017 and further deliberations on the subject, the NOC of Central Ground Water Authority is hereby accorded to M/s Gadre Marine Exports Private Limited in respect of their existing Food Processing Industry (Frozen Marine Products) located at Plot No. 130/1, Holiday Home Road, Town Chorwad (M), Taluka Malia, District Junagadh, Gujarat. The NOC is, however subject to the following conditions:-

1. The firm may abstract 1,880 cu.m/day (and not exceeding 3, 38,400 cu.m/year) of ground water, through existing six (6) bore wells only. No additional ground water abstraction structures shall be constructed for this purpose without prior approval of the CGWA. The bore wells shall be modified as per guidelines enclosed in Annexure.
2. All the wells shall be fitted with water meter by the firm at its own cost and monitoring of ground water abstraction shall be undertaken accordingly on regular basis, atleast once in a month.
3. M/s Gadre Marine Exports Private Limited, in consultation with the Regional Director, Central Ground Water Board, West Central Region, Ahmedabad may implement ground water recharge measures to the tune of 50,587 cu.m/year as proposed, for augmenting the ground water resources of the area within six months from the date of issue of this letter. Recharge measures shall be taken up by the firm outside the plant premises. Firm shall also undertake periodic maintenance of recharge structures at its own cost.
4. The photographs of the recharge structures after completion of the same are to be furnished immediately to the Regional Director, Central Ground Water Board, West Central Region, Ahmedabad for verification and under intimation to this office.
5. The firm at its own cost shall install four (4) piezometers fitted with digital water level

West Block - 2, Wing - 3, Sector - 1, R.K. Puram, New Delhi - 110066

Tel : 011-26175362, 26175373, 26175379 Fax : 011-26175369

Website : www.cgwb.gov.in, www.mowr.gov.in

स्वच्छ सुरक्षित जल - सुन्दर खुशहाल कल

A. Any Specific Information Called for [in SCRUTINY] (600) Uploaded in XGN on 08/02/2019 11:09:51 from IP No: 117.239.209.91.

B. 17234-Gadre Marine Export Pvt.Ltd.(previously Hindustan CONSERVE WATER & SANITARY responsibility and undertakes that the furnished information is CORRECT & ACCURATE.

recorder having telemetry systems at suitable locations and execute monthly ground water regime monitoring in and around the project area on regular basis in consultation with the Central Ground Water Board, West Central Region, Ahmedabad. The firm shall share user ID and password with the Regional Director, Central Ground Water Board, West Central Region, Ahmedabad.

6. The ground water quality shall be monitored twice in a year during pre- monsoon and post- monsoon periods.

7. The ground water monitoring data in respect of S. No. 2, 5 & 6 shall be submitted to Central Ground Water Board, West Central Region, Ahmedabad on regular basis at least once in a year.

8. The firm shall ensure proper recycling and reuse of waste water after adequate treatment.

9. Action taken report in respect of S. No. 1 to 8 shall be submitted to CGWA within one year period.

10. The permission is liable to be cancelled in case of non-compliance of any of the conditions as mentioned in S. No. 1 to 9.

11. This NOC is subject to prevailing Central/State Government rules/laws or Court orders related to construction of tubewell/ground water withdrawal/construction of recharge or conservation structure/discharge of effluents or any such matter as applicable.

12. The firm shall report self compliance online in the website (www.cgwa-noc.gov.in) within one year from the date of issue of this NOC.

13. This NOC does not absolve the applicant / proponent of this obligation / requirement to obtain other statutory and administrative clearances from other statutory and administrative authorities.

14. The NOC does not imply that other statutory / administrative clearances shall be granted to the project by the concerned authorities. Such authorities would consider the project on merits and be taking decisions independently of the NOC.

15. This NOC is valid from 08/12/2017 till 07/12/2019.


Member Secretary

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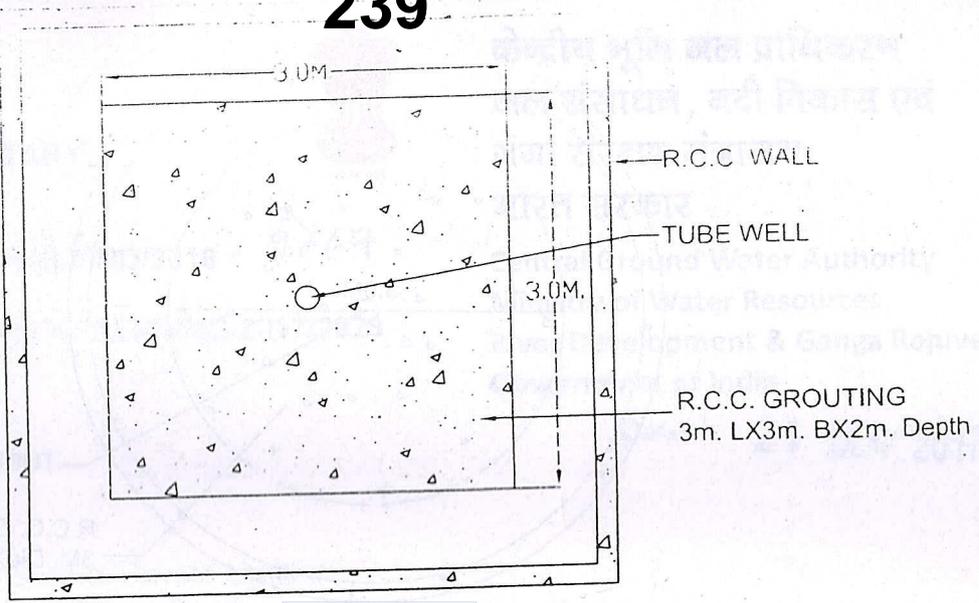
1. The Member Secretary, Gujarat Pollution Control Board Paryavaran Bhavan, Sector 10 A, Gandhinagar 382010, Gujarat with a request to ensure that the conditions mentioned in the NOC are complied by the firm in consultation with the District Collector, District Junagadh, Gujarat.
2. The District Collector, District Junagadh, Gujarat for necessary action.
3. The Regional Director, Central Ground Water Board, West Central Region, Ahmedabad. This has reference to your recommendation dated 09/11/2017.
4. TS to the Chairman, Central Ground Water Authority, Shram Shakti Bhawan, Rafi Marg, New Delhi.
5. Guard File 2017-18.


Member Secretary

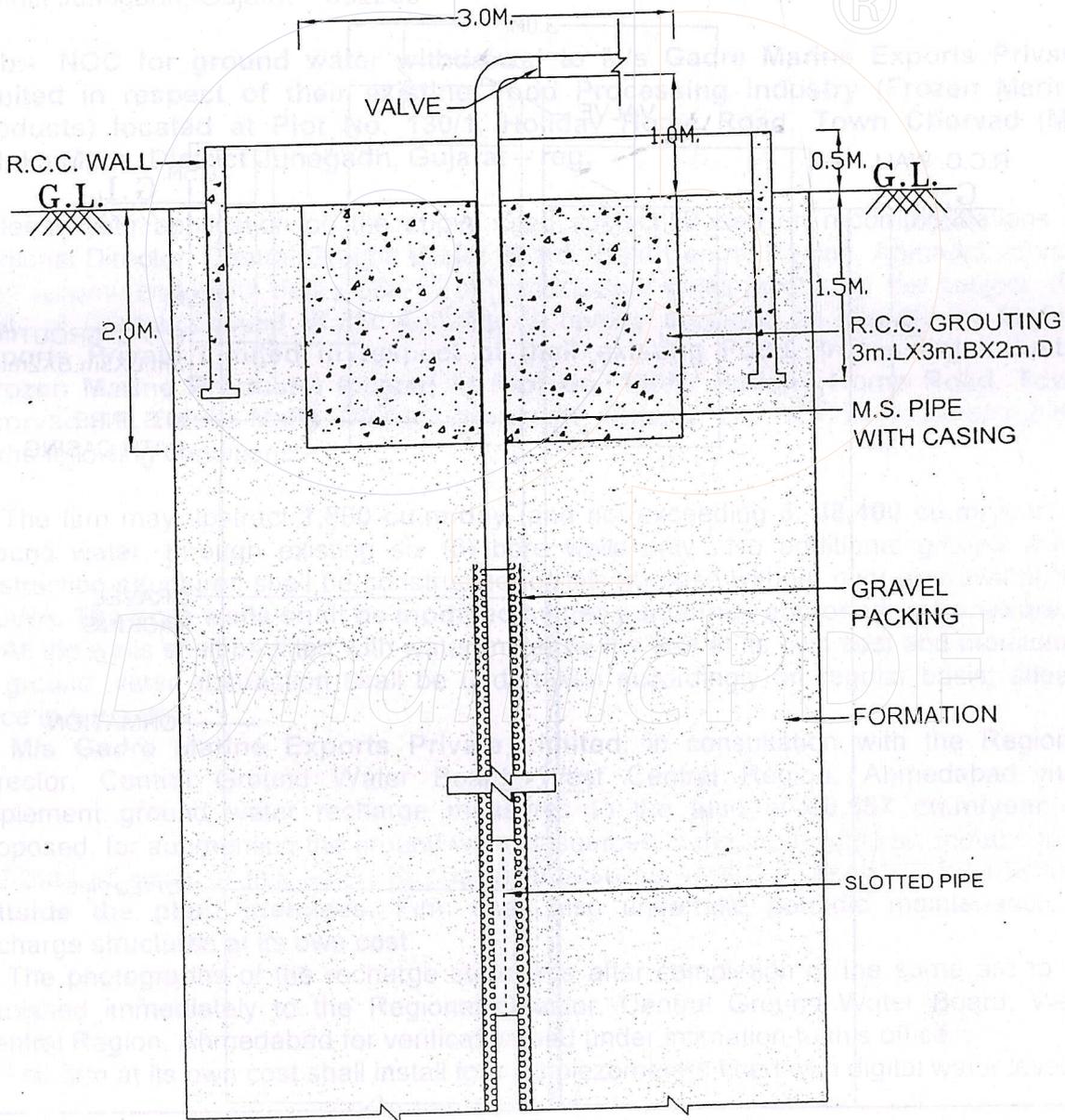
CRITERIA FOR CONSTRUCTION OF TUBE WELL/ BORE WELL IN THE PLANT PREMISES OF
POLLUTION PRONE INDUSTRIES/ PROJECTS – Additional Conditions

It has been observed that in the areas where industries/ projects viz. Tannery, Slaughter Houses, Dye, Chemical, other hazardous units, etc. are located, the ground water in and around these have been polluted. In order to prevent further deterioration of ground water pollution, it has been decided to take all necessary measures for well head protection. All industries/ projects falling under this category are hereby directed to follow the under mentioned procedure both for existing and new category.

1. No tube well/ bore well to be constructed in near vicinity of the processing unit. Tube well/ bore well to be constructed at the place which is hygienically maintained.
2. The assembly pipe/ casing pipe must be only of Mild Steel and no PVC (Poly Vinyl Chloride) or similar pipes to be used. The tube well/ bore well having PVC or similar pipes should be abandoned and filled back.
3. Around the tube well/ bore well RCC (Reinforced Concrete Cement) grouting of 3 meters (length) x 3 meters (width) x 2 meters (depth) must be provided. The pipe of the tube well/ bore well must be raised 1 meter above ground level (1 magl). The tube well/ bore well must be surrounded by RCC wall of 0.5 meter high and 1.5 meter depth to prevent any surface contamination to enter the constructed tube well/ bore well. **Plan/Sectional diagram is enclosed for reference.**
4. The tube well/ bore well must be fitted with NRV (Non Return Valve) for ensuring that the constructed tube well/ bore well is exclusively used for abstraction of ground water only.
5. At no point of time there should be any injection of any water or fluid into the constructed tube well/ bore well/ Piezometer.
6. The industries/ projects under this category should not implement any recharge measures within the plant premises.
7. Any tube well/ bore well located/ constructed the near vicinity of STP (Sewage Treatment Plant) or ETP (Effluent Treatment Plant) should be abandoned and filled back.
8. All efforts to be made for according priority for constructing the tube well/ bore well outside the plant/projects premises.
9. The piezometer to be constructed for monitoring purpose should follow the same procedure as that for tube well/ bore well for such industries/ projects.
10. CGWA reserves the right to withdraw the NOC and sealing of tube well/ bore well in case of any violation.

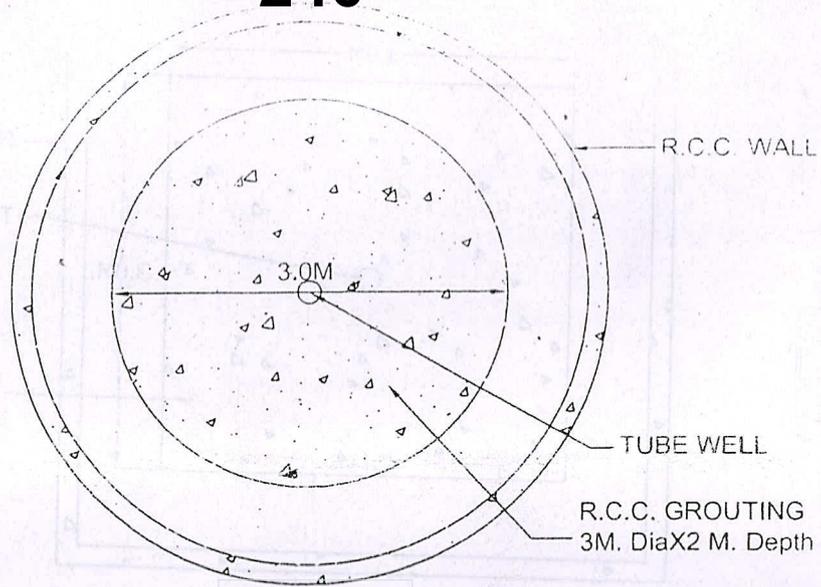


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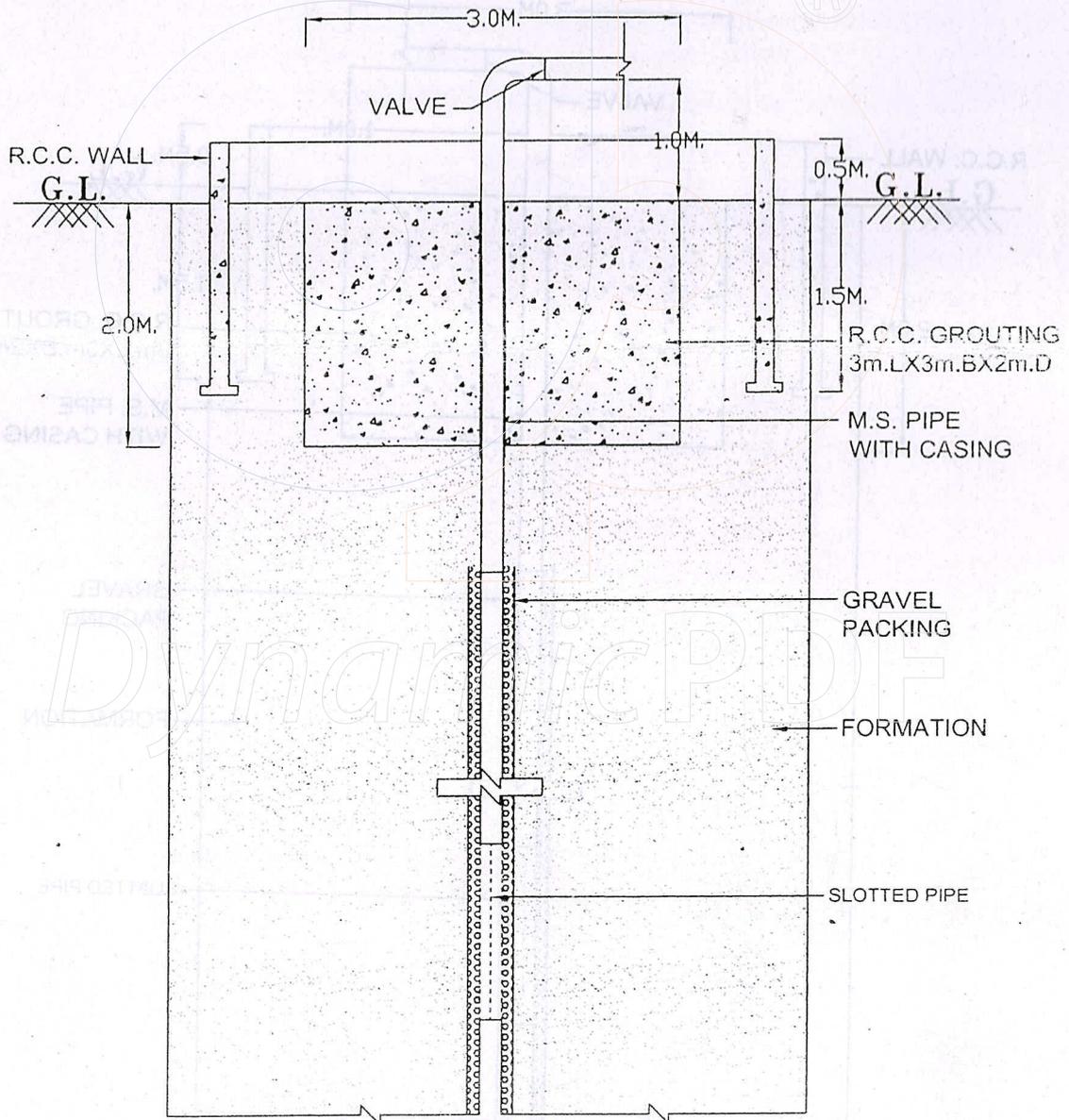


SECTION

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PLAN



SECTION

F.No. 11-26/2016-IA-III
Government of India
Ministry of Environment, Forest and Climate Change

Indira Paryavaran Bhawan,
Jor Bagh Road, New Delhi - 110003
Dated: 10 July, 2017

To,
The Director
M/s Gadre Marine Export Private Limited
District Junagarh, Gujarat
Gujarat -362001

Sub: Proposed project for laying of treated effluent disposal pipeline at District Junagarh, Gujarat by M/s Gadre Marine Export Private Limited - CRZ Clearance - reg.

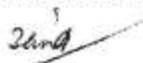
Sir,

This has reference to your proposal No. IA/GJ/MIS/57332/2016, dated 05.08.2016 received in this Ministry for CRZ Clearance in accordance with the provisions of the Coastal Regulation Zone (CRZ) Notification, 2011 issued under the Environment (Protection) Act, 1986.

2. The proposal was re-considered by the Expert Appraisal Committee (EAC)- Infrastructure Development, Coastal Regulation Zone, Building / Construction and Miscellaneous projects, in 170th meeting held during May 11, 2017. The details of the project, as per the documents submitted by you and as informed during the aforesaid meetings of the EAC are noted as under:

- (i) The proposed project entails laying of conveyance of treated effluent through a pipeline laid on the sea floor and discharged into the open sea at the appropriate location. The source of effluent is from the processing units of frozen crab stick as well as frozen fish paste (Surimi) and of fish protein powder from fish waste.
- (ii) The project would lead to employment of additional 250 local people (fisherman).
- (iii) The total cost of the proposed project will be about Rs 10.75 Crores (including cost of pipeline & expansion of unit).
- (iv) The fish processing plant is located at 588 m on landward from CRZ boundary of 500m. The project area falls in CRZ IB, III, and IV.
- (v) The outfall point of discharge will be at Latitude 20°59'11.98" and Longitude 70°13'48.24". The length of the outfall pie will be 1325 m and would terminate at 13 m water depth. The outfall will have multiple port diffuser arrangement system with 4 number of ports of each 100 mm outer diameter.
- (vi) CRZ map (1:4,000 scale) with demarcation of HTL, LTL has been prepared.
- (vii) There are no mangroves or corals or sea grass or any other ecological sensitive areas around. The total quantity of effluent will be 2 MLD (8.33 m³/hour) [0.78 MLD + 1.22 MLD].
- (viii) The length of the outfall pipeline along its route is 1325 m.
- (ix) The water depth at location of outfall will be 13.0 m with respect to CD. The outfall diffuser is designed with 4 nos. X 100 mm dia. Ports.
- (x) The proposed water requirement will be 1020 KL/day, and total waste water quantity is 1800 KL/Day and treatment capacity will be 2400 KL/Day.
- (xi) The quality of effluent shall be maintained as per the norms of GPCB. If any significant impact on the ecology of sea is observed, the treatment of effluent would be enhanced.
- (xii) The ecology of sea would be maintained by conducting periodic monitoring.
- (xiii) Gujarat Coastal Zone Management Authority has recommended the proposal from CRZ perspective vide its letter no. ENV-10-2015-163-E(T Cell), dated 28.06.2016.

3. Based on the information submitted by you as at para no. 2 above and others and presentation made before the EAC (Infrastructure Development, Coastal Regulation Zone, Building /



Construction and Miscellaneous projects) in its 170th meeting held on May 11, 2017, and in acceptance of the recommendation of the EAC, the Ministry of Environment, Forest and Climate Change hereby accords CRZ Clearance to the above project viz *Proposed Project for laying of treated effluent disposal pipeline at District Junagadh, Gujarat* subject to the following specific and general conditions as under:

PART A – SPECIFIC CONDITIONS:

- (i) All conditions/recommendations stipulated by the Gujarat Coastal Zone Management Authority (GCZMA) vide its letter no. ENV-10-2016-74-E(T Cell), dated 28.06.2016 shall strictly be complied with.
- (ii) 2% of the cost of the project shall be apportioned for marine and coastal biodiversity protection and conservation measures, to be spent by the project proponent towards fulfilling its Corporate Environmental Responsibility (CER) during the currency of the project. Proper record and account of measures taken should be maintained and should also be submitted to the CZMA every six months.
- (iii) Periodic monitoring of effluent discharge would be carried out to evaluate any change in waste water quality, sediment quantity and biological characteristics. Accordingly, the project proponent shall set up three effluent discharge monitoring points in the sea viz. one station within 100 m from the proposed outfall; and two stations at 1000 m on either side of the outfall point.
- (iv) Effluent not meeting with the CPCB/GPCB norms shall not be discharged and shall be stored in Guard Ponds and recycled back into the effluent Treatment Plant for further treatment to achieve the norms. Necessary facilities for this purpose shall be set up.
- (v) The pipeline shall be monitored regularly for leakages and ensured that there is no leak from the pipeline. In case of any such eventualities, the company shall immediately stop disposal through the said pipeline and take the corrective measures in consultation with the CPCB and the District Collector.
- (vi) It shall be ensured that there are no blockages to the creek/river/sandy shores due to laying of pipeline and free flow of water shall be maintained.
- (vii) The outfall diffuser shall be located a 1325m distance offshore along the outfall route at 13m water depth, with diffusers 4 X 100 mm diameter parts inclined at horizontal. The outfall diffuser shall not have any sharp projection to avoid hurdles to the boats and fisherman moving around this region. The diffuser ports shall be placed on the seabed and the top of the ports shall remain well below the water sea surface.
- (viii) Marker buoys shall be placed closed to the outfall to help boats avoid collision while crossing.
- (ix) Chorwad and adjoining areas have some excellent inter-tidal areas. The project proponent will develop baseline inventory of marine and coastal biodiversity of inter-tidal region of Chorwad and will develop conservation plan for the same. Adequate financial provision for the same be made in the project budget.
- (x) 'Consent to Establish' shall be obtained from State Pollution Control Board under the Air (Prevention and Control of Pollution) Act, 1981 and the Water (Prevention and Control of Pollution) Act, 1974, as may be applicable.
- (xi) The construction in CRZ areas shall be done strictly in accordance with the provisions of CRZ Notification, 2011 and as amended from time to time.

- (xii) There shall be no dressing or alteration of the sand dunes, natural features including landscape changes for beautification, recreation and other such purpose.
- (xiii) Treated effluent emanating from the existing STP shall be recycled/ reused to the maximum extent possible. Treatment of 100% grey water by decentralized treatment should be done. Discharge of unused treated effluent shall conform to the norms and standards of the State Pollution Control Board. Necessary measures should be made to mitigate the odour problem from the STP.
- (xiv) The project proponent should also make alternate arrangement for situation arising due to malfunctioning of STP. There shall be regular monitoring of the results of standard parameters of the effluent discharged from STP under intimation to the SPCB.
- (xv) The project proponent shall ensure that no ground water drawal is carried out within CRZ areas without prior approval of the Central Ground Water Authority.
- (xvi) Soil and ground water samples in and around the STP shall be tested regularly to ascertain that there is no threat to ground water quality by leaching of heavy metals and other toxic contaminants.

PART – B: GENERAL CONDITIONS

- (i) Adequate provision for infrastructure facilities including water supply, fuel and sanitation must be ensured for construction workers during the construction phase of the project to avoid any damage to the environment.
 - (ii) A six monthly monitoring report shall need to be submitted by the project proponents to the Regional Office of this Ministry regarding the implementation of the stipulated conditions.
 - (iii) The Ministry of Environment, Forest & Climate Change or any other competent authority may stipulate any additional conditions or modify the existing ones, if necessary in the interest of environment and the same shall be complied with.
 - (iv) The Ministry reserves the right to revoke this Clearance if any of the conditions stipulated are not complied with to the satisfaction of the Ministry.
 - (v) In the event of a change in project profile or change in the implementation agency, a fresh reference shall be made to the Ministry.
 - (vi) A copy of the clearance letter shall be marked to concerned Panchayat/ local NGO, if any, from whom any suggestion/ representation has been made received while processing the proposal.
 - (vii) A copy of the CRZ Clearance letter shall also be displayed on the website of the concerned State Pollution Control Board. The Clearance letter shall also be displayed at the Regional Office, District Industries centre and Collector's Office/Tehsildar's Office for 30 days.
4. Concealing factual data or submission of false/fabricated data and failure to comply with any of the conditions mentioned above may result in withdrawal of this clearance and attract action under the provisions of Environment (Protection) Act, 1986.
5. The above stipulations would be enforced among others under the provisions of the Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and control of Pollution) Act, 1981, the Environment (Protection) Act, 1986, the Public Liability (Insurance) Act, 1991, the EIA Notification, 2006 and the CRZ Notification, 2011.

6. Full co-operation shall be extended to the officials of the Regional Office of MoEF&CC, during monitoring of implementation of conditions stipulated in the clearance. It shall be ensured that documents/as may be necessary is submitted to the monitoring team during inspection. A complete set of all the documents shall be also submitted to Regional Office of the MoEF&CC.
7. In the case of any change(s) in the scope of the project, the project would require a fresh appraisal by this Ministry.
8. The Ministry reserves the right to add additional safeguard measures subsequently, if found necessary, and to take action including revoking of the environment clearance under the provisions of the Environmental (Protection) Act, 1986, to ensure effective implementation of the suggested safeguard measures in a time bound and satisfactory manner.
9. All other statutory clearances such as the approvals for storage of diesel from Chief Controller of Explosives, Fire Department, Civil Aviation Department, Forest Conservation Act, 1980 and Wildlife (Protection) Act, 1972 etc. shall be obtained, as applicable by project proponents from the respective competent authorities.
10. The project proponent should advertise in at least two local Newspapers widely circulated in the region, one of which shall be in the vernacular language informing that the project has been accorded CRZ Clearance and copies of clearance letters are available with the State Pollution Control Board (SPCB) and may also be seen on the website of the Ministry of Environment, Forest and Climate Change at <http://www.epvfoc.gic.in>. The advertisement should be made within seven days from the date of receipt of the Clearance letter and a copy of the same should be forwarded to the Regional Office of this Ministry.
11. This clearance is subject to final order of the Hon'ble Supreme Court of India in the matter of Goa Foundation Vs Union of India in Writ Petition (Civil) No.460 of 2004 as may be applicable to this project.
12. Any appeal against this clearance shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010.
13. A copy of the clearance letter shall be sent by the proponent to concerned Panchayat, Zilla Parishad/Municipal Corporation, Urban Local Body and the Local NGO, if any, from whom suggestions/representations, if any, were received while processing the proposal. The clearance letter shall also be put on the website of the company by the proponent.
14. The proponent shall upload the status of compliance of the stipulated conditions, including results of monitored data on their website and shall update the same periodically. It shall simultaneously be sent to the Regional Office of MoEF&CC, the respective Zonal Office of CPCB and the SPCB. The criteria pollutant levels namely SPM, RSPM, SO₂, NO_x (ambient levels as well as stack emissions) or critical sectoral parameters, indicated for the project shall be monitored and displayed at a convenient location near the main gate of the company in the public domain.
15. The environmental statement for each financial year ending 31st March in Form-V as is mandated to be submitted by the project proponent to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently, shall also be put on the website of the company along with the status of compliance of conditions and shall also be sent to the respective Regional Office of the Ministry by e-mail.

(Arvind Kumar Nautiyal)
Director

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Copy to:

1. The Secretary, Department of Forests & Environment, Block 14, 8th floor, Sachivalaya, Gandhinagar - 382 010 Gujarat.
2. The Chairman, (Environment) & Additional Secretary Department of Forest and Environment Gujarat Coastal Zone Management Authority Government of Gujarat Block No.14/8th Floor, New Sachivalaya Sector-10 A, Gandhinagar
3. The Chairman, CPCB, Parivesh Bhawan, CBD-cum-Office Complex, East Arjun Nagar, Delhi - 110002
4. The Member Secretary, Gujarat Pollution Control Board, Paryavaran Bhawan Sector-10 A, Gandhinagar-382010
5. The APCCB (C), MoEF&CC Regional Office (WZ), E-5, Kendriya Paryavaran Bhawan, E-5 Arca Colony, Link Road-3, Ravishankar Nagar, Bhopal - 462016
6. Guard File.
7. Monitoring Cell.

(Arvind Kumar Nautiyal)
Director

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GOVERNMENT OF GUJARAT
FORESTS & ENVIRONMENT DEPARTMENT
BLOCK NO. 14, 8TH FLOOR, SACHIVALAYA
GANDHINAGAR - 382 010.

HARDIK SHAH, IAS
DIRECTOR (ENVIRONMENT) &
ADDITIONAL SECRETARY

Ph : (079) 23251062

Fax : (079) 23252156

E-mail direnv@gujarat.gov.in

Ref. No.ENV-10-2015-163-E(T cell)

June 28, 2016

To,
Shri S.K. Srivastava
Additional Director(IA-III)
Ministry of Environment, Forests & Climate Change
Indira Paryavaran Bhavan, Jor Bugh,
Aliganj Road New Delhi - 110 003

Sub: CRZ clearance for proposed project for laying of treated effluent disposal pipeline from Gadre Marine Export Private Limited to deep sea at Chorwad, Dist: Junagadh by M/S Gadre Marine Export Private Limited -regarding

Dear Sir,

M/S Gadre Marine Export Private Limited (GMEPL) vide its application dated 10-02-2015 approached this Department for seeking recommendations from the Gujarat Coastal Zone Management Authority for obtaining CRZ Clearance from the Ministry of Environment, Forests and Climate Change, Government of India for their proposed project for laying of treated effluent disposal pipeline for disposal of treated effluent at deep sea at Chorwad, Dist: Junagadh

M/S GMEPL submitted following documents alongwith application:

1. Form-1 as per CRZ Notification 2011
2. Permission letter dated September 25, 2014 from GMB to carry out oceanographic/Hydrographic survey
3. A copy of request made to GPCB for NOC amendment in respect in increasing the production
4. A report for demarcation of HTL, LTL and CRZ map alongwith superimposition of the proposed activity on it, prepared by the Institute of Remote Sensing, Anna University, Chennai
5. Various undertakings as per guidelines of this Department
6. Marine Environmental Impact Assessment study for discharge of effluent prepared by the Indomer Coastal Hydraulics (P) ltd, Chennai

7. Marine Environmental Impact Assessment study for discharge of effluent prepared by the Indomer Coastal Hydraulics (P) Ltd, Chennai

The EIA report prepared by the Indomer Coastal Hydraulics (P) Ltd, Chennai includes the details like Introduction(chapter 1), Description of Plant(chapter 2), Ecology and Economy(chapter 3), Screening and Scoping(chapter 4), Base line Data(Chapter 5), Seabed Investigation(chapter 6), Description of Models(chapter 7) Description of Environment (chapter – 8), Impact Assessment (chapter 10), Mitigation (chapter 11), Marine Environment Management Plan (chapter 11), Post Project Monitoring and Conclusion(chapter 13)

The main findings of the Marine EIA report prepared by the Indomer Coastal Hydraulics (P) Ltd, Chennai are summarized as follows: -

- I. The laying and construction effluent outfall with diffuser port will have marginal impact on seawater, marine ecology land use and community. The magnitude of the adverse impact appears to be low. Nevertheless, the proposed project would bring positive impacts on land use, people, their living and the economy of the region. The impact due to construction of marine outfall and the effluent discharge in sea water are analysed. The Construction would initially affect the sea bottom and benthic community.
- II. Prolonged exposure of aquatic organism to the discharge effluent close to the diffuser ports or in the initial mixing zone would cause migration of fishes. The discharge of effluent would initially influence the water quality of the seawater. Most fishes including shell fishes can tolerate moderate change in water quality for a period of minutes to hours; however more extended periods may impact on marine life.
- III. Any impact on historic/ cultural heritage and social-economic activities appears to be absent.
- IV. In general, the presence of outfall may i) locally restrict the use of drifting nets, ii) the presence of discharge ports above the seafloor will prohibit use of gill nets and drift nets, iii) the installation of diffuser in sea bed and the jet plume discharge water would locally alter the flow pattern within the initial mixing zone and iv) improper design of outfall diffuser may reduce the mixing and increase the distance of mixing zone. Improper design of may cause interference with currents resulting in problem for the movement of boats sailing in the vicinity.

- V. The effects of suspended sediments and turbidity are reportedly confined to short term in order of a few weeks. Further to this the sediment is already taken with high suspended load and the turbidity induced due to the laying of outfall pipeline will be negligible.
- XI. The phytoplankton in the primary production avoid upstream water quality like their growth and survival. An increase in concentration in the downstream will lead to the death and decay of these primary producers. They are also sensitive to the presence of any pollutants. Therefore, it is advisable that the effluent may be discharge at a location where maximum dilution takes place within a short time of discharge so that the detrimental effect will be minimum.
- VII. Macrophytes are benthic outfall plants which are generally attached to submerged solids but in present case, the sea bed consists of sand and silt and the impact on them will be almost.
- VIII. Zooplankton organisms, which are pelagic, move with the water currents, can be exposed to higher saline conditions resulting varying degrees of stress due to changes to the osmoregulatory function. The continuous release of treated effluent may have some impact on zooplankton standing stock. However, since the quality of effluent is as per the norms of GPCB and release location ensures sufficient dilution, the impact would not be significant.
- IX. As the benthic community is inherently impermanent, they will be subjected to environmental changes more than the other communities. Like other natural population, they are also sensitive to the changes in water quality, which may affect their body physiology. However, the treated effluent as per the norms of Gujarat Pollution Control Board will be returned to sea which would be diluted sufficiently under the influence of strong currents at the release point. Thus, the impact on macrobenthic organisms due to release of treated effluent would be minimum.
- X. The invertebrate fauna is sensitive to the environmental changes to limited extent, but large variation may affect their metabolism. They are sensitive to any changes in water quality. However, the release of treated effluent would be through pipeline and the impact on invertebrate environment fauna would not be significant.

- XI. In general, the impact of the effluent discharge on the fishes are seen disturbing the breeding habitat, however, in the present scenario, the quality of the effluent is confined to the norms of GPCB, also it attains single dilution in shorter distance and hence the impact will be minimum.
- XII. Moreover, in the present case, the GMPPL effluent consists of pH, Colour, TSS, TDS, COD, BOD, Oil and Grease, Phosphoric compound and SAR within the standards stipulated by the Gujarat Pollution Control Board. The quantity of the discharge is very low 2000 M³/day. Also it undergoes higher dilution of more than 200 times within 260 m. Hence the above impacts during operation phase would be very less.
- XIII. The baseline data collected from the project region and the review of the available information indicates that the water quality parameters are within the acceptable limits for the coastal waters. The water quality of the effluent discharge into the sea is within the standards stipulated by the Gujarat Pollution Control Board. The water at open sea, and mouth region are well mixed, remain clean and free from any pollution.
- XIV. The construction of outfall in the sea region will result in marginal impacts on marine sustainability. Further such impacts are confined to a limited period of construction. The analysis of discharge indicates that impacts due to such activity will be restricted to a smaller area within 200 m radius. The effluent released will get mixed within short span and it get flushed with the tidal currents and thus it will not have any impact on the marine environment.

The proposal of the Gadre Marine Export Private Limited (GMEPL) was scrutinized by Technical Committee in its 16th meeting, which was held 04-04-2015, wherein the representative of Gadre Marine Export Private Limited made a presentation about various activities to be carried out in the CRZ zone. EIA report prepared by the Indusme Coastal Hydraulics (P) Ltd., and CRZ map prepared by the Institute of Remote Sensing, Anna University, Chennai. Based on the presentation made by the GMEPL, and during the presentation and discussion, it was observed by the Technical Committee that terrestrial EIA had not been done also evaluation of impact during construction period and operation period, should have been done based on baseline data. Accordingly, various details were asked for on 24-07-2015 from the GMEPL, including updated EIA report. The GMEPL has been furnished details vide its letter dated 12th January, 2016.

The representative of the GMEPL, made a presentation before the GCMZMA in its 28th meeting, which was held on 22-04-2016, and submitted that their existing plant is located at Chorwad Dist: Junagadh, and engaged in processing and packing of frozen marine products. The present effluent discharge is 780 M³/day and projected to generate additional effluent quantity of 1220 M³/day after expansion. The total quantity of effluent would be 2000 M³/day. The entire effluent will be treated in the same existing Effluent Treatment Plant (ETP) with little modification to meet the norms stipulated by the Gujarat Pollution Control Board. It is proposed to carry total quantity of the effluent by a pipeline and discharge at the appropriate location in the open sea, at Latitude: 20° 59' 11.98" N and Longitude: 70° 13' 46.24" E, as suggested by the Indusme Coastal Hydraulics (P) Ltd, where 200 times dilution in 140m would be available.

It was submitted that total length of the pipeline (HDPE pipeline) having 250 mm dia would be 2825m. Out of which 1500m pipeline would be laid on land and remaining 1325 m pipeline would be laid into sea upto the point suggested by the Indusme Coastal Hydraulics (P) Ltd. It was further submitted by the representative of the GMEPL that the fishing activities take place at 2km-10km offshore. There is no fishing activities within 1500 m from the shore and the outfall diffuser is proposed at location, where there is a rocky bed. Also the quality of water discharge is near to fresh water, hence there would not be any impact on fisheries.

As per the CRZ map prepared and duly imposed for the proposed route of pipeline, prepared by the Anna University, Chennai, proposed activities falls in CRZ-II, CRZ-III and CRZ-IV categories.

The Authority deliberated the proposal of M/s Gadre Marine Private Limited (GMPPL) and after detailed discussion, it is decided to recommend to the Ministry of Environment, Forests and Climate Change, Government of India to grant CRZ Clearance for their proposed project for laying of Onshore and Offshore treated wastewater disposal pipeline for 2000 M³/D (2 MLD) capacity from GMPPL, upto the disposal point as identified by Indusme Coastal Hydraulics (P) Ltd, Chennai with some specific conditions

In view of above, the State Government hereby recommends to the Ministry of Environment and Forests, Govt. of India the environmental clearance under the CRZ notification for their proposed project for laying of treated effluent disposal pipeline for disposal of treated effluent at a point identified by the Indusme Coastal Hydraulics (P) Ltd, Chennai at Chorwad, Dist: Junagadh by M/s Gadre Marine Export Private Limited, with strict compliance of the following conditions:

Specific Conditions:

1. The provisions of the CRZ notification of 2011 shall be strictly adhered to by the M/s GMEPL.
2. The effluent shall be treated as per the prescribed norms of GPCB, and it shall be discharged at a point suggested by the Indusme Coastal Hydraulics (P) Ltd.
3. The effluent not meeting with the GPCB norms shall not be discharged and shall be stored in the lined tanks and recycled back into the Effluent Treatment Plant for further treatment to achieve the GPCB norms. M/s GMEPL shall ensure necessary facilities for this purpose and shall strictly comply with the GPCB norms, round the clock.
4. The pipeline shall be monitored regularly by the company and it shall be ensured that there is no leak from the pipeline. In case of any such eventuality, the company shall immediately stop disposal through the said pipeline and take the corrective measures in consultation with the GPCB and the District Collector.
5. There shall not be any blockage of creek/ditch etc due to laying of pipeline and free flow of water shall be maintained.
6. The outfall diffuser shall be located at 1325m distance offshore along the outfall route at 1m water depth, diffuser shall have 4 X 100 mm dia ports inclined at horizontal. The outfall diffuser shall not have any sharp projection to avoid hazards to the boats and fishermen moving around this region.
7. The diffuser ports shall be placed on the seabed and the top of the ports shall remain well below the water sea surface.
8. A marker buoy shall be placed closed to the outfall would help boats to avoid collision while crossing.
9. Necessary permissions from different departments/ agencies under different laws/ acts shall be obtained before commencing any activity including the construction / pipeline laying activities.

10. 2MLD of the treated effluent meeting with the Gujarat Pollution Control Board (GPCB) norms at the point recommended by the Indomer Coastal Hydraulics (P) Ltd shall only be discharged through the said pipeline.
11. Comprehensive Environment Impact Assessment report shall be submitted to this department and the recommendations/suggestions given in it shall be implemented.
12. The construction debris and sewage generated during the construction phase shall not be discharged into the creek, sea, estuary or into the CRZ area. The debris shall be removed from the construction site immediately after the construction is over and shall be disposed off as per the guidance of the GPCB.
13. The construction camps shall be located outside the CRZ area and the construction labours shall be provided with the necessary amenities, including sanitation, water supply and fuel and it shall be ensured that the environmental conditions are not deteriorated by the construction labours.
14. The groundwater shall not be tapped to meet with the water requirements during construction or operation phase in any case.
15. A Disaster Management Plan to meet with any eventualities that may arise during construction and/or operation phase shall be prepared and implemented.
16. M/S GMEPL shall provide online treated effluent quality monitoring device before it is discharged into the sea at a point suggested by the Indomer Coastal Hydraulics (P) Ltd.
17. A separate Environmental Cell with qualified personnel shall be created to implement the Environmental Management Plan and a separate budget shall be provided for this purpose.
18. The cost of the external agency that may be appointed by this department for supervision / monitoring of the project activities during construction/ operational phases shall be borne by M/s GMEPL.
19. Massive greenbelt development program including the mangrove plantation shall in an area of 25 ha. be carried out in consultation with the GEC /Forest Department by M/s GMEPL and would be completed within a period of two years from the date of issuance of the CRZ clearance from the MoEF&CC, GOI.
20. A large scale socio-economic upliftment program in consultation with the District Collector/ DDO shall be carried out. A separate budget shall be provided for this purpose and details be furnished to this Department from time to time.
21. Environmental Audit report shall be submitted every year. The report shall also cover the change in the coastal and marine environment enroute the proposed pipeline and around disposal point due to commissioning of the proposed pipeline.

22. A six monthly progress report regarding the compliance of the conditions shall be submitted to this Department and MoEF&CC, GOI.
23. Any additional condition that may be imposed by the MOEF&CC, GOI/ this Department from time to time shall have to be complied with by M/s GMEPL.

Thanking you

Yours sincerely,


(Hardik Shah)

Encl: As above

Copy to:

The Director
M/S Gadre Marine Export Pvt Ltd
Plot No-130/1, Holiday Home Road,
Charwad-362250.
Dist: Junagadh For necessary action at your end please. Information please.

4331

-: Inspection Report: -

Inspection Place: Gadre Marine Export Pvt Ltd, Village: Chorwad, Dist.: Junagadh.

Date of inspection: 10/04/2018, Time: 12:30 Hrs

Reference: Complaint of Shri Vijaybhai Rudabhai Bhuva which received from:

- 1) Jillapanchyat Karyalay, Arogya Shakha, Junagadh, vide letter no, G.A.A.A./D-1/Sanitation/1712 to 1723/2018, dated: 02/04/2018 &
- 2) HO, vide letter no. Fariyad cell/2018 GM 06/449539, dated: 02/04/2018 (complaint ID: 11908)

Observations:

This unit is inspected with reference to Complaint of Shri Vijaybhai Rudabhai Bhuva which received from Jillapanchyat Karyalay, Arogya Shakha, Junagadh, vide letter no, G.A.A.A./D-1/Sanitation/1712 to 1723/2018, dated: 02/04/2018 & from HO, vide letter no. Fariyad cell/2018 GM 06/449539, dated: 02/04/2018 (complaint ID: 11908).

Unit is having valid CCA for the product of SURIMI FISH PASTE-14400 MT/Annum, FISH MEAL-4200MT/Annum, MANURE-250 MT/Annum, IMITATION CARBSTICK-7200MT/Annum & CRAB CHANK/CARB ANALOG/BRADED-1200 MT/Annum.

Unit is engaged in production of fish products. During inspection, Surimi plant is found in operation. Unit has stopped production of Crab Stick and shifted major plant machinery of Crab stick plant.

Unit is having effluent treatment plant with primary, secondary and tertiary treatment facility for treatment of generated w/w, unit is having two nos. of ultra-filtration system which is found in operation, all provided ETP units along with newly installed UASB reactor with gas holder and flaring system are found in operation, unit has installed new RO plant of capacity 1200 KL/ day, which is found in operation. Unit has treating whole ETP treated effluent in to new installed RO plant and RO permeate is utilized for gardening/plantation and reuse purpose (reuse in cooling, Boiler feed, washing purpose). Unit has installed 20 nos. of sprinklers for sprinkling of treated effluent in to gardening/ plantation area. During inspection, provided all water sprinklers are found in operation. Unit has installed magnetic flow meter at ETP inlet and at outlet of sand filtration. Cumulative reading on outlet of sand filtration is 75669 m³ noted, while ETP inlet flow meter readings are: (1) RO reject: 22067 m³, (2) DAF return line: 69552 m³, (3) Nali tank O/L (washing water): 416168 m³ noted. Unit has installed magnetic flow meter at outlet of RP permeate & cumulative meter reading 18734 m³ is noted. Wet sludge is observed in SD beds. Unit is going to install another one UASB & civil construction work is going on.

Unit is having two IBR boilers of 4 Ton capacity, from which one boiler is kept as a stand by and cyclone separator is attached as an APCM while other boiler is in operational and cyclone followed by bag filter is attached as an APCM. Coal is used as fuel in boiler.

Unit is having hazardous waste storage facility nearby ETP area in which approx. 7 MT sludge is found stored. Unit is a member of Saurashtra Enviro Projects Pvt. Ltd. for final disposal of generated ETP sludge.

During inspection, six number of bore wells are found within premise out of which five number of bore well are found mounted with pump and pipeline while remaining one bore wells are found in non-use condition. Unit has installed flow meters on four numbers of bore wells and maintaining water extraction record on daily basis. Unit has not installed flow meter on Bore-well number 5, which situated nearby ETP area. Person contacted informed that they are not used this Bore-well, presently water utilization started from this bore-well for construction activity of new UASB. Unit has obtained

NOC from CGWA for ground water abstraction 1880 cubic meter/day through existing six Bore-wells, vide letter no. CGWA/NOC/IND/ORIG/2017/2928, dated: 21/12/2017.

At the time of inspection there is no any arrangement found within premise for illegal discharge of wastewater in underground through bore well. Unit has laid down the Marine disposal pipeline for treated effluent disposal in to deep Sea. Unit has obtained clearance for laying of treated effluent disposal pipeline from Forest & Environment Department, GOG, vide letter no. ENV-10-2015-163-E (T cell), dated: 28/06/2016 & from MoEF, vide letter no. F. No. 11-26/2016-IA-III, dated: 10/07/2017. Unit yet not started the treated effluent disposal in to Sea. At present marine disposal pipeline is not connected with treated effluent pipeline.

During inspection following water samples are collected for analysis from following locations:

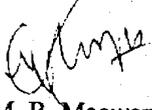
- (1) From final outlet of ETP i.e. RO permeate
- (2) Inlet of RO plant i.e. outlet of sand filtration
- (3) From Bore-well no. 5, near ETP area within premises

During inspection, following written instruction is given to the unit and directed to submit the compliance report within three days:

- ૧) સી માં વેસ્ટ વોટર ડિસ્ચાર્જ ચાલુ કરતા પહેલાં બોર્ડને જાણ કરવી.
- ૨) હાલમાં સેન્ટ ફિલ્ટરેશન પછી મેઝેટીક ફ્લોમીટર (સી વોટર ડિસ્ચાર્જ માટે) લગાવેલ છે, જે ફ્લોમીટર ગાર્ડ પોન્ડ પછીની સી વોટર ડિસ્ચાર્જ લાઇન પર લગાવવું અને તેનો રેકોર્ડ લોગબુકમાં નિભાવવો તથા આ લાઇન પર સેમ્પલીંગ પોઇન્ટ લગાવવો.

Inspected by:


(B. M. Dolasiya)
SSA


(M. R. Macwana)
Regional Officer



Gujarat Pollution Control Board

PCB Id: 17234

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1	Industry Details gadre marine export pvt.ltd.(previously hindustan unilever ltd)	Outward No: 20239-25/04/2018																																
	Email : sachin.nakharekar@gadremarine.com Telephone : 9099023114 Inspection Id : 476363 (On Complaint)	PLOT NO:130/1, , HOLIDAY HOME ROAD, VILLAGE-CHORWAD, CHORWAD - 362250 DIST : Junagadh, TAL : Malia , SIDC : Not In Gide Ro Name : Junagadh																																
2	Type / Scale / Sector / Status : ORANGE / LARGE / Fish processing and packing (excluding chilling of fishes) / In Operation																																	
3	Inspection Dt & Time : 10/04/2018 12:30 / Air , Water , Hazd Person Contacted : Sachin Nakhdekar - Commercial Manager																																	
4	Env Audit Detail : Sch : 2 , Environ , Year : 2017 , On Dt : Commissioned Dt : 01/02/1996 Production Start Dt : 01/03/1995 Applicability of CRZ Rules : No																																	
5	Water Consumption in Kilo Lts Per Day Ind : 820.000 Dom : 40.000 Borewells: 6 Waste Water generation / Discharge (klpd) : Ind : 780.000 Dom : 35.000 Tubewells: 0																																	
7	Consumer No.(Electric Meter): Source of Water Supply: Borewell																																	
8	Disposal Mode of Industrial / Domestic : Zero Discharge / Irrigation																																	
9	Discharge Pt / Final Receiving Body (Ultimate): On land for Plantation & Gardening / No generation of industrial wastewater																																	
10	Status of water consent Under the Water Act,1974: AWH-91114-02/11/2022 Last Inward:127483-03/11/2017[GRT]																																	
11	Effluent Treatment plant (ETP) : Units, if provided and status : ETP Details : P-Collection Cum Equalization,P-Equalization Tank,P-Flash Mixer,P-Pri Settling Tank,Primary,S-Aeration Tank,S-Sec Clarifier,S-Settling Tank,S-Sludge Dry Beds,S-U.A.S.B,Secondary,T-Carbon Filter,T-Sand Filter,Tertiary																																	
12	Whether Industry is a member of CETP ? No																																	
13	Boilers=2 , DG Sets=6 , Flue Gas =5, Process =0 , ETP Cap = 1913 , Capacity of All = 10HP APCM Details : Not provided Fuel Used : H.S.D,ldo Stack Attached to : Boiler,D.G. Sets																																	
14	TSDF Name : Bhachau-Saurashtra Enviro Projects Pvt. Ltd[28203]																																	
15	Lab Charges Pending : NIL Water Cess Charges Pending : NIL																																	
16	Last Env. Form V : 2017-2018 Water Cess Return : 2016-2017 HW Monthly Return : 2018-03																																	
17	Last 3 Legal Action :																																	
	<table border="1"> <thead> <tr> <th>Insp Dt</th> <th>Act</th> <th>Leg Dt</th> <th>For</th> <th>Insp ID</th> <th>IR-Leg</th> <th>Type</th> <th>Out No</th> </tr> </thead> <tbody> <tr> <td>14/11/2017</td> <td>REV</td> <td>06/02/2018</td> <td>PER,</td> <td>457372</td> <td>REV</td> <td>APP</td> <td>443736</td> </tr> <tr> <td>20/07/2017</td> <td>REV</td> <td>16/08/2017</td> <td>3MT,</td> <td>445589</td> <td>REV</td> <td>COM</td> <td>420644</td> </tr> <tr> <td>13/05/2017</td> <td>REV</td> <td>28/06/2017</td> <td>TRI,</td> <td>437709</td> <td>REV</td> <td>REV</td> <td>416055</td> </tr> </tbody> </table>		Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No	14/11/2017	REV	06/02/2018	PER,	457372	REV	APP	443736	20/07/2017	REV	16/08/2017	3MT,	445589	REV	COM	420644	13/05/2017	REV	28/06/2017	TRI,	437709	REV	REV	416055
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	Monthly Patrak Data : Last Return : 201803 HAZD Waste Disposal : 0.000 (0 Trucks)																																	
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25/04/2018

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251 Gujarat Pollution Control Board

PCB Id: 17234

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

One Time Updatons

e	Electric Company Name (Power Supply)	PGVCL	
p	On South Direction of the location of the Company	--	
p	On West Direction of the location of the Company	--	
o	Production since (Date) or Proposed	01/03/1995	
p	On North Direction of the location of the Company	--	
p	On East Direction of the location of the Company	--	
0	Air - Water - Hazd ACTs Applicability ?	Air, Water, Haz	
g	Nos of Stacks (Flue Gas & Process)	0, 2	
k	Recycler-Registration Valid ??	N.A	
h	Regd with T.S.D.F	SEP-Bhachau-Saurashtra Enviro Projects Pvt. Ltd [28203]	
i	Recyclable Hazd Waste Disposal to	N.A	
j	Name & Address of MAIN Re-Cycler	NA	
l	CETP Name	----NOT a CETP Member	
f	Display Board Provided at the Entrance ?	Yes	
m	W.W.G Treatment thru Pri / Sec / Tertiary / N.A :	Secondary-Tertiary	
n	Nos of Flow-Meters - W.C / W.W.G / ETP =	4, 3, 2	
d	Is Industry ZERO DISCHARGE Catg (If Yes, HOW ?)	No.	

General Observation

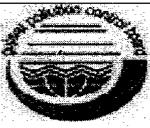
a	R.O File No	495	
a	Is the Industry in Operation ??	Yes	
b	Industry Operating without CCA	No.	
c	Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	Industry Name CHANGED in recent times ??	No.	
g	Has Regn with CETP or TSDF expired ??	No.	
h	Seperate Energy Meter for A.P.C.M ?	No.	
h	Provision of any STAND-BY Pump ??	No.	

Air Related

a	Fuel Type confirmitive with CCA ?	Yes	
b	Av. Fuel Consumption EXCEEDING CCA limits	No.	
c	APC Measures confirmitive with CCA conditions ??	Yes	
d	ALL APCMs are in operation	Yes	
e	SMF availability	Provided	
f	Thick Smoke observed in Flue Gas/Processes ??	No.	
g	ph of Scrubbing Media as per requirement ??	Yes	NA
h	Ultimate Disposal of Scrubbing Media	N.A	
i	Nos of Samples : Stack & Ambient	0, 0	

Haz Waste Related

a	Haz.waste Catg confirmitive with CCA	Yes	
b	H.W generation exceeding CCA limits	No.	
c	Collection, Storage, Treatmnt, Disposal Facility Adequate ??	Yes	
d	Reusing or Recycling of Haz Waste by Industry ?	No	
e	LogBook / XGN Manifests / Disposal Records TALLYING ??	Not At All	
f	Stock of Haz-Waste @ premises/Whether EXCESS ?	--	
g	Recycler/ Actual user has valid Authorization under rules 6 or 9 of HOWR-2016?	No.	



Gujarat Pollution Control Board

(Inspection Report) - Air, Water, Hazardous

PCB Id: 17234

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

h	Installed capacity of the plant based on machinery installed (Capacity of Machine, No. of Batch/Day, Annual Capacity)	--	
i	Technical capability and equipment complying with the SOP/Guideline?	No.	
j	Is unit complying the conditions given in SOP/Guidelines?	No.	
k	Facility is adequate for the applied process	No.	
l	Passbook is maintained?	No.	
m	Details of PII, if applicable	--	
n	Details of safety aspects provided by the facility	--	
o	Separate storage area for Haz. Waste for the utilization or generation from the process is provided?	No.	
p	Quantity of Hazardous waste procured as per CCA?	No.	
Water Parameter			
b	Source of Water Supply	Borewell	
c	W.W.G is EXCEEDING the CCA Limits	No.	
d	W.W Disposal as per the Consent Conditions ?	Yes	
e	Was the ETP in operation ?	Yes	
f	Treatment System ADEQUATE to handle existing effluent	Adequate	
g	Did u observe ANY ILLEGAL Discharge ??	No.	
h	Nos of Samples collected	3	

Remarks :

Site Observations during Inspection , PCB-ID: (17234)

This unit is inspected with reference to Complaint of Shri Vijaybhai Rudabhai Bhuvra which received from Jilpanchayat Karyalay, Arogya Shakha, Junagadh, vide letter no, G.A.A./D-1/Sanitation/1712 to 1723/2018, dated: 02/04/2018 & from HO, vide letter no. Fariyad cell/2018 GM 06/449539, dated: 02/04/2018 (complaint ID: 11908). IR & complaint letter is uploaded h/w. [452]-25/04/2018

W.C Notings: Water consumption @ 860 KLPD[452-NRO]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

સી માં વેસ્ટ વોટર ડિસ્ચાર્જ ચાલુ કરતા પહેલાં બોર્ડને જાણ કરવી.

હાલમાં સેન્ડ ફિલ્ટરેશન પછી મેન્નેટીક ફ્લોમીટર (સી વોટર ડિસ્ચાર્જ માટે) લગાવેલ છે, જે ફ્લોમીટર ગાર્ડ પોન્ડ પછીની સી વોટર ડિસ્ચાર્જ લાઈન પર લગાવવું અને તેનો રેકોર્ડ લોગબુકમાં નિભાવવો તથા આ લાઈન પર સેમ્પલીંગ પોઈન્ટ લગાવવો.

Compliance Observed in this Inspections.

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Gujarat Pollution Control Board

(Inspection Report) - Air, Water, Hazardous

PCB Id: 17234

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
છેલ્લા ત્રણ માસના પ્રોડક્શનના ડેટા, પાણી વપરાશનના, ETP ના તેમજ રીયુઝ ના ડેટા આપવા.; We submitng last 3Month Data in "000" PDF. Thanks. (05/04/2018)	473068(15/03/18)	Fully Complied
બીજા બોયલર માટે (4 MT) CCA એમેન્ડમેન્ટ લેવું. Respected Sir, @\$@# \$ For CCA Ammendment of our Boiler is under Process & we will do ASAP. @\$@# \$ (05/04/2018)	473068(15/03/18)	Still Pending
અપફ્લો એરિયશનના પાછળના ભાગના એરિયામાં ગ્રીનબેલ્ટ વિકસાવવો.; We are in process of development of greenbelt behind of upflow aeration and the work shall be completed shortly. (13/03/2018)	457372(14/11/17)	Still Pending
આર.ઓ. પરમીટ એટલે કે ફ્લોમીટર આઉટલેટ પર ફ્લોમીટર લગાવવું અને તેનો રેકોર્ડ નિભાવવો.; We have install flow meter at our let of ETP and maintain records of the same. (13/03/2018)	457372(14/11/17)	Still Pending
ઈટીપી આઉટલેટ (સેન્ડ ફિલ્ટરેશન પછી) પરની લાઈન કે જ્યાં ટી લગાવેલ છે ત્યાં (પ્લાન્ટેશન માટે વપરાતા ગંદા પાણી અને આર.ઓ. પ્લાન્ટમાં જતા ગંદા પાણી માટે) મીટરીંગ સીસ્ટમ લગાવવી અને આ બંનેનો રેકોર્ડ નિભાવવો.	455325(23/10/17)	Still Pending
બોરવેલ પાણી વપરાશ માટે CGWAની પરમીશન રજુ કરવી.; we have been granted CGWA permission from New Delhi. Copy of permission is upload in "000" pdf. Thanks. (13/03/2018)	455325(23/10/17)	Still Pending
ઈટીપી એરિયામાં સાફસફાઈ કરવી.	455325(23/10/17)	Partial Compliance

25/04/2018

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Gujarat Pollution Control Board

PCB ID: 17234

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air, Stack, Hazardous Waste & Samples PCB-ID: (17234)

A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	W-15	7 to 8 / 24	1235-1235	REP	from outlet of sand filtration i.e. inlet of ro plant ~	Slight Yellow
2	W-15	7 to 8 / 24	1240-1240	REP	from final outlet of etp i.e. ro permeate ~	Colourless
3	W-22	7 to 8 / 26	1250-1250	REP	from bore-well no. 5 situated near etp area within premises ~	Colourless

B Process Stacks

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	AFCM	Fuel	Consp-Unit	Insp Remk
1	D.G. Sets	13	DG SET-2(625)	N.A	NOT	H.S.D	0.14KL/HR	
2	D.G. Sets	10	DG (380)	N.A	NOT	H.S.D	0.080KL/HR	
3	D.G. Sets	10	DGSET(500)	N.A	NOT	H.S.D	0.125 KL/HR	
4	Boiler	15	Common stack of Boi-1/2/3	YES	NOT	ldo	35 Lit/Hr	
5	D.G. Sets	13	DG SET-1(625)	N.A	NOT	H.S.D	0.14 KL/HR	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Chemical sludge from waste water treatment	I -35.3	60.000-M.T	COL,DST,STO,TRA
2	Used or Spent Oil	I -5.1	2.000-M.T	COL,DSS,STO,TRA
3	Wastes or residues containing oil	I -5.2	50.000-M.T	DSS,OTH

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	By Product For Fish Meal	350.000	667.000 - M.T	0.000	WE WANT RECOVER PRODUCT SO IT REDUCE EC
2	By Product For Manure	0.000	21.000 - M.T	0.000	delete the product
3	Crab Chank/Crab Analog/Braded Products	100.000	150.000 - M.T	100.000	We want to double the quantity
4	Imitation Crabstick	600.000	1150.000 - M.T	600.000	Increase of 600 MT/annum
5	Surimi Fish Paste	1200.000	1700.000 - M.T	1200.000	increase of 8400Mt/annum
6	Whole Fish Product	0.000	82.000 - M.T	0.000	Product to be deleted

F Raw material :

Sr	Raw Material Name	Capacity - Unit / Month
1	polyphosphate	3.300 - M.T
2	raw fish	2541.000 - M.T
3	sugar	71.660 - M.T

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 860.000	WWG : 815.000	Water Source	Remark
1	Boiler Feed	50.000	50.000	Tankers	
2	Cooling Water	20.000	10.000	Tankers	
3	Domestic Purpose	40.000	35.000	Borewell, Tankers	
4	Mnfg Process	1770.000	1770.000	Borewell	

H Solid Waste

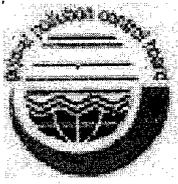
Inspection Team : M. R. Macwana, ROH - B.M.Dolasiya, SSA(M)

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

25/04/2018

5/6 (Through XGN)

N I C



ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE **255**

Sample ID:231487 - Analysis Completion:04/05/2018

Fish processing and packing (excluding chilling of fishes) / LAB
Inward : 18624

Gujarat Pollution Control Board, Rajkot
Race Course, Ring Road,
Near Race Course,
Rajkot - 360 001
Tel:(0281) 2474524 , 2459831

TEST REPORT

Test Report No. : 18624

Date: 07/05/2018

1. Name of the Customer : Gadre Marine Export Pvt.Ltd.(previously Hindustan Unilever Ltd) - 17234
2. Address : 130/1, HOLIDAY HOME ROAD,VILLAGE-CHORWAD
CHORWAD-362250, Taluka : Malia, District : Junagadh, GIDC : Not In Gidc
3. Nature of Sample : REP-Representative/Grab, (Insp Type : COM-On Complaint)
4. Sample Collected By : M. R. Macwana, ROH
5. Quantity of Sample Received : 0
6. Code No. of the Sample : 231487
7. Date & Time of Collection & Inwarding : 10/04/2018 , (1235 to 1235) & 19/04/2018
8. Date of Start & Completion of Analysis : 19/04/2018 & 04/05/2018
9. Sampling Point : From outlet of Sand Filtration i.e. Inlet of RO Plant ~
10. Flow Details (Remarks) :
11. Mode of Disposal :
12. Ultimate Receiving Body : TREATED WATER DISPOSED IN SEA
13. Temperature on Collection : 24 & pH Range on pH Strip :7 to 8
14. Carboys Nos for : Barcode & Color & Appearance :Slight Yellow
15. Water Consumption & W.W.G (KLPD) : Ind :1840.000 , Dom :40.000 & Ind :1800.000 , Dom :35.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part - 9) - 1984(Reaffirmed 2006)	Ambient oC - 60 oC	24
2	pH	pH Units	4500 H+ B APHA Standard Methods 22nd edi.2012	1 - 14 pH value As or	7.77
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 22nd edi. 2012	2 - to 99 Hazen & 1-50	10
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 - 200000 mg/L	2568
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 - 10000 mg/L	94
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standar	1 - 2000 mg/l.	33.56
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	1440
8	Sulphate	mg/l	APHA(22nd edi)4500 SO4 E	2-40mg/l	357
9	Chemical Oxygen Demand	mg/l	APHA (22nd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	83
10	Oil & Grease	mg/l	Liquid - Liquid Partition Gravimetric method. (5520 B	01 - 1000 mg/l	0.4
11	Phenolic Compounds	mg/l	4 Amino Antipyrine method without Chloroform Extra	0.1 - 50 mg/l	BDL
12	Fluoride	mg/l	SPADNS method (4500-F-D APHA standard Methods	0.10-40 mg/l	1.06
13	Sulphide	mg/l	APHA (22nd Edi.)4500-s2-F -iodometric Method	1-500.0 mg/l	0.35
14	B.O.D (3 Days 27oC)	mg/l	3 - Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05-50000 mg/l	26
15	Sodium Absorption Ratio(SAR)	SAR	IS11624-1986(Reaffirmed 2009)	1 - 50 v Meq/L	10.5

Laboratory Remarks : Approved By:434-r.o_434 Dt.: 07/05/2018

H.P.Patel, RO Lab Head

Field Observation :

Note :

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2. The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
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6. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
7. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
8. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23rd Edition by APHA.
9. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

01/07/2021



ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLES

256

Gujarat Pollution Control Board, Rajkot
Race Course, Ring Road,
Near Race Course,
Rajkot - 360 001
Tele:(0281) 2474524 , 2459831

Sample ID:231488 - Analysis Completion:04/05/2018

Fish processing and packing (excluding chilling of fishes) / LAB
Inward : 18625

TEST REPORT

Test Report No. : 18625

Date: 07/05/2018

1. Name of the Customer : Gadre Marine Export Pvt.Ltd.(previously Hindustan Unilever Ltd) - 17234
2. Address : 130/1, ,HOLIDAY HOME ROAD,VILLAGE-CHORWAD
CHORWAD-362250, Taluka : Malia, District : Junagadh, GIDC : Not In Gidc
3. Nature of Sample : REP-Representative/Grab, (Insp Type : COM-On Complaint)
4. Sample Collected By : M. R. Macwana, ROH
5. Quantity of Sample Received : 0
6. Code No. of the Sample : 231488
7. Date & Time of Collection & Inwarding : 10/04/2018 , (1240 to 1240) & 19/04/2018
8. Date of Start & Completion of Analysis : 19/04/2018 & 04/05/2018
9. Sampling Point : From Final outlet of ETP i.e. RO Permeate ~
10. Flow Details (Remarks) :
11. Mode of Disposal : On land for Plantation & Gardening
12. Ultimate Receiving Body : TREATED WATER DISPOSED IN SEA
13. Temperature on Collection : 24 & pH Range on pH Strip :7 to 8
14. Carboys Nos for : Barcode & Color & Appearance :Colourless
15. Water Consumption & W.W.G (KLPD) : Ind :1840.000 , Dom :40.000 & Ind :1800.000 , Dom :35.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part - 9) - 1984(Reaffirmed 2006)	Ambient oC - 60 oC	24
2	pH	pH Units	4500 H+ B APHA Standard Methods 22nd edi.2012	1 - 14 pH value As or	7.02
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 22nd edi. 2012	2 - to 99 Hazen & 1-50	05
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 - 200000 mg/L	776
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 - 10000 mg/L	12
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standar	1 - 2000 mg/l.	18.52
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard N	1 - 50000 mg/l	420
8	Sulphate	mg/l	APHA(22nd edi)4500 SO4 E	2-40mg/l	40
9	Chemical Oxygen Demand	mg/l	APHA (22nd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	6
10	Oil & Grease	mg/l	Liquid - Liquid Partition Gravimetric method. (5520 B	01 - 1000 mg/l	0.8
11	Phenolic Compounds	mg/l	4 Amino Antipyrrene method without Chloroform Extra	0.1 - 50 mg/l	BDL
12	Fluoride	mg/l	SPADNS method (4500-F-D APHA standard Methods	0.10-40 mg/l	0.85
13	Sulphide	mg/l	APHA (22nd Edi.)4500-s2-F -iodometric Method	1-500.0 mg/l	0.22
14	B.O.D (3 Days 27oC)	mg/l	3 - Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05-50000 mg/l	0.2
15	Sodium Absorption Ratio(SAR)	SAR	IS11624-1986(Reaffirmed 2009)	1 - 50 v Meq/L	10.4

Laboratory Remarks : Approved By:434-r.o_434 Dt.: 07/05/2018

H.P.Patel, RO Lab Head

Field Observation :

Note :

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- Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23rd Edition by APHA.
- Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

01/07/2021



ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE **257**

Gujarat Pollution Control Board, Rajkot
Race Course, Ring Road,
Near Race Course,
Rajkot - 360 001
Tele:(0281) 2474524 , 2459831

Sample ID:231490 - Analysis Completion:04/05/2018

Fish processing and packing (excluding chilling of fishes) / LAB
Inward : 18627

TEST REPORT

Test Report No. : 18627

Date: 07/05/2018

1. Name of the Customer : Gadre Marine Export Pvt.Ltd.(previously Hindustan Unilever Ltd) - 17234
2. Address : 130/1, ,HOLIDAY HOME ROAD,VILLAGE-CHORWAD
CHORWAD-362250, Taluka : Malia, District : Junagadh, GIDC : Not In Gide
3. Nature of Sample : REP-Representative/Grab, (Insp Type : COM-On Complaint)
4. Sample Collected By : M. R. Macwana, ROH
5. Quantity of Sample Received : 0
6. Code No. of the Sample : 231490
7. Date & Time of Collection & Inwarding : 10/04/2018 , (1250 to 1250) & 19/04/2018
8. Date of Start & Completion of Analysis : 19/04/2018 & 04/05/2018
9. Sampling Point : From Bore-well no. 5 situated near ETP area within premises ~
10. Flow Details (Remarks) :
11. Mode of Disposal :
12. Ultimate Receiving Body : TREATED WATER DISPOSED IN SEA
13. Temperature on Collection : 26 & pH Range on pH Strip :7 to 8
14. Carboys Nos for : Barcode & Color & Appearance :Colourless
15. Water Consumption & W.W.G (KLPD) : Ind :1840.000 , Dom :40.000 & Ind :1800.000 , Dom :35.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part - 9) - 1984(Reaffirmed 2006)	Ambient oC - 60 oC	26
2	pH	pH Units	4500 H+ B APHA Standard Methods 22nd edi.2012	1 - 14 pH value As or	7.52
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 22nd edi. 2012	2 - to 99 Hazen & 1-50	05
4	Conductivity	micro.s/cm	2510 B APHA Standard Methods 22nd edi.-2012	1.0 µS/cm - 100 mS/c	4980
5	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 - 200000 mg/L	2920
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standar	1 - 2000 mg/l.	0.294
7	Total Kjeldahl Nitrogen	mg/l	Titrimetric method followed by preliminary distillation s	1 - 5000 mg/l	0.59
8	Nitrate	mg/l	Cadmium reduction method As per Spectrophotometr	0.005 - 100 mg/l	1.627
9	Alkalinity as CaCO3	mg/l	Titration method. (2320 B APHA Standard Methods 2	1 - 5000 mg/l	120
10	Total Hardness as CaCO3	mg/l	Ethylene Diamine Tetra Acetic Acid (EDTA) Titrimetric	1-5000 mg/l	785
11	Calcium	mg/l	Ethylene Diamine Tetra Acetic Acid (EDTA) Titrimetric	1-5000 mg/l	157
12	Magnesium	mg/l	Ethylene Diamine Tetra Acetic Acid (EDTA) Titrimetric	1-5000 mg/l	96
13	Percent Sodium	%Na	IS11624-1986(Reaffirmed 2009)	0.01 - 100%.	74
14	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	1410
15	Sulphate	mg/l	APHA(22nd edi)4500 SO4 E	2-40mg/l	189
16	Phosphate	mg/l	(4500-P D APHA Standard method 22nd edi)	0-50mg/l	BDL
17	Chemical Oxygen Demand	mg/l	APHA (22nd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	12
18	Oil & Grease	mg/l	Liquid - Liquid Partition Gravimetric method. (5520 B	01 - 1000 mg/l	BDL
19	Fluoride	mg/l	SPADNS method (4500-F-D APHA standard Methods	0.10-40 mg/l	1.13
20	Sulphide	mg/l	APHA (22nd Edi.)4500-s2-F -iodometric Method	1-500.0 mg/l	0.08
21	Boron	mg/l	Colorimetric Curcumin method. (4500-B B. APHA Sta	0.1 - 10.0 mg/l	0.048
22	B.O.D (3 Days 27oC)	mg/l	3 - Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmec	05-50000 mg/l	0.8

Laboratory Remarks : Approved By:434-r.o_434 Dt.: 07/05/2018

H.P.Patel, RO Lab Head

Field Observation :

Note :

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8. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23rd Edition by APHA.
9. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

Yes

Gadre Marine Export Pvt Ltd: ID: 17234

This unit is inspected with reference to complaint of Hon. Shri Vimalbhai Chudasama, MLA. The copy of complaint attached herewith. Unit is jointly inspected with RO Junagadh officials. Unit is having valid CCA for the product of SURIMI FISH PASTE-14400MT/Annum, FISH MEAL-4200MT/Annum, MANURE-250 MT/Annum, IMITATION CARBSTICK-7200MT/Annum & CRAB CHANK/CARB ANALOG/BRADED-1200 MT/Annum.

Unit is engaged in production of fish products. During inspection, Surimi plant is found in operation. Unit has stopped production of Crab Stick and shifted major plant machinery of Crab stick plant.

Unit is having effluent treatment plant with primary, secondary and tertiary treatment facility for treatment of generated w/w, unit is having two nos. of ultra-filtration system which is found in operation, all provided ETP units along with newly installed UASB reactor with gas holder and flaring system are found in operation, unit has installed new RO plant of capacity 1200 KL/ day, which is found in operation. Unit has treating whole ETP treated effluent in to new installed RO plant and RO permeate is utilized for gardening/plantation and reuse purpose (reuse in cooling, Boiler feed, washing purpose). During inspection, one w/w sample is collected from final outlet of ETP used for plantation/ gardening. Unit has installed 20 nos. of sprinklers for sprinkling of treated effluent in to gardening/ plantation area. During inspection, provided all water sprinklers are found in operation. Unit has installed magnetic flow meter at ETP inlet and at outlet of sand filtration. Cumulative reading on outlet of sand filtration is 3161 m³ noted, while ETP inlet flow meter readings are: (1) RO reject: 24916 m³, (2) DAF return line: 74121 m³, (3) Nali tank O/L (washing water): 417910 m³ noted. Unit has installed magnetic flow meter at outlet of RO permeate & cumulative meter reading 23211 m³ is noted. Wet sludge is observed in SD beds. Unit is going to install another one UASB & civil construction work is going on.

Unit is having two IBR boilers of 4 Ton capacity, from which one boiler is kept as a stand by and cyclone separator is attached as an APCM while other boiler is in operational and cyclone followed by bag filter is attached as an APCM. Coal is used as fuel in boiler. Unit is having hazardous waste storage facility nearby ETP area in which approx. 7 MT sludge is found stored. Unit is a member of Saurashtra Enviro Projects Pvt. Ltd. for final disposal of generated ETP sludge. During inspection, six number of bore wells are found within premise out of which five number of bore well are found mounted with pump and pipeline while remaining one bore wells are found in non-use condition. Unit has installed flow meters on four numbers of bore wells and maintaining water extraction record on daily basis. Unit has not installed flow meter on Bore-well number 5, which situated nearby ETP area. Person contacted informed that they are not used this Bore-well, presently water utilization started from this bore-well for construction activity of new UASB. Unit has obtained NOC from CGWA for ground water abstraction 1880 cubic meter/day through existing six Bore-wells, vide letter no. CGWA/NOC/IND/ORIG/2017/2928, dated: 21/12/2017. At the time of inspection there is no any arrangement found within premise for illegal discharge of wastewater in underground through bore well. During visit, waste water discharge in to borewell was not observed. Any waste water discharge out side the premises was not observed. Unit has laid down the Marine disposal pipeline for treated effluent disposal in to deep Sea. Unit has obtained clearance for laying of treated effluent disposal pipeline from Forest & Environment Department, GOG, vide letter no. ENV-10-2015-163-E (T cell), dated:

28/06/2016 & from MoEF, vide letter no. F. No. 11-26/2016-IA-III, dated: 10/07/2017. Unit yet not started the treated effluent disposal in to Sea. At present marine disposal pipeline is not connected with treated effluent pipeline. Necessary instruction given.



Gujarat Pollution Control Board

PCB Id: 17234

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1	Industry Details Gadre Marine Export Pvt.Ltd.(previously Hindustan Unilever Ltd)	Outward No: 20258-01/05/2018																																
	Email : sachin.nakharekar@gadremarine.com Telephone : 9099023114 Inspection Id : 477801 (By Vigilance Team)	PLOT NO:130/1, , HOLIDAY HOME ROAD, VILLAGE-CHORWAD, CHORWAD - 362250 DIST : Junagadh, TAL : Malia , SIDC : Not In Gidc Ro Name : Junagadh																																
2	Type / Scale / Sector / Status : ORANGE / LARGE / Fish processing and packing (excluding chilling of fishes) / In Operation																																	
3	Inspection Dt & Time : 24/04/2018 14:00 / Air , Water , Hazd Person Contacted : Mr.SACHIN NAKHAREKAR																																	
4	Env Audit Detail : Sch : 2 , Environ , Year : 2017 , On Dt : Commissioned Dt : 01/02/1996 Production Start Dt : 01/03/1995 Applicability of CRZ Rules : No																																	
5	Water Consumption in Kilo Lts Per Day Ind : 820.000 Dom : 40.000 Borewells: 6																																	
6	Waste Water generation / Discharge (klpd) : Ind : 780.000 Dom : 35.000 Tubewells: 0																																	
7	Consumer No.(Electric Meter): Source of Water Supply: Borewell																																	
8	Disposal Mode of Industrial / Domestic : Zero Discharge / Irrigation																																	
9	Discharge Pt / Final Receiving Body (Ultimate): On land for Plantation & Gardening / No generation of industrial wastewater																																	
10	Status of water consent Under the Water Act,1974: AWH-91114-02/11/2022 Last Inward:127483-03/11/2017[GRT]																																	
11	Effluent Treatment plant (ETP) : Units, if provided and status : ETP Details : P-Collection Cum Equalization,P-Equalization Tank,P-Flash Mixer,P-Pri Settling Tank,Primary,S-Aeration Tank,S-Sec Clarifier,S-Settling Tank,S-Sludge Dry Beds,S-U.A.S.B,Secondary,T-Carbon Filter,T-Sand Filter,Tertiary																																	
12	Whether Industry is a member of CETP ? No																																	
13	Boilers=2 , DG Sets=6 , Flue Gas =5, Process =0 , ETP Cap = 1913 , Capacity of All = 10HP APCM Details : Not provided Fuel Used : H.S.D,ldo Stack Attached to : Boiler,D.G. Sets																																	
14	TSDF Name : Bhachau-Saurashtra Enviro Projects Pvt. Ltd[28203]																																	
15	Lab Charges Pending : NIL Water Cess Charges Pending : NIL																																	
16	Last Env. Form V : 2017-2018 Water Cess Return : 2016-2017 HW Monthly Return : 2018-03																																	
17	Last 3 Legal Action :																																	
	<table border="1"> <thead> <tr> <th>Insp Dt</th> <th>Act</th> <th>Leg Dt</th> <th>For</th> <th>Insp ID</th> <th>IR-Leg</th> <th>Type</th> <th>Out No</th> </tr> </thead> <tbody> <tr> <td>14/11/2017</td> <td>REV</td> <td>06/02/2018</td> <td>PER,</td> <td>457372</td> <td>REV</td> <td>APP</td> <td>443736</td> </tr> <tr> <td>20/07/2017</td> <td>REV</td> <td>16/08/2017</td> <td>3MT,</td> <td>445589</td> <td>REV</td> <td>COM</td> <td>420644</td> </tr> <tr> <td>13/05/2017</td> <td>REV</td> <td>28/06/2017</td> <td>TRI,</td> <td>437709</td> <td>REV</td> <td>REV</td> <td>416055</td> </tr> </tbody> </table>		Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No	14/11/2017	REV	06/02/2018	PER,	457372	REV	APP	443736	20/07/2017	REV	16/08/2017	3MT,	445589	REV	COM	420644	13/05/2017	REV	28/06/2017	TRI,	437709	REV	REV	416055
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	Monthly Patrak Data : Last Return : 201803 HAZD Waste Disposal : 0.000 (0 Trucks)																																	
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01/05/2018

1/5 (Through XGN)

N I C



262

Gujarat Pollution Control Board

(Inspection Report) - Air, Water, Hazardous

PCB Id: 17234

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

One Time Updations

0	Air - Water - Hazd ACTs Applicability ?	Air, Water, Haz	
p	On East Direction of the location of the Company	--	
e	Electric Company Name (Power Supply)	PGVCL	
p	On West Direction of the location of the Company	--	
p	On North Direction of the location of the Company	--	
p	On South Direction of the location of the Company	--	
o	Production since (Date) or Proposed	01/03/1995	
g	Nos of Stacks (Flue Gas & Process)	0, 2	
h	Regd with T.S.D.F	SEP-Bhachau-Saurashtra Enviro Projects Pvt. Ltd [28203]	
k	Recycler Registration Valid ??	N.A	
f	Display Board Provided at the Entrance ?	Yes	
j	Name & Address of MAIN Re-Cycler	NA	
l	CETP Name	----NOT a CETP Member	
i	Recyclable Hazd Waste Disposal to	N.A	
n	Nos of Flow-Meters - W.C / W.W.G / ETP =	4, 3, 2	
m	W.W.G Treatment thru Pri / Sec / Tertiary / N.A :	Secondary-Tertiary	
d	Is Industry ZERO DISCHARGE Catg (If Yes, HOW ?)	No.	

General Observation

a	R.O File No	495	
a	Is the Industry in Operation ??	Yes	
b	Industry Operating without CCA	No.	
c	Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	Industry Name CHANGED in recent times ??	No.	
g	Has Regn with CETP or TSDF expired ??	No.	
h	Seperate Energy Meter for A.P.C.M ?	No.	
h	Provision of any STAND-BY Pump ??	No.	

Air Related

a	Fuel Type confirmitive with CCA ?	Yes	
b	Av. Fuel Consumption EXCEEDING CCA limits	No.	
c	APC Measures confirmitive with CCA conditions ??	Yes	
d	ALL APCMs are in operation	Yes	
e	SMF availability	Provided	
f	Thick Smoke observed in Flue Gas/Processes ??	No.	
g	ph of Scrubbing Media as per requirement ??	Yes	na
h	Ultimate Disposal of Scrubbing Media	ETP	
i	Nos of Samples : Stack & Ambient	0, 0	

Haz Waste Related

a	Haz waste Catg confirmitive with CCA	Yes	
b	H.W generation exceeding CCA limits	No.	
c	Collection, Storage, Treatmnt, Disposal Facility Adequate ??	Yes	
d	Reusing or Recycling of Haz Waste by Industry ?	No	
e	LogBook / XGN Manifests / Disposal Records TALLYING ??	Not At All	
f	Stock of Haz-Waste @ premises/Whether EXCESS ?	-	
g	Recycler/ Actual user has valid Authorization under rules 6 or 9 of HOWR-2016?	No.	na

01/05/2018

2/5 (Through XGN)

N I C



Gujarat Pollution Control Board

PCB Id: 17234

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

h	-	Installed capacity of the plant based on machinery installed (Capacity of Machine, No. of Batch/Day, Annual Capacity)	-	
i	-	Technical capability and equipment complying with the SOP/Guideline?	No.	
j	-	Is unit complying the conditions given in SOP/Guidelines?	No.	
k	-	Facility is adequate for the applied process	No.	
l	-	Passbook is maintained?	No.	
m	-	Details of PLI, if applicable	-	
n	-	Details of safety specs provided by the facility	-	
o	-	Separate storage area for Haz. Waste for the utilization or generation from the process is provided?	No.	
p	-	Quantity of Hazardous waste procured as per CCA?	No.	

Water Parameter

b	-	Source of Water Supply	Borewell	
c	-	W.W.G is EXCEEDING the CCA Limits	No.	
d	-	W.W Disposal as per the Consent Conditions ?	Yes	
e	-	Was the ETP in operation ?	Yes	
f	-	Treatment System ADEQUATE to handle existing effluent	Adequate	
g	-	Did u observe ANY ILLEGAL Discharge ??	No.	
h	-	Nos of Samples collected	1	

Remarks :

Site Observations during Inspection, PCB-ID: (17234)

This unit is visited with reference to complaint of Hon. shri vimalbhai Chudasama MLA. Detailed visit report & copy of complain letter is attached herewith. [468]-01/05/2018

W.C Notings:

Specific Instructions given to Industry at the time of visit, for Pt to Pt Compliance

છેલ્લા ત્રણ માસના પ્રોડક્શનના ડેટા, પાણી વપરાશના ડેટા, અને ગંદા પાણીના વપરાશનો / રિયુઝ નો રેકોર્ડ સબમિટ કરવો તથા ગંદા પાણીના જનરેશન ના ડેટા સબમિટ કરવા.

Compliance Observed in this Inspections.

01/05/2018

3/5 (Through XGN)

N I C



264

Gujarat Pollution Control Board

(Inspection Report) - Air,Water,Hazardous

PCB Id: 17234

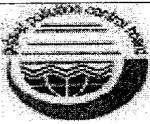
(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
સી માં વેસ્ટ વોટર ડિસ્ચાર્જ ચાલુ કરતા પહેલાં બોર્ડને જાણ કરવી.	476363(10/04/18)	Still Pending
હાલમાં સેન્ડ ફિલ્ટરેશન પછી મેઝેટીક ફ્લોમીટર (સી વોટર ડિસ્ચાર્જ માટે) લગાવેલ છે, જે ફ્લોમીટર ગાર્ડ પોન્ડ પછીની સી વોટર ડિસ્ચાર્જ લાઈન પર લગાવવું અને તેનો રેકોર્ડ લોગબુકમાં નિભાવવો તથા આ લાઈન પર સેમ્પલીંગ પોઈન્ટ લગાવવો.	476363(10/04/18)	Still Pending
છેલ્લા ત્રણ માસના પ્રોડક્શનના ડેટા, પાણી વપરાશનના, ETP ના તેમજ રીયુઝ ના ડેટા આપવા.; We submitng last 3Month Data in "000" PDF. Thanks. (05/04/2018)	473068(15/03/18)	Fully Complied
બીજા બોયલર માટે (4 MT) CCA એમેન્ડમેન્ટ લેવું. Respected Sir, @\$@#\$ For CCA Ammendment of our Boiler is under Process & we will do ASAP. @\$@#\$ (05/04/2018)	473068(15/03/18)	Still Pending
અપફ્લો એરિયેશનના પાઇપના ભાગના એરિયામાં ગ્રીનબેલ્ટ વિકસાવવો.; We are in process of development of greenbelt behind of upflow aeration and the work shall be completed shortly. (13/03/2018)	457372(14/11/17)	Still Pending
આર.ઓ. પરમીટ એટલે કે ફાઈનલ આઉટલેટ પર ફ્લોમીટર લગાવવું અને તેનો રેકોર્ડ નિભાવવો.; We have install flow meter at our let of ETP and maintain records of the same. (13/03/2018)	457372(14/11/17)	Still Pending

01/05/2018

4/5 (Through XGN)

N I C



Gujarat Pollution Control Board

PCB Id: 17234

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air, Stack, Hazardous Waste & Samples PCB-ID: (17234)

A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	W-15	7 to 8 / 25	1420-1420	REP	from final outlet of etp ~	colour less

B Process Stacks

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	D.G. Sets	13	DG SET-2(625)	N.A	NOT	H.S.D	0.14KL/HR	
2	D.G. Sets	10	DG (380)	N.A	NOT	H.S.D	0.080KL/HR	
3	D.G. Sets	10	DGSET(500)	N.A	NOT	H.S.D	0.125 KL/HR	
4	Boiler	15	Common stack of Boi-1/2/3	YES	NOT	Ido	35 Lit/HR	
5	D.G. Sets	13	DG SET-1(625)	N.A	NOT	H.S.D	0.14 KL/HR	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Chemical sludge from waste water treatment	I -35.3	60.000-M.T	COL,DST,STO,TRA
2	Used or Spent Oil	I -5.1	2.000-M.T	COL,DSS,STO,TRA
3	Wastes or residues containing oil	I -5.2	50.000-M.T	DSS,OTH

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	By Product For Fish Meal	350.000	667.000 - M.T	0.000	WE WANT RECOVER PRODUCT SO IT REDUCEC
2	By Product For Manure	0.000	21.000 - M.T	0.000	delete the product
3	Crab Chank/Crab Analog/Braded Products	100.000	150.000 - M.T	100.000	We want to double the quantity
4	Imitation Crabstick	600.000	1150.000 - M.T	600.000	Increase of 600 MT/annum
5	Surimi Fish Paste	1200.000	1700.000 - M.T	1200.000	increase of 8400Mt/annum
6	Whole Fish Product	0.000	82.000 - M.T	0.000	Product to be deleted

F Raw material :

Sr	Raw Material Name	Capacity - Unit / Month
1	polyphosphate	3.300 - M.T
2	raw fish	2541.000 - M.T
3	sugar	71.660 - M.T

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 860.000	WWG : 815.000	Water Source	Remark
1	Boiler Feed	50.000	50.000	Tankers	
2	Cooling Water	20.000	10.000	Tankers	
3	Domestic Purpose	40.000	35.000	Borewell, Tankers	
4	Mnfg Process	1770.000	1770.000	Borewell	

H Solid Waste

Inspection Team : T.B. Shah, V.O - M. R. Macwana, ROH - P.B.Kateshiya, DEE - B.M.Dolasiya, SSA(M)

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

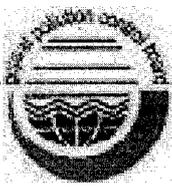
Turban Shah

Signature By(T.B. Shah, V.O)

01/05/2018

5/5 (Through XGN)

N I C



ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE **266**

Gujarat Pollution Control Board, Rajkot
Race Course, Ring Road,
Near Race Course,
Rajkot - 360 001
Tel: (0281) 2474524, 2439831

Sample ID: 232258 - Analysis Completion: 31/05/2018

Fish processing and packing (excluding chilling of fishes) / LAB
Inward : 18658

TEST REPORT

Test Report No. : 18658

Date: 06/06/2018

1. Name of the Customer : Gadre Marine Export Pvt.Ltd.(previously Hindustan Unilever Ltd) - 17234
2. Address : 130/1, ,HOLIDAY HOME ROAD,VILLAGE-CHORWAD
CHORWAD-362250, Taluka : Malia, District : Junagadh, GIDC : Not In Gide
3. Nature of Sample : REP-Representative/Grab, (Insp Type : VIG-By Vigilance Team)
4. Sample Collected By : T.B. Shah, V.O
5. Quantity of Sample Received : 0
6. Code No. of the Sample : 232258
7. Date & Time of Collection & Inwarding : 24/04/2018 , (1420 to 1420) & 30/04/2018
8. Date of Start & Completion of Analysis : 02/05/2018 & 31/05/2018
9. Sampling Point : From final outlet of ETP ~
10. Flow Details (Remarks) :
11. Mode of Disposal : Plantation and reuse
12. Ultimate Receiving Body : TREATED WATER DISPOSED IN SEA
13. Temperature on Collection : 25 & pH Range on pH Strip :7 to 8
14. Carboys Nos for : Barcode & Color & Appearance : colour less
15. Water Consumption & W.W.G (KLPD) : Ind :1840.000 , Dom :40.000 & Ind :1800.000 , Dom :35.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part - 9) - 1984(Reaffirmed 2006)	Ambient oC - 60 oC	25
2	pH	pH Units	4500 H+ B APHA Standard Methods 22nd edi.2012	1 - 14 pH value As or	6.81
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 22nd edi. 2012	2 - to 99 Hazen & 1-50	05
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 - 200000 mg/L	1070
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 - 10000 mg/L	14
6	Ammonical Nitrogen	mg/l	1). Titrimetric method (4500 NH3 B & C APHA Standar	1 - 2000 mg/l.	29.68
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard N	1 - 50000 mg/l	600
8	Sulphate	mg/l	APHA(22nd edi)4500 SO4 E	2-40mg/l	73
9	Chemical Oxygen Demand	mg/l	APHA (22nd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	45
10	Oil & Grease	mg/l	Liquid - Liquid Partition Gravimetric method. (5520 B	01 - 1000 mg/l	0.4
11	Phenolic Compounds	mg/l	4 Amino Antipyrine method without Chloroform Extra	0.1 - 50 mg/l	BDL
12	Fluoride	mg/l	SPADNS method (4500-F-D APHA standard Methods	0.10-40 mg/l	BDL
13	Sulphide	mg/l	APHA (22nd Edi.)4500-s2-F -iodometric Method	1-500.0 mg/l	0.656
14	B.O.D (3 Days 27oC)	mg/l	3 - Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05-50000 mg/l	28
15	Sodium Absorption Ratio(SAR)	SAR	IS11624-1986(Reaffirmed 2009)	1 - 50 v Meq/L	8.56

Laboratory Remarks : Approved By:434-r.o_434 Dt.: 06/06/2018

H.P.Patel, RO Lab Head

Field Observation :

Note :

- * - These parameters are NOT covered under the scope of NABL.
- The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
- Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
- This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
- The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
- Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
- Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23rd Edition by APHA.
- Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

01/07/2021

પર્યાવરણ ભવન, સેક્ટર-૧૦-એ,
તકેદારી શાખા, ગાંધીનગર

નિરીક્ષણ અહેવાલ

એકમનું નામ અને સરનામું :

મે. ગદ્રે મરીન એક્ષ્પોર્ટ પ્રા. લી.
પ્લોટ નં. ૧૩૦/૧, મુ. ચોરવાડ,
જી. ગીર-સોમનાથ.

સંદર્ભ :

માનનીય ધારાસભ્ય (૯૦-સોમનાથ) શ્રી વિમલભાઈ યુડાસમા દ્વારા તા. ૦૭/૦૫/૨૦૧૮ ના પત્રથી બોર્ડના સભ્ય સચિવ શ્રી કે. સી. મીસ્ત્રી ને કરવામાં આવેલ ફરિયાદ કે કંપની દ્વારા કેમીકલ યુક્ત રસાયણીક ગંદુ પાણી જમીનમાં તથા પાઈપલાઈન દ્વારા દરિયામાં નિકાલ કરી પ્રદૂષણ ફેલાવવામાં આવે છે તે સંદર્ભે (ફરિયાદ પત્રની નકલ આ સાથે સામેલ છે)

મુલાકાત તારીખઅને સમય :

તા. ૨૩-૦૫-૨૦૧૮, ૧૪:૪૫ કલાક.

સંપર્ક કરેલ વ્યક્તિના નામ :

૧) શ્રી સચિનભાઈ નાખરેકર, જનરલ મેનેજર (કોમર્શીઅલ)
૨) શ્રી ચંદ્રેશભાઈ રાઠોડ, મેનેજર (મેઈન્ટેનન્સ & SHE)

નિરીક્ષણો:

આ કંપની દ્વારા ફીશ પ્રોડક્ટનું ઉત્પાદન કરવામાં આવે છે. મુલાકાત સમયે, કંપનીનો પ્રોડકશન પ્લાન્ટ કાર્યરત ન હતો અને ફક્ત સાફ સફાઈ, વોશીંગ, મેઈન્ટેનન્સ અને ઈવેપોરેશન પ્લાન્ટ ઈન્સ્ટોલેશનની કામગીરી થતી જોવા મળેલ. પુછપરછ કરતાં જાણવા મળેલ કે ફીશ પ્રોડક્ટનું ઉત્પાદન સીઝનલ હોય છે અને ફીશીંગ બોટ્સ દરિયામાં જતી ન હોવાથી દર વર્ષે મે માસમાં ઉત્પાદન બંધ કરવામાં આવે છે અને ઓગસ્ટ માસમાં ઉત્પાદન ફરી શરૂ કરવામાં આવે છે. સંપર્ક કરેલ કંપનીના કોમર્શીઅલ જનરલ મેનેજર શ્રી સચિનભાઈ નાખરેકરે જણાવેલ કે કંપની દ્વારા છેલ્લા આશરે ૩ થી ૪ દિવસથી ઉત્પાદન બંધ કરવામાં આવેલ છે. આ કંપનીની મુલાકાતના નિરીક્ષણો નીચે મુજબ છે :

- એકમ પાસે શુદ્ધ પાણીના સ્ત્રોત તરીકે પરિસરમાં જ કુલ ૬ બોરવેલ છે જેમાંથી ૨ બોરવેલ ને સીલ (બંધ) કરી દેવામાં આવેલ છે જ્યારે અન્ય ૪ બોરવેલ કાર્યરત છે. એકમ દ્વારા ચારેય બોરવેલની લાઈનો

પર ફ્લો-મીટર્સ મુકવામાં આવેલ છે જેના રીડિંગ્સ 21942 m³, 44628 m³, 2696 m³ તથા 11580 m³ જોવા મળેલ.

- આ એકમ દ્વારા ગંદા પાણીના શુદ્ધિકરણ માટે પ્રાયમરી, સેકન્ડરી (1.5 MLD capacity UASB તથા એરેશન ટેન્ક્સ & સેકન્ડરી ક્લેરીફાયર્સની બે બેટરી) તથા ટર્શીઅરી એકમો (PSF & ACF) ધરાવતો એફ્લુઅન્ટ ટ્રીટમેન્ટ પ્લાન્ટ (ETP) મુકવામાં આવેલો છે. ETP માં એક UASB રીએક્ટર (ક્ષમતા: 1.5 MLD), ETP ના ટ્રીટેડ વેસ્ટવોટરના પુનઃવપરાશ માટે વધુ ટ્રીટમેન્ટ કરવા માટે Ultra-filtration Units (UF-1 & 2) અને RO-1 (ક્ષમતા: 60 m³/Hour) & RO-2 (ક્ષમતા: 30 m³/Hour) તેમજ UF-2 માંથી ઉદભવતા રીજેક્ટ વેસ્ટવોટરના બાષ્પીભવન દ્વારા નિકાલ માટે ઈવેપોરેશન પ્લાન્ટ પણ મુકવામાં આવેલ છે. મુલાકાત સમયે, ETP માં નવા UASB રીએક્ટર (ક્ષમતા: 1.5 MLD) નું બાંધકામ થતું જોવા મળેલ જેના માટે કંપની દ્વારા બોર્ડની પરવાનગી મેળવવામાં આવેલ નથી.
- મુલાકાત સમયે, એરેશન ટેન્ક્સ નં 1, 2 & 3 તેમજ સેકન્ડરી ક્લેરીફાયર્સ - ઈસ્ટ & વેસ્ટ બિનકાર્યરત જોવા મળેલ જ્યારે અન્ય તમામ ETP એકમો કાર્યરત જોવા મળેલ. કંપનીના મેનેજર શ્રી ચંદ્રેશભાઈ રાઠોડ (મેઈન્ટેનન્સ & SHE) દ્વારા જણાવવામાં આવેલ કે પ્રોડક્શન પ્લાન્ટ બંધ હોવાથી અને ફક્ત મેઈન્ટેનન્સ અને ક્લીનીંગની પ્રવૃત્તિઓ ચાલુ હોવાથી હાલમાં વેસ્ટવોટર જનરેશન આશરે ફક્ત ૨૫% જેટલું જ છે જેથી હાલમાં જરૂરીયાત ન હોવાથી તેઓએ એરેશન ટેન્ક્સ નં 1, 2 & 3 તેમજ સેકન્ડરી ક્લેરીફાયર્સ - ઈસ્ટ & વેસ્ટને કાર્યરત રાખેલ નથી.
- ટર્શીઅરી ETP એકમો (પ્રેસર સેન્ડ ફીલ્ટર તથા એક્ટીવેટેડ કાર્બન ફીલ્ટર) ના બેકવોશ ના કારણે ઉદભવતા વેસ્ટવોટરનો ફ્લેક્ષીબલ પાઈપલાઈનની મદદથી સ્લજ ડ્રાઈંગ બેડમાં લેવામાં આવતું જોવા મળેલ. મુલાકાત દરમિયાન, કંપનીને ફ્લેક્ષીબલ પાઈપલાઈનના સ્થાને ફીક્સ પાઈપલાઈનની વ્યવસ્થા કરવા સૂચના આપવામાં આવેલ છે.
- એકમ દ્વારા ETP ના આઉટલેટ પર ફ્લો-મીટર મુકવામાં આવેલ છે જેનું રીડિંગ 18370.548 m³ (ફ્લો-રેટ : 46.6 m³/Hour) જોવા મળેલ. એકમ દ્વારા ETP ના ત્રણેય ઈનલેટ પર પણ ફ્લો-મીટર્સ મુકવામાં આવેલ છે જેના રીડિંગ મુલાકાત સમયે 27053 m³ (RO Reject Wastewater), 420893 m³ (Washing and CIP Wastewater), અને 85041 m³ (DAF Reject Wastewater) જોવા મળેલ.
- સદર કંપની દ્વારા વધારાના ટ્રીટેડ વેસ્ટવોટરનો દરીયામાં નિકાલ કરવા માટે કંપનીથી દરીયા સુધી કુલ આશરે 3.5 km લાંબી પાઈપલાઈન (Sea discharge pipeline) પ્રસ્થાપિત કરવામાં આવેલ છે અને વાલ્વ ઓપરેશનથી તેના દ્વારા ટ્રીટેડ વેસ્ટવોટરનો દરીયામાં નિકાલ કરવાની સુવિધા છે. બોર્ડ દ્વારા કંપનીને તા. ૧૩/૦૪/૨૦૧૭ ના રોજ આપવામાં આવેલ CCA એમેન્ડમેન્ટ અનુસાર કંપની દ્વારા ટ્રીટેડ વેસ્ટવોટરના સંપૂર્ણ જથ્થાનો પ્લાન્ટેશન / ગાર્ડનિંગમાં પુનઃવપરાશ કરવાનો છે અને કંપની પાસે ટ્રીટેડ વેસ્ટવોટરનો દરીયામાં નિકાલ કરવા માટે હાલમાં બોર્ડની મંજૂરી નથી.
- મુલાકાત સમયે ટ્રીટેડ વેસ્ટવોટરનો દરીયામાં નિકાલ થતો જોવા મળેલ ન હતો પરંતુ ટ્રીટેડ વેસ્ટવોટરના દરીયામાં નિકાલ કરવા માટેના ડીસ્ટ્રાજ સમ્પમાં સ્થાયી (stagnant) વેસ્ટવોટર જોવા મળેલ તેમજ

પાઈપલાઈન પરનો વાલ્વ ખુલ્લી સ્થિતિ (open condition) માં હતો જેના પરથી ટ્રીટેડ વેસ્ટવોટરનો દરીયામાં નિકાલ નજીકના ભુતકાળમાં કરવામાં આવ્યો હોય તેમ જણાતું હતું. એકમ દ્વારા ટ્રીટેડ વેસ્ટવોટરનો દરીયામાં નિકાલ કરવાની પાઈપલાઈન પર ફ્લો-મીટર મુકવામાં આવેલ છે જે મુલાકાત સમયે ઈલેક્ટ્રીકલ ફોલ્ટના કારણે બિનકાર્યરત અવસ્થામાં હતું. ફ્લો-મીટર બિનકાર્યરત હોવાથી ભુતકાળમાં કંપની દ્વારા વેસ્ટવોટરના કેટલા જથ્થાનો દરીયામાં નિકાલ કરવામાં આવેલ છે તે જાણી શકાયું નથી. મુલાકાત દરમિયાન કંપનીના મેનેજર શ્રી ચંદ્રેશભાઈ રાઠોડ (મેઈન્ટેનન્સ & SHE) દ્વારા ઈલેક્ટ્રીશીયનને બોલાવી સમારકામ કરાવી ફ્લો-મીટરને ફરી કાર્યરત અવસ્થામાં લાવવામાં આવેલ.

- હાલમાં એકમ દ્વારા ETP માં ટ્રીટ કરેલા ગંદા પાણીને અંશત: રીતે (partly) પ્લાન્ટેશન/ગાર્ડનીંગમાં ઉપયોગમાં લેવા માટે પમ્પીંગ દ્વારા કંપનીની આગળની બાઉન્ડરી વોલ નજીક આવેલા ડીસ્ટ્રીબ્યુશન ચેમ્બરમાં તેમજ અંશત: રીતે પુન:ઉપયોગમાં લેવા માટે પમ્પીંગ દ્વારા વધુ ટ્રીટમેન્ટ માટે UF & RO Plant માં મોકલવામાં આવે છે.
- ટ્રીટેડ વેસ્ટવોટરને પ્લાન્ટેશન/ગાર્ડનીંગમાં ઉપયોગમાં લેવા માટે કંપની દ્વારા કંપનીની આગળની બાઉન્ડરી વોલની નજીક ડીસ્ટ્રીબ્યુશન ચેમ્બર બનાવવામાં આવેલ છે જ્યાંથી વેસ્ટવોટરને HDPEની ફીક્સ ડીસ્ટ્રીબ્યુશન લાઈન મારફત ટ્રીટેડ વેસ્ટવોટરને પરિસરમાં જ પ્લાન્ટેશન/ગાર્ડનીંગ માટે ઉપયોગમાં વલેવામાં આવે છે. સદર ડીસ્ટ્રીબ્યુશન ચેમ્બરમાં ETP ના ટર્શીયરી ટ્રીટેડ વેસ્ટવોટરનો એક તેમજ RO પરમીએટ વોટરનો એક એમ કુલ બે આઉટલેટ ખુલતા જોવા મળેલ હતા. મુલાકાત દરમિયાન, ડીસ્ટ્રીબ્યુશન ચેમ્બરમાં રહેલા વેસ્ટવોટરના નમૂનાના એકત્રીકરણ દરમિયાન RO પરમીએટ વોટરનો પ્રવાહ ચાલુ કરી દેવામાં આવેલ હતો.
- RO Plant માંથી ઉદભવતા RO પરમીએટ વોટરનો RO પરમીએટ વોટર ટેન્કમાં સંગ્રહ કરવામાં આવે છે અને તેમાંથી તેનો અંશત: રીતે કંપનીની યુટીલીટીઝ (બોઈલર, કુલીંગ ટાવર, વિગેરે) માં અને અંશત: રીતે પ્લાન્ટેશન/ગાર્ડનીંગમાં પુન: વપરાશ કરવામાં આવે છે અને વધારાના RO પરમીએટ વોટરને પણ કંપનીની આગળની બાઉન્ડરી વોલ નજીક આવેલા ડીસ્ટ્રીબ્યુશન ચેમ્બરમાં પ્લાન્ટેશન/ગાર્ડનીંગ માટે પમ્પીંગ દ્વારા મોકલવામાં આવે છે. RO પરમીએટ વોટર ટેન્ક પર RO પરમીએટ વોટર લાઈન સિવાયની અન્ય લાઈનો પણ જોવા મળેલ. RO Plant માંથી CIP ના કારણે ઉદભવતા વેસ્ટવોટર તથા RO રીજેક્ટ વેસ્ટવોટરને RO Plant ની પાસેથી જ પસાર થતી સ્ટોર્મ વોટર ડ્રેઈન મારફતે ETP માં ફરી ટ્રીટમેન્ટ અર્થે મોકલવામાં આવે છે. મુલાકાત દરમિયાન, કંપનીને RO પરમીએટ વોટર ટેન્ક પર જોવા મળેલ વધારાની લાઈનો દૂર કરવા તથા RO Plant માંથી ઉદભવતા વેસ્ટવોટરને ETP માં લઈ જવા માટે સ્ટોર્મ વોટર ડ્રેઈનના સ્થાને અન્ય યોગ્ય વ્યવસ્થા કરવા સૂચના આપવામાં આવેલ.
- મુલાકાત સમયે, Ultrafiltration Unit 1 & 2 તેમજ RO-2 (ક્ષમતા: 30 m³/Hr.) કાર્યરત જોવા મળેલ. એકમ દ્વારા RO-2 ની પરમીએટ વોટર લાઈન પર ફ્લો-મીટર મુકવામાં આવેલ છે જેનું રીડીંગ મુલાકાત સમયે 59317.86 m³ (ફ્લો-રેટ : 34.38 m³/Hour) જોવા મળેલ. એકમ દ્વારા RO-2 ની રીજેક્ટ વેસ્ટવોટર લાઈન પર પણ ફ્લો-મીટર મુકવામાં આવેલ છે જેનું રીડીંગ મુલાકાત સમયે 9001.78 m³ (ફ્લો-રેટ :

9.6 m³/Hour) જોવા મળેલ. એકમ દ્વારા RO ફીડ લાઈન પર ફ્લો-મીટર મુકવામાં આવેલ નથી જેથી વેસ્ટવોટરના કેટલા જથ્થાની RO Plant માં ટ્રીટમેન્ટ કરવામાં આવે છે તે જાણી શકાય તેમ નથી.

- એકમ દ્વારા UF-2 માંથી ઉદભવતા રીજેક્ટ વેસ્ટવોટરને ઈવેપોરેશન પ્લાન્ટમાં તેના બાષ્પીભવન દ્વારા નિકાલ માટે મોકલવામાં આવે છે. મુલાકાત સમયે, ઈવેપોરેશન પ્લાન્ટ તેના સ્થાનાંતર માટે ડીસ્મેન્ટલ કરેલો જોવા મળેલ. એકમ દ્વારા ઈવેપોરેટર ફીડ લાઈન પર ફ્લો-મીટર મુકવામાં આવેલ નથી જેથી વેસ્ટવોટરના કેટલા જથ્થાનો ઈવેપોરેશન વડે નિકાલ કરવામાં આવે છે તે જાણી શકાય તેમ નથી.
- મુલાકાત દરમ્યાન, ETP વિસ્તારને વ્યવસ્થિત રીતે તપાસવામાં આવેલ પરંતુ કોઈ પણ જગ્યાએથી વેસ્ટવોટરને બોર વેલમાં ઉતારવામાં આવતું હોય તેવો કોઈ સંયોગિક પુરાવો જોવા મળેલ ન હતા.
- મુલાકાત દરમ્યાન, એકમમાંથી કોઈ પણ જાતના વેસ્ટવોટરનો કંપનીના પરિસરની બહાર નિકાલ થતો જોવા મળેલ ન હતો.
- મુલાકાત દરમ્યાન, કંપનીમાંથી વેસ્ટવોટરના નીચે દર્શાવેલ કુલ ત્રણ નમૂનાઓ પૃથક્કરણ અર્થે એકત્ર કરવામાં આવેલ હતા.
 - 1) ETP ના ફાઈનલ આઉટલેટમાંથી ટ્રીટેડ વેસ્ટવોટરનો એક નમૂનો.
 - 2) કંપનીની આગળની બાઉન્ડરી વોલ નજીક આવેલા ટ્રીટેડ વેસ્ટવોટર ડીસ્ટ્રીબ્યુશન ચેમ્બરમાંથી વેસ્ટવોટરનો એક નમૂનો.
 - 3) RO પરમીએટ વોટરનો એક નમૂનો.
- મુલાકાત દરમ્યાન, કંપનીને જરૂરી લેખિત સૂચનાઓ આપવામાં આવેલ છે.



ટી. સી. પટેલ

ના. પ. ઈજનેર, તકેદારી શાખા, ગાંધીનગર



જી. બી. વસાવડા

તકેદારી અધિકારી, તકેદારી શાખા, ગાંધીનગર



Gujarat Pollution Control Board

PCB Id: 17234

(Inspection Report) - Air,Water,Hazardous

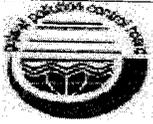
(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 Industry Details	Gadre Marine Export Pvt.Ltd.(previously Hindustan Unilever Ltd)	Outward No: 20358-30/05/2018																																
Email :	PLOT NO:130/1,, HOLIDAY HOME ROAD, VILLAGE-CHORWAD, CHORWAD - 362250 DIST : Junagadh, TAL : Malia , SIDC : Not In Gide																																	
Telephone :	9099023114																																	
Inspection Id :	481498 (By Vigilance Team)	Ro Name : Junagadh																																
2 Type / Scale / Sector / Status :	ORANGE / LARGE / Fish processing and packing (excluding chilling of fishes) / In Operation																																	
3 Inspection Dt & Time :	23/05/2018 14:45 / Water	Person Contacted : SHRI SACHIN NAKHAREKAR-Manager Commercial																																
4 Env Audit Detail : Sch : 2 , Environ , Year : 2017 , On Dt :	Commissioned Dt : 01/02/1996 Production Start Dt : 01/03/1995	Applicability of CRZ Rules : No																																
5 Water Consumption in Kilo Lts Per Day	Ind : 820.000 Dom : 40.000	Borewells: 6																																
6 Waste Water generation / Discharge (klpd) :	Ind : 780.000 Dom : 35.000	Tubewells: 0																																
7 Consumer No.(Electric Meter):	Source of Water Supply: Borewell																																	
8 Disposal Mode of Industrial / Domestic :	Zero Discharge / Irrigation																																	
9 Discharge Pt / Final Receiving Body (Ultimate):	On land for Plantation & Gardening / No generation of industrial wastewater																																	
10 Status of water consent Under the Water Act,1974:	AWH-91114-02/11/2022 Last Inward:127483-03/11/2017[GRT]																																	
11 Effluent Treatment plant (ETP) : Units, if provided and status :	ETP Details : P-Collection Cum Equalization,P-Equalization Tank,P-Flash Mixer,P-Pri Settling Tank,Primary,S-Aeration Tank,S-Sec Clarifier,S-Settling Tank,S-Sludge Dry Beds,S-U.A.S.B,Secondary,T-Carbon Filter,T-Sand Filter,Tertiary																																	
12 Whether Industry is a member of CETP ?	No																																	
13 Boilers=2 , DG Sets=6 , Flue Gas =5, Process =0 , ETP Cap = 1913 , Capacity of All = 10HP	APCM Details : Not provided Fuel Used : H.S.D,ldo Stack Attached to : Boiler,D.G. Sets																																	
14 TSDF Name :	Bhachau-Saurashtra Enviro Projects Pvt. Ltd[28203]																																	
15 Lab Charges Pending :	NIL	Water Cess Charges Pending : NIL																																
16 Last Env. Form V : 2017-2018	Water Cess Return : 2016-2017	HW Monthly Return : 2018-04																																
17 Last 3 Legal Action :	<table border="1"> <thead> <tr> <th>Insp Dt</th> <th>Act</th> <th>Leg Dt</th> <th>For</th> <th>Insp ID</th> <th>IR-Leg</th> <th>Type</th> <th>Out No</th> </tr> </thead> <tbody> <tr> <td>15/03/2018</td> <td>NOT</td> <td>22/05/2018</td> <td>31A,,</td> <td>473068</td> <td>NOT</td> <td>VIG</td> <td>456108</td> </tr> <tr> <td>14/11/2017</td> <td>REV</td> <td>06/02/2018</td> <td>PER,</td> <td>457372</td> <td>REV</td> <td>APP</td> <td>443736</td> </tr> <tr> <td>20/07/2017</td> <td>REV</td> <td>16/08/2017</td> <td>3MT,</td> <td>445589</td> <td>REV</td> <td>COM</td> <td>420644</td> </tr> </tbody> </table>		Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No	15/03/2018	NOT	22/05/2018	31A,,	473068	NOT	VIG	456108	14/11/2017	REV	06/02/2018	PER,	457372	REV	APP	443736	20/07/2017	REV	16/08/2017	3MT,	445589	REV	COM	420644
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14/11/2017	REV	06/02/2018	PER,	457372	REV	APP	443736																											
20/07/2017	REV	16/08/2017	3MT,	445589	REV	COM	420644																											
Monthly Patrak Data :	Last Return : 201804	HAZD Waste Disposal : 0.000 (0 Trucks)																																
Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month																																
Production - 1161618, ETP - 103560, APCM - 0	Meter Reading - 0, Kilo Litre - 0	Meter Reading - 8284, Kilo Litre - 22346																																

30/05/2018

1/6 (Through XGN)

N I C



Gujarat Pollution Control Board

PCB Id: 17234

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)



Gujarat Pollution Control Board

(Inspection Report) - Air, Water, Hazardous

PCB Id: 17234

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Remarks :

Site Observations during Inspection, PCB-ID: (17234)

This unit is inspected w.r.to to complaint of Hon'ble MLA (90-Somnath) Shri Vimalbhai Chudasama about disposal of industrial polluted wastewater into underground strata and sea through pipeline. Detailed inspection report in vernacular is uploaded separately. Complaint investigation report has been uploaded separately under PCB ID: 28168 and Inspection ID: 481567. [527]-30/05/2018

W.C Notings:

Specific Instructions given to Industry at the time of visit, for Pt to Pt Compliance

7. નવા USAB-2 નું કન્સ્ટ્રક્શન ચાલુ જોવા મળેલ છે તો તે અંગે પણ જરૂરી અમેન્ડમેન્ટ મેળવવું.
1. તા ૧૩/૪/૨૦૧૮ ના CC&A અમેન્ડમેન્ટ અનુસાર ટ્રીટ્ડ વેસ્ટવોટરના સંપૂર્ણ જથ્થાનો પ્લાન્ટેશન / ગાર્ડનિંગમાં પુનઃવપરાશ કરવાનો છે તો ટ્રીટ્ડ વેસ્ટવોટરનો દરિયામાં નિકાલ કરવા માટેની હયાત પાઇપલાઇનને જે હાલમાં વાલ્વ ઓપરેશન આધારિત છે તે તાકિદે દૂર કરવી.
2. UF-2 રીજેક્ટ વેસ્ટવોટરનો ઇવેપોરેટ તથા ડ્રાયર દ્વારા ઇવેપોરેશન કરી નિકાલ કરવામાં આવે છે તેમજ RO રીજેક્ટ વેસ્ટવોટરને ETP માં ટ્રીટ કરવામાં આવે છે જે માટે પ્રાપ્ય CC&A માં જરૂરી અમેન્ડમેન્ટ મેળવવું.
3. PSF તથા ACF ના બેકવોશનો વેસ્ટવોટરને ફ્લેક્સીબલ પાઇપની મદદથી S.D.B. માં લેવામાં આવે છે તેના સ્થાને ફીક્સ પાઇપલાઇનની વ્યવસ્થા કરવી.
4. RO ફીડ લાઇન તથા ઇવેપોરેટર ફીડ લાઇન પર ફ્લોમીટર મુકવા તથા તેના ડેટા નિભાવવા.
5. RO પ્લાન્ટના CIP નાં વેસ્ટવોટરને સ્ટોર્મ વોટર ડ્રેઇન મારફતે ETP માં લેવામાં આવે છે તો તેના માટે યોગ્ય વ્યવસ્થા કરવી.
6. RO પરમીએટ ટેન્ક પરની વધારાની લાઇનો દૂર કરવી.

Compliance Observed in this Inspections.

30/05/2018

3/6 (Through XGN)

N I C



Gujarat Pollution Control Board

PCB Id: 17234

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
છેલ્લા ત્રણ માસના પ્રોડક્શનના ડેટા, પાણી વપરાશના ડેટા , અને ગંદા પાણીના વપરાશનો / રિયુઝ નો રેકોર્ડ સબમિટ કરવો તથા ગંદા પાણીના જનરેશન ના ડેટા સબમિટ કરવા .; We submit Production & waste water data & sent to GPCB on 28.05.18 for last 3Months. & also updated online. @\$@#Thanks. (28/05/2018)	477801(24/04/18)	Still Pending
સી માં વેસ્ટ વોટર ડિસ્ચાર્જ ચાલુ કરતા પહેલાં બોર્ડને જાણ કરવી.; We applied to GPCB Board for permission to discharge waste water in sea & waiting for approval. (28/05/2018)	476363(10/04/18)	Still Pending
હાલમાં સેન્ડ ફિલ્ટરેશન પછી મેગ્નેટીક ફ્લોમીટર (સી વોટર ડિસ્ચાર્જ માટે) લગાવેલ છે, જે ફ્લોમીટર ગાર્ડ પોન્ડ પછીની સી વોટર ડિસ્ચાર્જ લાઇન પર લગાવવું અને તેનો રેકોર્ડ લોગબુકમાં નિભાવવો તથા આ લાઇન પર સેમ્પલીંગ પોઇન્ટ લગાવવો. ; Dear Sir, @\$@#We Fixed magnetic Flow meter after guard Pond discharge line as per your advice & also starts log book for the same. (28/05/2018)	476363(10/04/18)	Still Pending
છેલ્લા ત્રણ માસના પ્રોડક્શનના ડેટા, પાણી વપરાશના, ETP ના તેમજ રીયુઝ ના ડેટા આપવા.; We submmitng last 3Month Data in "000" PDF. Thanks. (05/04/2018)	473068(15/03/18)	Fully Complied
બીજા બોયલર માટે (4 MT) CCA એમેન્ડમેન્ટ લેવું. Respected Sir, @\$@#For CCA Ammendment of our Boiler is under Process & we will do ASAP. @\$@# (05/04/2018)	473068(15/03/18)	Still Pending



Gujarat Pollution Control Board

PCB Id: 17234

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air, Stack, Hazardous Waste & Samples PCB-ID: (17234)

A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	W-15	@7 to 8 on ph strip / 31	1530-1530	REP	from final outlet of etp prior to r.o.plant ~	Yellowish
2	W-15	@7 to 8 on ph strip / 32	1515-1515	REP	from the treated wastewater distribution sump located at plantation/gardening area ~	Yellow tint
3	W-15	@7 to 8 on ph strip / 30	1615-1615	REP	from the r.o. permeate storage tank ~	Colorless

B Process Stacks

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	D.G. Sets	13	DG SET-2(625)	N.A	NOT	H.S.D	0.14KL/HR	
2	D.G. Sets	10	DG (380)	N.A	NOT	H.S.D	0.080KL/HR	
3	D.G. Sets	10	DGSET(500)	N.A	NOT	H.S.D	0.125 KL/HR	
4	Boiler	15	Common stack of Boi-1/2/3	YES	NOT	ldo	35 Lit/Hr	
5	D.G. Sets	13	DG SET-1(625)	N.A	NOT	H.S.D	0.14 KL/HR	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Chemical sludge from waste water treatment	I -35.3	60.000-M.T	COL,DST,STO,TRA
2	Used or Spent Oil	I -5.1	2.000-M.T	COL,DSS,STO,TRA
3	Wastes or residues containing oil	I -5.2	50.000-M.T	DSS,OTH

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	By Product For Fish Meal	350.000	667.000 - M.T	0.000	WE WANT RECOVER PRODUCT SO IT REDUCEC
2	By Product For Manure	0.000	21.000 - M.T	0.000	delete the product
3	Crab Chank/Crab Analog/Braded Products	100.000	150.000 - M.T	100.000	We want to double the quantity
4	Imitation Crabstick	600.000	1150.000 - M.T	600.000	Increase of 600 MT/annum
5	Surimi Fish Paste	1200.000	1700.000 - M.T	1200.000	increase of 8400Mt/annum
6	Whole Fish Product	0.000	82.000 - M.T	0.000	Product to be deleted

F Raw material :

Sr	Raw Material Name	Capacity - Unit / Month
1	polyphosphate	3.300 - M.T
2	raw fish	2541.000 - M.T
3	sugar	71.660 - M.T

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 860.000	WWG : 815.000	Water Source	Remark
1	Boiler Feed	50.000	50.000	Tankers	
2	Cooling Water	20.000	10.000	Tankers	
3	Domestic Purpose	40.000	35.000	Borewell, Tankers	
4	Mnfg Process	1770.000	1770.000	Borewell	

H Solid Waste

Inspection Team : G.B.Vasavada, V.O - T.C. Patel, V.O

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.



30/05/2018

5/6 (Through XGN)

N I C



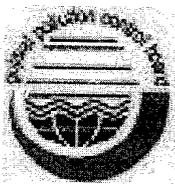
Gujarat Pollution Control Board

PCB Id: 17234

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Signature By (G.B.Vasavada, V.O)



ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE **277**

Gujarat Pollution Control Board, Central Laboratory
Paryavaran Bhavan
Sector-10A
Gandhinagar-382010
Tele:23222756

Sample ID:234824 - Analysis Completion:08/06/2018

Fish processing and packing (excluding chilling of fishes) / LAB
Inward : 58215

TEST REPORT

Test Report No. : 58215

Date: 08/06/2018

1. Name of the Customer : Gadre Marine Export Pvt.Ltd.(previously Hindustan Unilever Ltd) - 17234
2. Address : 130/1, ,HOLIDAY HOME ROAD,VILLAGE-CHORWAD
CHORWAD-362250, Taluka : Malia, District : Junagadh, GIDC : Not In Gide
3. Nature of Sample : REP-Representative/Grab, (Insp Type : VIG-By Vigilance Team)
4. Sample Collected By : G.B.Vasavada, V.O
5. Quantity of Sample Received : 5 lit.
6. Code No. of the Sample : 234824
7. Date & Time of Collection & Inwarding : 23/05/2018 , (1515 to 1515) & 25/05/2018
8. Date of Start & Completion of Analysis : 25/05/2018 & 08/06/2018
9. Sampling Point : From the Treated wastewater Distribution Sump located at Plantation/Gardening Area:
10. Flow Details (Remarks) :
11. Mode of Disposal : Gardening /plantation onto openland within premises
12. Ultimate Receiving Body : TREATED WATER DISPOSED IN SEA
13. Temperature on Collection : 32 & pH Range on pH Strip :@7 to 8 on pH strip
14. Carboys Nos for : Barcoded & Color & Appearance :Yellow tint
15. Water Consumption & W.W.G (KLPD) : Ind :1840.000 , Dom :40.000 & Ind :1800.000 , Dom :35.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part - 9) - 1984(Reaffirmed 2006)	Ambient oC - 60 oC	32
2	pH	pH Units	4500 H+ B APHA Standard Methods 22nd edi.2012	1 - 14 pH value As or	7.73
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 22nd edi. 2012	2 - to 99 Hazen & 1-50	10
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 - 200000 mg/L	2900
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 - 10000 mg/L	140
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standar	1 - 2000 mg/l.	83.16
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	866
8	Sulphate	mg/l	APHA(22nd edi)4500 SO4 E	2-40mg/l	343
9	Chemical Oxygen Demand	mg/l	APHA (22nd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	134
10	Oil & Grease	mg/l	Liquid - Liquid Partition Gravimetric method. (5520 B	01 - 1000 mg/l	0.3
11	Phenolic Compounds	mg/l	4 Amino Antiprene method without Chloroform Extra	0.1 - 50 mg/l	BDL
12	Fluoride	mg/l	SPADNS method (4500-F-D APHA standard Methods	0.10-40 mg/l	1.98
13	Sulphide	mg/l	APHA (22nd Edi.)4500-s2-F -iodometric Method	1-500.0 mg/l	BDL
14	B.O.D (3 Days 27oC)	mg/l	3 - Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05-50000 mg/l	53
15	Sodium Absorption Ratio(SAR)	SAR	IS11624-1986(Reaffirmed 2009)	1 - 50 v Meq/L	12

Laboratory Remarks : Approved By:331-Jab_331 Dt.: 08/06/2018

K.B.Vaghela, Lab Head

Field Observation : a the mentioned sampling point two inlets provided arising 1) from ro permeate storage tank 2) outlet of tertiary plant -etp.

Note :

1. * - These parameters are NOT covered under the scope of NABL.
2. The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
3. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
4. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
5. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
6. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
7. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
8. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23rd Edition by APHA.
9. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

01/07/2021



ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE

278

Gujarat Pollution Control Board, Central Laboratory
Paryavaran Bhavan
Sector-10A
Gandhinagar-382010
Tele:23222756

Sample ID:234823 - Analysis Completion:08/06/2018

Fish processing and packing (excluding chilling of fishes) / LAB
Inward : 58216

TEST REPORT

Test Report No. : 58216

Date: 08/06/2018

1. Name of the Customer : Gadre Marine Export Pvt.Ltd.(previously Hindustan Unilever Ltd) - 17234
2. Address : 130/1, HOLIDAY HOME ROAD,VILLAGE-CHORWAD
CHORWAD-362250, Taluka : Malia, District : Junagadh, GIDC : Not In Gide
3. Nature of Sample : REP-Representative/Grab, (Insp Type : VIG-By Vigilance Team)
4. Sample Collected By : G.B.Vasavada, V.O
5. Quantity of Sample Received : 5 lit.
6. Code No. of the Sample : 234823
7. Date & Time of Collection & Inwarding : 23/05/2018 , (1530 to 1530) & 25/05/2018
8. Date of Start & Completion of Analysis : 25/05/2018 & 08/06/2018
9. Sampling Point : From final Outlet of ETP prior to R.O.Plant ~
10. Flow Details (Remarks) :
11. Mode of Disposal : Partly into Plantation area and Partly into R.O. plant
12. Ultimate Receiving Body : TREATED WATER DISPOSED IN SEA
13. Temperature on Collection : 31 & pH Range on pH Strip :@7 to 8 on pH strip
14. Carboys Nos for : Barcoded & Color & Appearance :Yellowish
15. Water Consumption & W.W.G (KLPD) : Ind :1840.000 , Dom :40.000 & Ind :1800.000 , Dom :35.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part - 9) - 1984(Reaffirmed 2006)	Ambient oC - 60 oC	31
2	pH	pH Units	4500 H+ B APHA Standard Methods 22nd edi.2012	1 - 14 pH value As or	7.38
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 22nd edi. 2012	2 - to 99 Hazen & 1-50	20
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 - 200000 mg/L	6892
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 - 10000 mg/L	88
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standar	1 - 2000 mg/l.	129.86
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	1492
8	Sulphate	mg/l	APHA(22nd edi)4500 SO4 E	2-40mg/l	1470
9	Chemical Oxygen Demand	mg/l	APHA (22nd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	286
10	Oil & Grease	mg/l	Liquid - Liquid Partition Gravimetric method. (5520 B	01 - 1000 mg/l	0.5
11	Phenolic Compounds	mg/l	4 Amino Antipyrene method without Chloroform Extra	0.1 - 50 mg/l	BDL
12	Fluoride	mg/l	SPADNS method (4500-F-D APHA standard Methods	0.10-40 mg/l	1.52
13	Sulphide	mg/l	APHA (22nd Edi.)4500-s2-F -iodometric Method	1-500.0 mg/l	BDL
14	B.O.D (3 Days 27oC)	mg/l	3 - Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05-50000 mg/l	162
15	Sodium Absorption Ratio(SAR)	SAR	IS11624-1986(Reaffirmed 2009)	1 - 50 v Meq/L	50

Laboratory Remarks : Approved By:331-lab_331 Dt.: 08/06/2018

K.B.Vaghela, Lab Head

Field Observation : from the mentioned sampling point , a separate pipeline provide for utilisation in plantation area via distribution sump.

Note :

1. * - These parameters are NOT covered under the scope of NABL.
2. The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
3. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
4. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
5. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
6. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
7. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
8. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23rd Edition by APHA.
9. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

01/07/2021



ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE **279**

Gujarat Pollution Control Board, Central Laboratory
Paryavaran Bhavan
Sector-10A
Gandhinagar-382010
Tele:2322756

Sample ID:234825 - Analysis Completion:08/06/2018

Fish processing and packing (excluding chilling of fishes) / LAB
Inward : 58217

TEST REPORT

Test Report No. : 58217

Date: 08/06/2018

1. Name of the Customer : Gadre Marine Export Pvt.Ltd.(previously Hindustan Unilever Ltd) - 17234
2. Address : 130/1, HOLIDAY HOME ROAD,VILLAGE-CHORWAD
CHORWAD-362250, Taluka : Malia, District : Junagadh, GIDC : Not In Gide
3. Nature of Sample : REP-Representative/Grab, (Insp Type : VIG-By Vigilance Team)
4. Sample Collected By : G.B.Vasavada, V.O
5. Quantity of Sample Received : 5 lit.
6. Code No. of the Sample : 234825
7. Date & Time of Collection & Inwarding : 23/05/2018 , (1615 to 1615) & 25/05/2018
8. Date of Start & Completion of Analysis : 25/05/2018 & 08/06/2018
9. Sampling Point : From the R.O. Permeate Storage Tank ~
10. Flow Details (Remarks) :
11. Mode of Disposal : Onto own open land for Plantation via Distribution Sump and Utility purpose
12. Ultimate Receiving Body : TREATED WATER DISPOSED IN SEA
13. Temperature on Collection : 30 & pH Range on pH Strip :@7 to 8 on pH strip
14. Carboys Nos for : Barcoded & Color & Appearance :Colorless
15. Water Consumption & W.W.G (KLPD) : Ind :1840.000 , Dom :40.000 & Ind :1800.000 , Dom :35.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part - 9) - 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 22nd edi.2012	1 - 14 pH value As or	7.16
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 22nd edi. 2012	2 - to 99 Hazen & 1-50	10
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 - 200000 mg/L	1234
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 - 10000 mg/L	24
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standar	1 - 2000 mg/l.	31.08
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	535
8	Sulphate	mg/l	APHA(22nd edi)4500 SO4 E	2-40mg/l	96
9	Chemical Oxygen Demand	mg/l	APHA (22nd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	26
10	Oil & Grease	mg/l	Liquid - Liquid Partition Gravimetric method. (5520 B	01 - 1000 mg/l	0.1
11	Phenolic Compounds	mg/l	4 Amino Antiprene method without Chloroform Extra	0.1 - 50 mg/l	BDL
12	Fluoride	mg/l	SPADNS method (4500-F-D APHA standard Methods	0.10-40 mg/l	0.61
13	Sulphide	mg/l	APHA (22nd Edi.)4500-s2-F -iodometric Method	1-500.0 mg/l	BDL
14	B.O.D (3 Days 27oC)	mg/l	3 - Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmec	05-50000 mg/l	11
15	Sodium Absorption Ratio(SAR)	SAR	IS11624-1986(Reaffirmed 2009)	1 - 50 v Meq/L	17

Laboratory Remarks : Approved By:331-lab_331 Dt.: 08/06/2018

(Signature)

K.B.Vaghela, Lab Head

Field Observation :

Note :

1. * - These parameters are NOT covered under the scope of NABL.
2. The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
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Gujarat Pollution Control Board

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1	Industry Details Gadre Marine Export Pvt.Ltd.(previously Hindustan Unilever Ltd)	Outward No: 20402-17/07/2018																																
	Email : sachin.nakharekar@gadremarine.com Telephone : 9099023114 Inspection Id : 487812 (On Application)	PLOT NO: 130/1, , HOLIDAY HOME ROAD, VILLAGE-CHORWAD, CHORWAD - 362250 DIST : Junagadh, TAL : Malia , SIDC : Not In Gide Ro Name : Junagadh																																
2	Type / Scale / Sector / Status : ORANGE / LARGE / Fish processing and packing (excluding chilling of fishes) / In Operation																																	
3	Inspection Dt & Time : 11/07/2018 9:45 / Air , Water , Hazd	Person Contacted : Shri Sachin Nakharekar - Manager Commercial																																
4	Env Audit Detail : Sch : 2 , Environ , Year : 2017 , On Dt : Commissioned Dt : 01/02/1996 Production Start Dt : 01/03/1995 Applicability of CRZ Rules : No																																	
5	Water Consumption in Kilo Lts Per Day Ind : 820.000 Dom : 40.000 Borewells: 6																																	
6	Waste Water generation / Discharge (klpd) : Ind : 780.000 Dom : 35.000 Tubewells: 0																																	
7	Consumer No.(Electric Meter): _____ Source of Water Supply: Borewell																																	
8	Disposal Mode of Industrial / Domestic : _____ Zero Discharge / Irrigation																																	
9	Discharge Pt / Final Receiving Body (Ultimate): On land for Plantation & Gardening / No generation of industrial wastewater																																	
10	Status of water consent Under the Water Act,1974: AWH-91114-02/11/2022 Last Inward:141082-08/07/2018[PRO]																																	
11	Effluent Treatment plant (ETP) : Units, if provided and status : ETP Details : P-Collection Cum Equalization,P-Equalization Tank,P-Flash Mixer,P-Pri Settling Tank,Primary,S-Aeration Tank,S-Sec Clarifier,S-Settling Tank,S-Sludge Dry Beds,S-U.A.S.B,Secondary,T-Carbon Filter,T-Sand Filter,Tertiary																																	
12	Whether Industry is a member of CETP ? No																																	
13	Boilers=2 , DG Sets=6 , Flue Gas =5, Process =0 , ETP Cap = 1913 , Capacity of All = 10HP APCM Details : Not provided Fuel Used : H.S.D,ldo Stack Attached to : Boiler,D.G. Sets																																	
14	TSDF Name : Bhachau-Saurashtra Enviro Projects Pvt. Ltd[28203]																																	
15	Lab Charges Pending : NIL Water Cess Charges Pending : Rs. 0.00																																	
16	Last Env. Form V : 2017-2018 Water Cess Return : 2016-2017 HW Monthly Return : 2018-06																																	
17	Last 3 Legal Action :																																	
	<table border="1"> <thead> <tr> <th>Insp Dt</th> <th>Act</th> <th>Leg Dt</th> <th>For</th> <th>Insp ID</th> <th>IR-Leg</th> <th>Type</th> <th>Out No</th> </tr> </thead> <tbody> <tr> <td>23/05/2018</td> <td>NOT</td> <td>16/07/2018</td> <td>33A,,</td> <td>481498</td> <td>NOT</td> <td>VIG</td> <td>461777</td> </tr> <tr> <td>15/03/2018</td> <td>NOT</td> <td>22/05/2018</td> <td>31A,,</td> <td>473068</td> <td>NOT</td> <td>VIG</td> <td>456108</td> </tr> <tr> <td>14/11/2017</td> <td>REV</td> <td>06/02/2018</td> <td>PER,</td> <td>457372</td> <td>REV</td> <td>APP</td> <td>443736</td> </tr> </tbody> </table>	Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No	23/05/2018	NOT	16/07/2018	33A,,	481498	NOT	VIG	461777	15/03/2018	NOT	22/05/2018	31A,,	473068	NOT	VIG	456108	14/11/2017	REV	06/02/2018	PER,	457372	REV	APP	443736	
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14/11/2017	REV	06/02/2018	PER,	457372	REV	APP	443736																											
	Monthly Patrak Data : Last Return : 201806 HAZD Waste Disposal : 5.890 (0 Trucks)																																	
	<table border="1"> <thead> <tr> <th>Electricity Units Consumed in month</th> <th>Water Consumed in month</th> <th>Effluent Discharged in month</th> </tr> </thead> <tbody> <tr> <td>Production - 0, ETP - 0, APCM - 0</td> <td>Meter Reading - 0, Kilo Litre - 0</td> <td>Meter Reading - 0, Kilo Litre - 0</td> </tr> </tbody> </table>	Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month	Production - 0, ETP - 0, APCM - 0	Meter Reading - 0, Kilo Litre - 0	Meter Reading - 0, Kilo Litre - 0																											
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17/07/2018

1/5 (Through XGN)

N I C



281 Gujarat Pollution Control Board

PCB Id: 17234

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

One Time Updatons

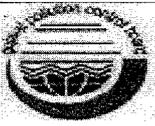
p	- On North Direction of the location of the Company	--	
o	- Production since (Date) or Proposed	01/03/1995	
e	- Electric Company Name (Power Supply)	PGVCL	
p	- On West Direction of the location of the Company	--	
o	- Air - Water - Hazd ACTs Applicability ?	Air, Water, Haz	
p	- On East Direction of the location of the Company	--	
p	- On South Direction of the location of the Company	--	
g	- Nos of Stacks (Flue Gas & Process)	0, 0	
h	- Regd with T.S.D.F	SEP-Bhachau-Saurashtra Enviro Projects Pvt. Ltd [28203]	
k	- Recycler Registration Valid ??	N.A	
f	- Display Board Provided at the Entrance ?	Yes	
l	- CETP Name	----NOT a CETP Member	
j	- Name & Address of MAIN Re-Cycler	NA	
i	- Recyclable Hazd Waste Disposal to	N.A	
n	- Nos of Flow-Meters - W.C / W.W.G / ETP =	4, 3, 1	
m	- W.W.G Treatment thru Pri / Sec / Tertiary / N.A :	Secondary-Tertiary	
d	- Is Industry ZERO DISCHARGE Catg (If Yes, HOW ?)	No.	

General Observation

a	- R.O File No	495	
a	- Is the Industry in Operation ??	No.	
b	- Industry Operating without CCA	No.	
c	- Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	- Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	- Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	- Industry Name CHANGED in recent times ??	No.	
g	- Has Regn with CETP or TSDF expired ??	No.	
h	- Seperate Energy Meter for A.P.C.M ?	No.	
h	- Provision of any STAND-BY Pump ??	No.	

Remarks :

Site Observations during Inspection, PCB-ID: (17234)



Gujarat Pollution Control Board

PCB Id: 17234

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

This unit is inspected with reference to CCA-amendment application. Unit has applied CCA-amendment for disposal of treated w/w in to Sea. During inspection, unit is found not in operation due to off season. Now production plant will be restart in next season. During inspection, general maintenance of plant machinery is going on. # Unit is having valid CCA for the product of SURIMI FISH PASTE-14400 MT/Annum, FISH MEAL-4200MT/Annum, MANURE-250 MT/Annum, IMITATION CARBSTICK-7200MT/Annum & CRAB CHANK/CARB ANALOG/BRADED-1200 MT/Annum. Unit has stopped production of Crab Stick and shifted major plant machinery of Crab stick plant. # Unit is having effluent treatment plant with primary, secondary and tertiary treatment facility, two nos. of ultra-filtration system, UASB reactor with gas holder and flaring system, RO plant (capacity 60 KL/Hr. & 30 KL/Hr.). Unit has provided Evaporator for w/w evaporation which generates from UF-2. Unit has provided magnetic flow meter at ETP inlet (for RO reject, DAF return line & for Nali tank [washing water] O/L) and at outlet of ETP. Unit is going to install another one UASB and @ 80% civil construction work is found completed. During inspection, maintenance/cleaning work of ETP units are going on. # Unit is having two IBR boilers of 4 Ton capacity, from which one boiler is kept as a stand by and cyclone separator is attached as an APCM and cyclone followed by bag filter is attached as an APCM for other boiler. Coal is used as fuel in boiler. # Unit is having hazardous waste storage facility nearby ETP area. Unit is a member of Saurashtra Enviro Projects Pvt. Ltd. for final disposal of generated ETP sludge. # Unit has obtained NOC from CGWA for ground water abstraction 1880 cubic meter/day through existing six Bore-wells, vide letter no. CGWA/NOC/IND/ORIG/2017/2928, dated: 21/12/2017. # Unit has laid down the Marine disposal pipeline for treated effluent disposal in to deep Sea. Unit has obtained clearance for laying of treated effluent disposal pipeline from Forest & Environment Department, GOG, vide letter no. ENV-10-2015-163-E (T cell), dated: 28/06/2016 & from MoEF, vide letter no. F. No. 11-26/2016-IA-III, dated: 10/07/2017. # At present marine disposal pipeline is not connected with treated effluent pipeline & unit has removed the valve system. Unit has installed fixed pipeline for backwash wastewater of PSF & ACF to SD beds. Unit has installed flowmeter at both RO feed line, while flowmeter installation at Evaporator feed line is remaining. Unit has removed extra lines from RO permeate tank. During inspection, following written instruction is given to the unit and directed to submit the compliance report within three days. [452]-13/07/2018
~ RO Comments/Reply : / I recommend :May be GRANTED-17/07/2018

W.C Notings:

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

પ્રોડક્શન પ્લાન્ટ ચાલુ કરતા પહેલા ઈવેપોરેટર ફીડ લાઈન પર ફ્લોમીટર લગાવવાનું કામ પુર્ણ કરી દેવું.

પ્રોડક્શન પ્લાન્ટ ચાલુ કરતા પહેલા RO પ્લાન્ટના CIP વેસ્ટવોટર ને ઈટીપીમાં લેવા માટેની અલગથી વ્યવસ્થા કરી દેવી.

Compliance Observed in this Inspections.

17/07/2018

3/5 (Through XGN)

N I C



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Gujarat Pollution Control Board

(Inspection Report) - Air,Water,Hazardous

PCB Id: 17234

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
7. નવા USAB-2 નું કન્સ્ટ્રક્શન ચાલુ જોવા મળેલ છે તો તે અંગે પણ જરૂરી અમેન્ડમેન્ટ મેળવવું.; Respected Sir,@#\$@#\$Yes, Will be complied. We will apply for the ammendment at the earliest. (09/06/2018)	481498(23/05/18)	Still Pending
1. તા ૧૩/૪/૨૦૧૮ ના CC&A અમેન્ડમેન્ટ અનુસાર ટ્રીટેડ વેસ્ટવોટરના સંપૂર્ણ જથ્થાનો પ્લાન્ટેશન / ગાર્ડિંગમાં પુનઃવપરાશ કરવાનો છે તો ટ્રીટેડ વેસ્ટવોટરનો દરિયામાં નિકાલ કરવા માટેની હયાત પાઇપલાઇનને જે હાલમાં વાલ્વ ઓપરેશન આધારિત છે તે તાકિદે દૂર કરવી.; Respected Sir,@#\$@#\$We had removed Valve & fixed dummy. Compliance submitted with Photograph to GPCB Office. (09/06/2018)	481498(23/05/18)	Partial Compliance
2. UF-2 રીજેક્ટ વેસ્ટવોટરનો ઇવેપોરેટ તથા ડ્રાયર દ્વારા ઇવેપોરેશન કરી નિકાલ કરવામાં આવે છે તેમજ RO રીજેક્ટ વેસ્ટવોટરને ETP માં ટ્રીટ કરવામાં આવે છે જે માટે પ્રાપ્ય CC&A માં જરૂરી અમેન્ડમેન્ટ મેળવવું.; Respected Sir,@#\$@#\$We will be complied. We will apply for the ammendment at the earliest. (09/06/2018)	481498(23/05/18)	Still Pending
3. PSF તથા ACF ના બેકવોશનો વેસ્ટવોટરને ફ્લેક્સીબલ પાઇપની મદદથી S.D.B. માં લેવામાં આવે છે તેના સ્થાને ફીક્સ પાઇપલાઇનની વ્યવસ્થા કરવી.; Respected Sir,@#\$@#\$We Replaced the PSF & ACF back wash waste water line with Fixed HDPE Line & Submitted Hard copy with Photograph to GPCB Gandhinagar & Junagadh on Dt.28.05.2018. (09/06/2018)	481498(23/05/18)	Fully Complied
4. RO ફીડ લાઇન તથા ઇવેપોરેટર ફીડ લાઇન પર ફ્લોમીટર મુકવા તથા તેના ડેટા નિભાવવા.; We ordered the water meter & will be fixed immediately after receipt. (09/06/2018)	481498(23/05/18)	Partial Compliance
5. RO પ્લાન્ટના CIP નાં વેસ્ટવોટરને સ્ટોર્મ વોટર ડ્રેઇન મારફતે ETP માં લેવામાં આવે છે તો તેના માટે યોગ્ય વ્યવસ્થા કરવી.; Respected Sir,@#\$@#\$We orderd HDPE pipeline & will be fixed immediately after receipt. (09/06/2018)	481498(23/05/18)	Still Pending
6. RO પરમીએટ ટેન્ક પરની વધારાની લાઇનો દૂર કરવી.; Respected Sir,@#\$@#\$We removed the All extra line from RO plant permeate tank & photograph with compliance submitted to GPCB office. (09/06/2018)	481498(23/05/18)	Fully Complied
છેલ્લા ત્રણ માસના પ્રોડક્શનના ડેટા,પાણી વપરાશના ડેટા , અને ગંદા પાણીના વપરાશનો / રિયુઝ નો રેકોર્ડ સબમિટ કરવો તથા ગંદા પાણીના જનરેશન ના ડેટા સબમિટ કરવા .; We submit Production & waste water data & sent to GPCB on 28.05.18 for last 3Months. & also updated online. @#\$@#\$Thanks. (28/05/2018)	477801(24/04/18)	Still Pending
સી માં વેસ્ટ વોટર ડિસ્ચાર્જ ચાલુ કરતા પહેલાં બોર્ડને જાણ કરવી.; We applied to GPCB Board for permission to discharge waste water in sea & waiting for approval. (28/05/2018)	476363(10/04/18)	Still Pending
હાલમાં સેન્સ ફિલ્ટરેશન પછી મેગ્નેટીક ફ્લોમીટર (સી વોટર ડિસ્ચાર્જ માટે) લગાવેલ છે, જે ફ્લોમીટર ગાર્ડ પોન્ડ પછીની સી વોટર ડિસ્ચાર્જ લાઇન પર લગાવવું અને તેનો રેકોર્ડ લોગબુકમાં નિભાવવો તથા આ લાઇન પર સેમ્પલીંગ પોઇન્ટ લગાવવો. ; Dear Sir,@#\$@#\$We Fixed magnetic Flow meter after guard Pond discharge line as per your advice & also starts log book for the same. (28/05/2018)	476363(10/04/18)	Still Pending

17/07/2018

4/5 (Through XGN)

N I C



Gujarat Pollution Control Board

PCB Id: 17234

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

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Annexure Details - Air, Stack, Hazardous Waste & Samples PCB-ID: (17234)

A Sample Details

B Process Stacks

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	D.G. Sets	13	DG SET-2(625)	N.A	NOT	H.S.D	0.14KL/HR	
2	D.G. Sets	10	DG (380)	N.A	NOT	H.S.D	0.080KL/HR	
3	D.G. Sets	10	DGSET(500)	N.A	NOT	H.S.D	0.125 KL/HR	
4	Boiler	15	Common stack of Boi-1/2/3	YES	NOT	ldo	35 Lit/HR	
5	D.G. Sets	13	DG SET-1(625)	N.A	NOT	H.S.D	0.14 KL/HR	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Chemical sludge from waste water treatment	I -35.3	60.000-M.T	COL,DST,STO,TRA
2	Used or Spent Oil	I -5.1	2.000-M.T	COL,DSS,STO,TRA
3	Wastes or residues containing oil	I -5.2	50.000-M.T	DSS,OTH

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	By Product For Fish Meal	350.000	667.000 - M.T	0.000	WE WANT RECOVER PRODUCT SO IT REDUCEC
2	By Product For Manure	0.000	21.000 - M.T	0.000	delete the product
3	Crab Chank/Crab Analog/Braded Products	100.000	150.000 - M.T	100.000	We want to double the quantity
4	Imitation Crabstick	600.000	1150.000 - M.T	600.000	Increase of 600 MT/annum
5	Surimi Fish Paste	1200.000	1700.000 - M.T	1200.000	increase of 8400Mt/annum
6	Whole Fish Product	0.000	82.000 - M.T	0.000	Product to be deleted

F Raw material :

Sr	Raw Material Name	Capacity - Unit / Month
1	polyphosphate	3.300 - M.T
2	raw fish	2541.000 - M.T
3	sugar	71.660 - M.T

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 860.000	WWG : 815.000	Water Source	Remark
1	Boiler Feed	50.000	50.000	Tankers	
2	Cooling Water	20.000	10.000	Tankers	
3	Domestic Purpose	40.000	35.000	Borewell, Tankers	
4	Mnfg Process	1770.000	1770.000	Borewell	

H Solid Waste

Inspection Team : M. R. Macwana, ROH - B.M.Dolasiya, SSA(M)

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(M. R. Macwana, ROH)

17/07/2018

5/5 (Through XGN)

N I C

This unit is inspected with reference to CCA renewal cum CCA-Amendment Application. Unit has obtained CTE amendment for (A) the product of (1) Surimi Fish Paste-32400 MT/Annum and (2) By product for Fish Meal - 9200 MT/Annum and discontinue the product of (1) By Product for Manure - 250 MT/Annum, (2) Imitation Crabstick - 7200 MT/Annum and (3) Crab Chank/Crab Analog/Braded - 1200 MT/Annum, (B) two numbers Boiler having capacity 4 TPH each with Bag Filter with Multi Cyclone as an APCM, (C) Coal/bio gas generates from UASB as a fuel, (D) DG set-4 nos. (capacity 1010 kVA-3 nos., & 500 kVA-1 nos.) & discontinue the 625 kVA DG set-2 nos. and (E) UASB+, Gas Holder, VAP, Ultra Filtration with RO addition in existing ETP.

During inspection, Unit is found in operation. Unit has discontinued the production of (1) By Product for Manure, (2) Imitation Crabstick and (3) Crab Chank/Crab Analog/Braded. Unit is having effluent treatment plant having primary, secondary and tertiary treatment facility. During inspection, All ETP units are observed in operation. Unit has installed Additional units in existing ETP (1) UASB+ - 1.5 MLD (2 Nos.), (2) Gas Holder-220m³/Hr (1 Nos.), (3) VAP-5000 lit/Hr (1 Nos.) and (4) Ultrafiltration with RO-1.8 MLD (1 Nos.). Unit has provided Evaporator for w/w evaporation which generates from UF-2. Unit has provided Magnetic Flow meter at inlet of ETP (for RO reject, DAF return line & for Nali tank [washing water] outlet) and at outlet of Sand filtration. Cumulative reading on outlet of sand filtration is 65747 m³ noted, while ETP inlet flow meter readings are: (1) RO reject: 40018.15 m³, (2) DAF return line: 63345.88 m³, (3) Nali tank outlet (washing water): 447395 m³ noted. Unit has Install online effluent monitoring system. During inspection, online effluent monitoring data display shown as pH-6.36, COD-54.4 mg/L, BOD-19.5 mg/L, Ammonical Nitrogen - 15.8 mg/L and Temperature - 21.8 °C. Unit is going to install another Clari-Flocculator & 90 % civil construction work is completed. During inspection, (1) One w/w sample is collected from Inlet of ETP, (2) one w/w sample is collected from outlet of UASB - 2 (Inlet of Aeration Tank) and (3) One treated w/w sample is collected from final outlet of ETP.

During inspection, treated w/w discharge in to deep Sea is observed. Treated wastewater @ 300 KL/PD in ETP is further treated into RO is reuse in cooling, boiler feed and washing purpose as informed. Unit has not provided flow meter on reuse line hence during inspection they are instructed to provide flow meter at treated wastewater reuse line and maintain record in logbook for the same.

As per their record total stock of ETP sludge - 3 MT found stored in storage room. Lastly unit had sent 5.890 MT of ETP sludge to TSDF site of Bhachau-Saurashtra Enviro Projects P. Ltd. on 08/06/2018, vide manifest no. 717763. Lastly unit had sent 1.890 MT of used or spent oil to TSDF site of Bhachau-Saurashtra Enviro Projects P. Ltd. on 01/01/2019, vide manifest no. 809540.

Unit has install two numbers Boiler having capacity 4 TPH each and one existing boiler is having capacity 4 TPH. Unit has install boiler no. 1 and boiler no.2 with common Stack @ 30-meter height and Multi Cyclone with Bag Filter as an APCM while boiler no. 3 with individual stack @ 30-meter height and multi cyclone as an APCM. Contacted person says that they have used boiler no. 3 as a standby. During inspection, contacted person instructed to operate boiler no. 3 after installation of Bag filter as an APCM. During inspection, Boiler no.1 and Boiler no.2 is found in operation and coal is used as a fuel in both boilers. Unit has install standby DG set-7 nos. (capacity 1010 kVA-3 nos., 380 kVA-1 Nos. & 500 kVA-3 nos.) & discontinue the 625 KVA DG set-2 nos.

Unit has obtained NOC from CGWA for ground water extraction 1880 cubic meter/day through existing six Bore-wells, vide NOC no. CGWA/NOC/IND/ORIG/2017/2928, dated: 21/12/2017. Unit has laid down the Marine disposal pipeline for treated effluent disposal in to deep Sea. Unit has obtained clearance for laying of treated effluent disposal pipeline from Forest & Environment Department, GOG, vide letter no. ENV-10-2015-163-3 (I) (old), dated: 28/06/2016 & from MoEF, vide letter no. F. No. 11-26/2016-IA-III, dated: 10/07/2016.

During inspection, following instructions are given to the unit and directed to submit the compliance report to the Regional Office.

दरम्यानची तपासणी करताना खालील सूचना देण्यात आली आहे. या सूचनांचा पालन करणे आवश्यक आहे.

दरम्यानची तपासणी करताना खालील सूचना देण्यात आली आहे. या सूचनांचा पालन करणे आवश्यक आहे.



(M. R. Macwana)
Regional Officer



Gujarat Pollution Control Board

PCB Id: 17234

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

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1 Industry Details	Gadre Marine Export Pvt.Ltd.(previously Hindustan Unilever Ltd)	Outward No: 20849-13/02/2019																																
Email :	PLOT NO:130/1, , HOLIDAY HOME ROAD, VILLAGE-CHORWAD, CHORWAD - 362250 DIST : Junagadh, TAL : Malia , SIDC : Not In Gide																																	
Telephone :	9099023114																																	
Inspection Id :	513736 (On Application)	Ro Name : Junagadh																																
2 Type / Scale / Sector / Status :	ORANGE / LARGE / Fish processing and packing (excluding chilling of fishes) / In Operation																																	
3 Inspection Dt & Time :	07/02/2019 16:45 / Air , Water , Hazd	Person Contacted : Sachin Nakhadekar - Commercial Manager																																
4 Env Audit Detail :	Sch : 2 , Environ , Year : 2017 , On Dt :																																	
	Commissioned Dt : 01/02/1996	Production Start Dt : 01/03/1995																																
		Applicability of CRZ Rules : No																																
5 Water Consumption in Kilo Lts Per Day	Ind : 1840.000	Dom : 40.000																																
6 Waste Water generation / Discharge (klpd) :	Ind : 1800.000	Dom : 35.000																																
7 Consumer No.(Electric Meter):	Source of Water Supply: Borewell																																	
8 Disposal Mode of Industrial / Domestic :	Zero Discharge / Irrigation																																	
9 Discharge Pt / Final Receiving Body (Ultimate):	DISPOSAED IN TO DEEP SEA AD PRE DEFINE POINT WHERE / No generation of industrial wastewater																																	
10 Status of water consent Under the Water Act,1974:	W-94765-03/04/2019 Last Inward:149201-05/02/2019[PRO]																																	
11 Effluent Treatment plant (ETP) : Units, if provided and status :	ETP Details : P-Collection Cum Equalization,P-Equalization Tank,P-Flash Mixer,P-Pri Settling Tank,Primary,S-Aeration Tank,S-Sec Clarifier,S-Settling Tank,S-Sludge Dry Beds,S-U.A.S.B,Secondary,T-Carbon Filter,T-Sand Filter,Tertiary																																	
12 Whether Industry is a member of CETP ?	No																																	
13 Boilers=1 , DG Sets=4 , Flue Gas =5, Process =0 , ETP Cap = 1913 , Capacity of All = 10HP	APCM Details : Not provided Fuel Used : H.S.D,ldo Stack Attached to : Boiler,D.G. Sets																																	
14 TSDF Name :	Bhachau-Saurashtra Enviro Projects Pvt. Ltd[28203]																																	
Lab Charges Pending :	NIL																																	
Water Cess Charges Pending :	NIL																																	
16 Last Env. Form V : 2017-2018	Water Cess Return : 2017-2018	HW Monthly Return : 2019-01																																
17 Last 3 Legal Action :	<table border="1"> <thead> <tr> <th>Insp Dt</th> <th>Act</th> <th>Leg Dt</th> <th>For</th> <th>Insp ID</th> <th>IR-Leg</th> <th>Type</th> <th>Out No</th> </tr> </thead> <tbody> <tr> <td>23/05/2018</td> <td>NOT</td> <td>16/07/2018</td> <td>33A,,</td> <td>481498</td> <td>NOT</td> <td>VIG</td> <td>461777</td> </tr> <tr> <td>15/03/2018</td> <td>NOT</td> <td>22/05/2018</td> <td>31A,,</td> <td>473068</td> <td>NOT</td> <td>VIG</td> <td>456108</td> </tr> <tr> <td>14/11/2017</td> <td>REV</td> <td>06/02/2018</td> <td>PER,</td> <td>457372</td> <td>REV</td> <td>APP</td> <td>443736</td> </tr> </tbody> </table>		Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No	23/05/2018	NOT	16/07/2018	33A,,	481498	NOT	VIG	461777	15/03/2018	NOT	22/05/2018	31A,,	473068	NOT	VIG	456108	14/11/2017	REV	06/02/2018	PER,	457372	REV	APP	443736
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14/11/2017	REV	06/02/2018	PER,	457372	REV	APP	443736																											
Monthly Patrak Data :	Last Return : 201901	HAZD Waste Disposal : 1.890 (0 Trucks)																																
Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month																																
Production - 769530, ETP - 11593, APCM - 0	Meter Reading - 373736, Kilo Litre - 20240	Meter Reading - 63569, Kilo Litre - 15233																																

13/02/2019

1/7 (Through XGN)

N I C



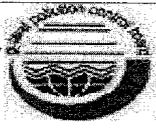
Gujarat Pollution Control Board

PCB Id: 17234

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

One Time Updates			
0	- Air - Water - Hazd ACTs Applicability ?	Air, Water, Haz	
p	- On West Direction of the location of the Company	--	
o	- Production since (Date) or Proposed	01/03/1995	
p	- On North Direction of the location of the Company	--	
p	- On East Direction of the location of the Company	--	
p	- On South Direction of the location of the Company	--	
e	- Electric Company Name (Power Supply)	PGVCL	
g	- Nos of Stacks (Flue Gas & Process)	0, 0	
h	- Regd with T.S.D.F	SEP-Bhachau-Saurashtra Enviro Projects Pvt. Ltd [28203]	
k	- Recycler Registration Valid ??	N.A	
f	- Display Board Provided at the Entrance ?	Yes	
j	- Name & Address of MAIN Re-Cycler	NA	
l	- CETP Name	----NOT a CETP Member	
i	- Recyclable Hazd Waste Disposal to	N.A	
n	- Nos of Flow-Meters - W.C / W.W.G / ETP =	0, 3, 1	
m	- W.W.G Treatment thru Pri / Sec / Tertiary / N.A :	Secondary-Tertiary	
d	- Is Industry ZERO DISCHARGE Catg (If Yes, HOW ?)	No.	
General Observation			
a	- R.O File No	495	
a	- Is the Industry in Operation ??	Yes	
b	- Industry Operating without CCA	Applied	
c	- Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	- Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	- Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	- Industry Name CHANGED in recent times ??	No.	
g	- Has Regn with CETP or TSDF expired ??	No.	
h	- Seperate Energy Meter for A.P.C.M ?	No.	
h	- Provision of any STAND-BY Pump ??	N.A	
Air Related			
a	- Fuel Type confirmitive with CCA ?	Yes	
b	- Av. Fuel Consumption EXCEEDING CCA limits	No.	
c	- APC Measures confirmitive with CCA conditions ??	Yes	
d	- ALL APCMs are in operation	Yes	
e	- SMF availability	Provided	
f	- Thick Smoke observed in Flue Gas/Processes ??	No.	
g	- ph of Scrubbing Media as per requirement ??	No.	NA
h	- Ultimate Disposal of Scrubbing Media	N.A	
i	- Nos of Samples : Stack & Ambient	0, 0	
Haz Waste Related			
a	- Haz waste Catg confirmitive with CCA	Yes	
b	- H.W generation exceeding CCA limits	No.	
c	- Collection, Storage, Treatmnt, Disposal Facility Adequate ??	Yes	
d	- Reusing or Recycling of Haz Waste by Industry ?	By SELF	
e	- LogBook / XGN Manifests / Disposal Records TALLYING ??	Fully	
f	- Stock of Haz-Waste @ premises/Whether EXCESS ?	@ 3 Ton	
g	- Recycler/ Actual user has valid Authorization under rules 6 or 9 of HOWR-2016?	No.	



Gujarat Pollution Control Board

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h	-	Installed capacity of the plant based on machinery installed (Capacity of Machine, No. of Batch/Day, Annual Capacity)	---	
i	-	Technical capability and equipment complying with the SOP/Guideline?	Yes	
j	-	Is unit complying the conditions gives in SOP/Guidelines?	Yes	
k	-	Facility is adequate for the applied process	Yes	
l	-	Passbook is maintained?	Yes	
m	-	Details of PLI, if applicable	NA	
n	-	Details of safety specs provided by the facility	---	
o	-	Separate storage area for Haz. Waste for the utilization or generation from the process is provided?	Yes	
p	-	Quantity of Hazardous waste procured as per CCA?	Yes	

Water Parameter

b	-	Source of Water Supply	Borewell	
c	-	W.W.G is EXCEEDING the CCA Limits	No.	
d	-	W.W Disposal as per the Consent Conditions ?	Yes	
e	-	Was the ETP in operation ?	Yes	
f	-	Treatment System ADEQUATE to handle existing effluent	Adequate	
g	-	Did u observe ANY ILLEGAL Discharge ??	No.	
h	-	Nos of Samples collected	3	

Remarks :

Site Observations during Inspection, PCB-ID: (17234)

This unit is inspected with reference to CCA renewal cum CCA-Amendment Application. IR is uploaded herewith. [657]-13/02/2019

~ RO Comments/Reply : / I recommend : May be GRANTED (After making necessary verification; I agree with inspecting officer; hence issuance / renewal of Authorization to the Industry is recommended as per the provisions of Rule 6(2) of the Hazardous and Other Wastes (Management & Handling & Transboundary Movement) Rules 2016.)-13/02/2019

W.C Notings: W. C. @ 1880 kLPD[657-AEE]~

Specific Instructions given to Industry at the time of visit, for Pt to Pt Compliance

ટ્રીટમેન્ટ વેસ્ટવોટર રીયુઝ લાઈન પર ફ્લોમીટર લગાવવું અને તેનો રેકોર્ડ લોગબુકમાં નિભાવવો.

બોઈલર નં. 3 માં મલ્ટી સાઈકલોન સાથે બેગફિલ્ટર લગાવ્યા બાદ જ ઓપરેશનમાં લેવું અને બોર્ડને જાણ કરવી.

Compliance Observed in this Inspections.

13/02/2019

3/7 (Through XGN)

N I C



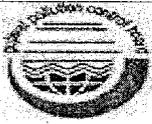
Gujarat Pollution Control Board

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(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

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PCB Id: 17234

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air, Stack, Hazardous Waste & Samples PCB-ID: (17234)

A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	W-12	7 - 8 / 24	1655-1655	REP	from inlet of etp ~	Turbide
2	W-12	7 - 8 / 25	1710-1710	REP	from outlet of uasb-2 (inlet of aeration tank) ~	Turbide
3	W-12	7 - 8 / 24	1720-1720	REP	from final outlet of etp ~	Colorless

B Process Stacks

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	D.G. Sets	18	DG SET-3(1010)	N.A	NOT	H.S.D	0.20KL/HR	
2	D.G. Sets	10	DG (380)	N.A	NOT	H.S.D	0.080KL/HR	
3	D.G. Sets	10	DGSET-3(500)	N.A	NOT	H.S.D	0.125 KL/HR	
4	Boiler	15	Common stack of Boi-1/2/3	YES	NOT	ldo	35 Lit/Hr	
5	D.G. Sets	13	DG SET-1(625)	N.A	NOT	H.S.D	0.14 KL/HR	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Contaminated cotton rags or other cleaning materials	I -33.2	1,800-M.T	COL,REU,STO
2	Chemical sludge from waste water treatment	I -35.3	60,000-M.T	COL,DST,STO,TRA
3	Used or Spent Oil	I -5.1	2,000-M.T	COL,DSS,STO,TRA
4	Wastes or residues containing oil	I -5.2	50,000-M.T	DSS,OTH

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	By Product For Fish Meal	0.000	667.000 - M.T	0.000	WE WANT RECOVER PRODUCT SO IT REDUCEC
2	By Product For Manure	0.000	21,000 - M.T	0.000	delete the product
3	Crab Chank/Crab Analog/Braded Products	100.000	250,000 - M.T	100,000	We want to double the quantity
4	Imitation Crabstick	600.000	1750,000 - M.T	600,000	Increase of 600 MT/annum
5	Surimi Fish Paste	1200.000	2900,000 - M.T	1200,000	increase of 8400Mt/annum
6	Whole Fish Product	0.000	82,000 - M.T	0.000	Product to be deleted

F Raw material :

Sr	Raw Material Name	Capacity - Unit / Month
1	polyphosphate	0.000 - M.T
2	raw fish	0.000 - M.T
3	sugar	0.000 - M.T

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 1880.000	WWG : 1835.000	Water Source	Remark
1	Boiler Feed	50.000	50.000	Tankers	
2	Cooling Water	20.000	10.000	Tankers	
3	Domestic Purpose	40.000	35.000	Borewell, Tankers	
4	Mnfg Process	1770.000	1770.000	Borewell	

H Solid Waste

Inspection Team : M. R. Macwana, ROH - Mr. Girdhar arjanbhai ram

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

13/02/2019

6/7 (Through XGN)

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(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Signature By (M. R. Macwana, ROH)



Gujarat Pollution Control Board

PCB Id: 17234

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1	Industry Details Gadre Marine Export Pvt.Ltd.(previously Hindustan Unilever Ltd)	Outward No: 21452-10/06/2020																																
	Email : chandresh.rathod@gadremarine.com Telephone : 9909910690	PLOT NO: 130/1, , HOLIDAY HOME ROAD, VILLAGE-CHORWAD, CHORWAD - 362250 DIST : Junagadh, TAL : Malia , SIDC : Not In Gidc																																
	Inspection Id : 567055 (On Validity Extension)	Ro Name : Junagadh																																
2	Type / Scale / Sector / Status : ORANGE / LARGE / Fish processing and packing (excluding chilling of fishes) / In Operation																																	
3	Inspection Dt & Time : 05/06/2020 9:40 / Air , Water , Hazd	Person Contacted : Chandresh Rathod - ETP & safety Incharge																																
4	Env Audit Detail : Sch : 2 , Environ , Year : 2017 , On Dt :																																	
	Commissioned Dt : 01/02/1996	Production Start Dt : 01/03/1995																																
		Applicability of CRZ Rules : No																																
5	Water Consumption in Kilo Lts Per Day	Ind : 1840.000 Dom : 40.000 Borewells: 6																																
6	Waste Water generation / Discharge (klpd) :	Ind : 1800.000 Dom : 35.000 Tubewells: 0																																
7	Consumer No.(Electric Meter):	Source of Water Supply: Borewell																																
8	Disposal Mode of Industrial / Domestic :	Zero Discharge / Irrigation																																
9	Discharge Pt / Final Receiving Body (Ultimate):	DISPOSAED IN TO DEEP SEA AD PRE DEFINE POINT WHERE / No generation of industrial wastewater																																
10	Status of water consent Under the Water Act,1974: AWH-99890-03/04/2026 Last Inward:149201-05/02/2019[GRT]																																	
11	Effluent Treatment plant (ETP) : Units, if provided and status : ETP Details : P-Collection Cum Equalization,P-Equalization Tank,P-Flash Mixer,P-Pri Settling Tank,Primary,S-Aeration Tank,S-Sec Clarifier,S-Settling Tank,S-Sludge Dry Beds,S-U.A.S.B,Secondary,T-Carbon Filter,T-Sand Filter,Tertiary																																	
12	Whether Industry is a member of CETP ? No																																	
13	Boilers=1 , DG Sets=4 , Flue Gas =5, Process =0 , ETP Cap = 1913 , Capacity of All = 10HP APCM Details : Not provided Fuel Used : H.S.D,ldo Stack Attached to : Boiler,D.G. Sets																																	
14	TSDF Name : Bhachau-Saurashtra Enviro Projects Pvt. Ltd[28203]																																	
5	Lab Charges Pending : NIL Water Cess Charges Pending : NIL																																	
16	Last Env. Form V : 2019-2020 Water Cess Return : 2017-2018 HW Monthly Return : 2020-04																																	
17	Last 3 Legal Action :																																	
	<table border="1"> <thead> <tr> <th>Insp Dt</th> <th>Act</th> <th>Leg Dt</th> <th>For</th> <th>Insp ID</th> <th>IR-Leg</th> <th>Type</th> <th>Out No</th> </tr> </thead> <tbody> <tr> <td>23/05/2018</td> <td>NOT</td> <td>16/07/2018</td> <td>33A,,</td> <td>481498</td> <td>NOT</td> <td>VIG</td> <td>461777</td> </tr> <tr> <td>15/03/2018</td> <td>NOT</td> <td>22/05/2018</td> <td>31A,,</td> <td>473068</td> <td>NOT</td> <td>VIG</td> <td>456108</td> </tr> <tr> <td>14/11/2017</td> <td>REV</td> <td>06/02/2018</td> <td>PER,</td> <td>457372</td> <td>REV</td> <td>APP</td> <td>443736</td> </tr> </tbody> </table>		Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No	23/05/2018	NOT	16/07/2018	33A,,	481498	NOT	VIG	461777	15/03/2018	NOT	22/05/2018	31A,,	473068	NOT	VIG	456108	14/11/2017	REV	06/02/2018	PER,	457372	REV	APP	443736
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	Monthly Patrak Data : Last Return : 202004 HAZD Waste Disposal : 0.000 (0 Trucks)																																	
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10/06/2020

1/4 (Through XGN)

N I C



294 Gujarat Pollution Control Board

PCB Id: 1/234

(Inspection Report) - Air, Water, Hazardous
(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

One Time Updatons

0	- Air - Water - Hazd ACTs Applicability ?	Air, Water, Haz	
e	- Electric Company Name (Power Supply)	PGVCL	
p	- On East Direction of the location of the Company	--DAM	
p	- On North Direction of the location of the Company	-Road	
p	- On South Direction of the location of the Company	-Farm	
p	- On West Direction of the location of the Company	Govt. Building	
o	- Production since (Date) or Proposed	01/03/1995	
g	- Nos of Stacks (Flue Gas & Process)	0, 0	
h	- Regd with T.S.D.F	SEP-Bhachau-Saurashtra Enviro Projects Pvt. Ltd [28203]	
k	- Recycler Registration Valid ??	N.A	
j	- Name & Address of MAIN Re-Cycler	-----	
i	- Recyclable Hazd Waste Disposal to	O/s State	
l	- CETP Name	BEP-Bavla Eco Project, Tal: Bavla, Dist: Ahmedabad. (SAN-10653)	
f	- Display Board Provided at the Entrance ?	Yes	
n	- Nos of Flow-Meters - W.C / W.W.G / ETP =	0, 0, 0	
m	- W.W.G Treatment thru Pri / Sec / Tertiary / N.A :	Primary	
d	- Is Industry ZERO DISCHARGE Catg (If Yes, HOW ?)	No.	

General Observation

a	- Is the Industry in Operation ??	No.	
a	- R.O File No	495	
b	- Industry Operating without CCA	No.	
c	- Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	- Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	- Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	- Industry Name CHANGED in recent times ??	No.	
g	- Has Regn with CETP or TSDF expired ??	N.A	
h	- Seperate Energy Meter for A.P.C.M ?	N.A	
h	- Provision of any STAND-BY Pump ??	N.A	

Remarks :

Site Observations during Inspection, PCB-ID: (17234)

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N I C



Gujarat Pollution Control Board

PCB Id: 17234

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

This unit is inspected with reference to routine monitoring. Unit is engaged in production of Surimi Fish Paste and by product is Fish Meal. During inspection, Unit is found not in operation due to off season. Unit has provided three numbers Boiler having capacity 4 TPH each. Unit has provided common stack @ 30-meter height and Multi Cyclone with Bag Filter as an APCM in boiler no. 1 and boiler no.2. Unit has provided individual stack @ 30-meter height and multi cyclone as an APCM with boiler no. 3. Contacted person says that they have used boiler no. 3 as a standby. During inspection, contacted person inform that Bio Gas (Generated from UASB reactor at ETP) used as a fuel in boiler no. 3. Unit has provided standby DG set-7 nos. of capacity (1010 kVA-3 nos., 380 kVA-1 Nos. & 500 kVA-3 nos.). Unit is having effluent treatment plant having primary, secondary and tertiary treatment facility. During inspection, wastewater discharge in to deep sea is not observed hence sample could not be collected. Unit has provided Evaporator for w/w evaporation which generates from UF-2. Unit has provided Magnetic Flow meter at inlet of ETP (for RO reject, DAF return line & for Nali tank [washing water] outlet) and at outlet of Sand filtration. Unit has Install online effluent monitoring system. Unit has obtained NOC from CGWA for ground water extraction 1880 cubic meter/day through existing six Bore-wells, vide NOC no. CGWA/NOC/IND/ORIG/2017/2928, dated: 21/12/2017. Unit has laid down the Marine disposal pipeline for treated effluent disposal in to deep Sea. Unit has obtained clearance for laying of treated effluent disposal pipeline from Forest & Environment Department, GOG. As per their record total stock of ETP sludge @ 2.5 MT found stored in storage room. Lastly unit had sent 5.170 MT of ETP sludge to TSDF site of Bhachau-Saurashtra Enviro Projects P. Ltd. on 13/01/2020, vide manifest no. 1007628. Lastly unit had sent 1.890 MT of used or spent oil to TSDF site of Bombay Barrel Supply Co. on 14/03/2020, vide manifest no. 1051744. During inspection, following written instruction is given to the unit and directed to submit the compliance report within three days.
[657]-08/06/2020

W.C Notings:

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

છેલ્લા ત્રણ મહિનાના પ્રોડક્શન ડેટા સબમિટ કરવા.

Compliance Observed in this Inspections.

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
ટ્રીટ્ડ વેસ્ટવોટર રીયુઝ લાઇન પર ફ્લોમીટર લગાવવું અને તેનો રેકોર્ડ લોગબુકમાં નિભાવવો.; Respected Sir, @\$We installed Magnetic Flow Meter on the Treated Wastewater Reuse Line & Starts record keeping. @\$Thanks & Regards; (15/03/2019)	513736(07/02/19)	Still Pending
બોઇલર નં. ૩ માં મલ્ટી સાઇકલોન સાથે બેગફિલ્ટર લગાવ્યા બાદ જ ઓપરેશનમાં લેવું અને બોર્ડને જાણ કરવી.; Respected Sir, @\$In Boiler No.3 we use fuel as biogas from our ETP plant, So, there is no Ash Generation. @\$Thanks & Regards; (15/03/2019)	513736(07/02/19)	Still Pending

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Gujarat Pollution Control Board

(Inspection Report) - Air, Water, Hazardous

PCB Id: 17234

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air, Stack, Hazardous Waste & Samples PCB-ID: (17234)

A Sample Details

B Process Stacks

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	D.G. Sets	18	DG SET-3(1010)	N.A	NOT	H.S.D	0.20KL/HR	
2	D.G. Sets	10	DG (380)	N.A	NOT	H.S.D	0.080KL/HR	
3	D.G. Sets	10	DGSET-3(500)	N.A	NOT	H.S.D	0.125 KL/HR	
4	Boiler	15	Common stack of Boi-1/2/3	YES	NOT	ldo	35 Lit/Hr	
5	D.G. Sets	13	DG SET-1(625)	N.A	NOT	H.S.D	0.14 KL/HR	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Chemical sludge from waste water treatment	I -35.3	60.000-M.T	COL,DST,STO,TRA
2	Used or Spent Oil	I -5.1	2.000-M.T	COL,DSS,STO,TRA
3	Wastes or residues containing oil	I -5.2	50.000-M.T	DSS,OTH
4	Contaminated cotton rags or other cleaning materials	I -33.2	1.800-M.T	COL,REU,STO

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	By Product For Fish Meal	0.000	667.000 - M.T	0.000	WE WANT RECOVER PRODUCT SO IT REDUCE EC
2	By Product For Manure	0.000	21.000 - M.T	0.000	delete the product
3	Crab Chank/Crab Analog/Braded Products	100.000	250.000 - M.T	100.000	We want to double the quantity
4	Imitation Crabstick	600.000	1750.000 - M.T	600.000	Increase of 600 MT/annum
5	Surimi Fish Paste	1200.000	2900.000 - M.T	1200.000	increase of 8400Mt/annum
6	Whole Fish Product	0.000	82.000 - M.T	0.000	Product to be deleted

F Raw material :

Sr	Raw Material Name	Capacity - Unit / Month
1	polyphosphate	0.000 - M.T
2	raw fish	0.000 - M.T
3	sugar	0.000 - M.T

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 1880.000	WWG : 1835.000	Water Source	Remark
1	Boiler Feed	50.000	50.000	Tankers	
2	Cooling Water	20.000	10.000	Tankers	
3	Domestic Purpose	40.000	35.000	Borewell, Tankers	
4	Mnfg Process	1770.000	1770.000	Borewell	

H Solid Waste

Inspection Team : B.M.Dolasiya, SSA(M) - Mr. Girdhar arjanbhai ram

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(B.M.Dolasiya, SSA(M))

10/06/2020

4/4 (Through XGN)

N I C

INSPECTION REPORT

Name of Unit: **Gadre Marine Export Pvt. Ltd. (previously Hindustan Unilever Ltd.)**

PCB Id: **17234**

Date & Time of Inspection: **17.09.2021, 16:15**

Person Contacted: **Mr.Chandresh Rathod, Manager-EHS**

Inspected by: **1. M. R. Macwana, Regional Officer**
2. PN Mervana, SSA

Observations:

This unit is inspected w.r.t. HO mail Dtd.-14.09.2021 in connection to matter before Hon'ble NGT vide OA No. – 128/2017. The unit possess CCA valid till 03/04/2026 for the production of Surimi Fish Paste @32400 MTPA and By-product Fish Meal @9200 MTPA. At the time of inspection Surimi production, Byproduct – Fish Meal Production, 1 nos Gas fuelled (Boiler No. 3) & 1 nos. of Coal fuelled boiler (Boiler No. 1) (4 tph each) and ETP are observed in operation. 1 nos. Coal fuelled boiler (Boiler No. 2) (4 tph) was not in operation during inspection. The plant was closed since 17.05.2021 due to end of season and has started operation from 01.09.2021; the unit has informed the Board in this regard.

The unit has provided common stack of 30 m height for Boiler No. 1 & Boiler No. 2 and aided multi-cyclone with bag filter as APCM. Unit has provided individual stack of 30 m height for Boiler No. 3 aided with multi-cyclone as APCM. The person contacted conveyed that Boiler No. 2 is used as standby boiler. Boiler No. 1 & 2 are Coal fired boiler and Boiler No. 3 is fuelled by Bio-gas generated from UASB of ETP. The unit is having 7 nos. of DG Sets (1010 kVA-3 nos., 380 kVA-1 Nos. & 500 kVA-3 nos.). Unit is having 160 MT Coal stored in premises as per records.

The unit is having 6 borewells as source of fresh water supply for industrial usage. The unit possess valid NOC from CGWA valid till 07/12/2022 vide CGWA/NOC/IND/REN/1/2021/6227 for extraction of fresh water at tune of 1880 m³/day. The unit has sealed 2 borewells and installed flow meters with rest of four borewells to track fresh water consumption. The readings of flowmeters attached to borewells are 52610, 57293, 13559 & 60059 cu.m., respectively. The unit has installed effluent treatment plant for treatment of trade effluent generated at the tune of 1800 klpd. The unit has installed primary, secondary (UASB – 1.5 MLD capacity 2nos., Aeration tanks & Secondary clarifiers – 2 nos.) and tertiary units (PSF & ACF). The unit has also installed Ultrafiltration units (2 nos.) and ROs (2 nos.) for recycling of treated industrial effluent & an evaporation unit to evaporate RO reject of RO-2 (30 cu. m./h). All the compartments of ETP were functioning during inspection. During inspection, treated waste water was being discharged into pipeline installed for deep sea discharge at point mentioned in CRZ conditions. One water sample was collected from sampling point provided with deep sea discharge line (final outlet of ETP). The flow rate of final outlet was 41.2 cu.m/h (Total – 309036.347 cu. m.). The unit has installed ultrafiltration assembly with R.O. to re-utilize a part of treated effluent from ETP in Industrial Process (for cooler, boiler feed and washing) – as informed by person contacted. The flow in reuse line at the time of inspection is 14.8 cu.m/h (cumulative reading – 28594.038 cu.m.) Unit has provided Evaporator for w/w evaporation which generates from UF-2. The unit has installed online - CEMS for monitoring of treated waste water

being discharged through marine pipeline. The readings at the time of inspection are: pH – 7.90, COD – 61.2 ppm, Ammonical Nitrogen – 0.2 ppm, BOD – 15.5 ppm. The unit has provided separate energy meter for ETP (Readings 367097 & 1053171 Wh). As per records provided by the person contacted, there is NIL production of consented product during past three months (Jun, Jul, Aug 2021) and stock of hazardous waste at the premises is NIL.

The unit has disposed used barrels (0.84 MT) to M/s. Bombay Barrels on 03.03.2021 & 5.020 MT ETP Sludge to TSDF site – M/s. SEPPL, Juna katariya, Bhachau on 09.02.2021.

As per records of the unit, they have developed 53,250 sq. m. green belt as of now.

--sd--

PN Mervana
(SSA)

--sd--

MR Macwana
(RO)



ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE **299**

Gujarat Pollution Control Board
Rajkot
Race Course, Ring Road,
Near Race Course,
Rajkot - 360 001



TC10283

Sample ID:313644 - Analysis Completion:28/10/2021

Fish processing and packing (excluding chilling of fishes) / LAB Inward : 25431 Tele:(0281) 2474524 , 2459831

Accreditation Standards & NABL Certificate Details : TC10283 / -- / Issue: 31/01/2022 / Validity: 30/01/2024

TEST REPORT

Test Report No. : 25431

Date: 29/10/2021

1. Name of the Customer : Gadre Marine Export Pvt.Ltd.(previously Hindustan Unilever Ltd) -
2. Address : 17234
3. Nature of Sample : 130/1, ,HOLIDAY HOME ROAD,VILLAGE-CHORWAD
4. Sample Collected By : REP-Representative/Grab, (Insp Type : ROU-Routine Visit)
5. Quantity of Sample Received : M. R. Macwana, ROH
6. Code No. of the Sample : 5 lit
7. Date & Time of Collection & Inwarding : 313644
8. Date of Start & Completion of Analysis : 17/09/2021 , (1630 to 1635) & 05/10/2021
9. Sampling Point : 05/10/2021 & 28/10/2021
10. Flow Details (Remarks) : ## Final Outlet of the ETP ~
11. Mode of Disposal : Yes
12. Ultimate Receiving Body : Deep Sea Discharge as per CRZ Clearance
13. Temperature on Collection : TREATED WATER DISPOSED IN SEA
14. Carboys Nos for : & pH Range on pH Strip :Neutral on pH Strip
15. Water Consumption & W.W.G (KLPD) : Barcode & Color & Appearance :Clear
16. Parameter : Ind :1840.000 , Dom :40.000 & Ind :1800.000 , Dom :35.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	7.67
2	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	1584
3	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	48
4	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	70.0
5	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	221
6	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	3.2
7	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirm	05–50000 mg/l	78

Laboratory Remarks : approved By:247-lab_247 Dt.: 29/10/2021

B.M.Makwana, ROH

Note :

1. The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.



Sample ID:313644 - Analysis Completion:28/10/2021

Fish processing and packing (excluding chilling of fishes) / LAB Inward : 25431

TEST REPORT

Test Report No. : 25431

Date: 29/10/2021

1. Name of the Customer : Gadre Marine Export Pvt.Ltd.(previously Hindustan Unilever Ltd) -
2. Address : 17234
: 130/1, ,HOLIDAY HOME ROAD,VILLAGE-CHORWAD
3. Nature of Sample : REP-Representative/Grab, (Insp Type : ROU-Routine Visit)
4. Sample Collected By : M. R. Macwana, ROH
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 313644
7. Date & Time of Collection & Inwarding : 17/09/2021 , (1630 to 1635) & 05/10/2021
8. Date of Start & Completion of Analysis : 05/10/2021 & 28/10/2021
9. Sampling Point : ## Final Outlet of the ETP ~
10. Flow Details (Remarks) : Yes
11. Mode of Disposal : Deep Sea Discharge as per CRZ Clearance
12. Ultimate Receiving Body : TREATED WATER DISPOSED IN SEA
13. Temperature on Collection : & pH Range on pH Strip :Neutral on pH Strip
14. Carboys Nos for : Barcode & Color & Appearance :Clear
: Ind :1840.000 , Dom :40.000 & Ind :1800.000 , Dom :35.000
15. Water Consumption & W.W.G (KLPD) : 12 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	0
2	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	5
3	Phenolic Compounds	mg/l	4 Amino Antipyrene method without Chloroform Extra	0.1 – 50 mg/l	BDL
4	Fluoride	mg/l	SPADNS method (4500-F-D APHA standard Methods	0.10-40 mg/l	0.045
5	Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	1-500.0 mg/l	BDL

Laboratory Remarks : approved By:247-lab_247 Dt.: 29/10/2021

B.M.Makwana, ROH

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8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

301 Annexure 11

Inspection Report

<u>Name of location:</u>	Gadre Marine Export Pvt.Ltd.(previously Hindustan Unilever Ltd) (GPCB ID-17234)
<u>Date of Inspection:</u>	02/02/2022

Observation:

- This unit is inspected w.r.to routine monitoring. The unit has obtained valid CCA upto 03/04/2026 for the production of Surimi Fish Paste -32400 MTPA and By-product Fish Meal -9200 MTPA. At the time of inspection, Surimi and Fish Meal(byproduct) plant was observed in operation. One Gas fuelled (Boiler No. 3) & 1 no. of Coal fuelled boiler (Boiler No. 2) (4 TPH each) were observed in operation. 1 no. Coal fuelled boiler (Boiler No. 1) (4 TPH) was not in operation during inspection.
- The unit has provided common stack of 30 m height for Boiler No. 1 & Boiler No. 2 and aided multi- cyclone with bag filter as APCM. Unit has provided individual stack of 30 m height for Boiler No. 3 aided with multi-cyclone as APCM. Boiler No. 1 & 2 are Coal fired boiler and Boiler No. 3 is utilized fuel by Bio-gas generated from UASB of ETP. The unit is having 7 nos. of DG Sets (1010 kVA-3 nos., 380 kVA-1 Nos. & 500 kVA-3 nos.). Unit is having 265 MT Coal stored in premises as per records.
- The unit is having 6 bore wells as source of fresh water supply for industrial usage. The unit possess valid NOC from CGWA valid till 07/12/2022 vide CGWA/NOC/IND/REN/1/2021/6227 for extraction of fresh water at tune of 1880 m³/day. The unit has sealed 2 borewells and installed flow meters with rest of four borewells to track fresh water consumption. The readings of flowmeters attached to borewells are 559, 41047, 28090 & 80649 cu.m., respectively. Borewell no.1 & 2 Flowmeter were calibrated as per record. The unit has provided effluent treatment plant for treatment of trade effluent generated for 1800 KLD. The unit has provided primary, secondary (UASB – 1.5 MLD capacity 2nos., Aeration tanks & Secondary clarifiers – 2 nos.) and tertiary units (PSF & ACF) to treat generated wastewater. The unit has also provided Ultrafiltration units (2 nos.) and ROs (2 nos.) for further treatment to recycle treated industrial effluent & an evaporation unit to evaporate RO reject of RO-2. During inspection, All ETP units were observed in operation During inspection, treated waste water was being discharged into pipeline

installed for deep sea discharge at point mentioned in CRZ conditions. One water sample was collected from sampling point provided with deep sea discharge line (final outlet of ETP).

- The flow rate of final outlet was 20.6 cu.m/h (Total -432637.46 cu. m.). The unit has provided ultrafiltration with R.O. to re-utilize a part of treated effluent from ETP in Industrial Process (for cooler, boiler feed and washing). The flow in reuse line at the time of inspection is 14 cu.m/h (cumulative reading – 77955 cu.m.) Unit has provided Evaporator to evaporate w/w generates from UF-2 and stick wastewater generates from cooker (cooking the fish with steam-fish meal plant).
- The unit has provided CEMS for monitoring of treated wastewater being discharged through marine pipeline. The readings at the time of inspection are: pH – 8.19, COD – 47.4 mg/L, Ammonical Nitrogen – 3.4 mg/L, BOD – 12 mg/L. The unit has provided separate energy meter for ETP (Readings 481653 & 1309230 KWH). Surmi Fish Paste and Fish meal production in the month Nov'21-3517.10MT & 854MT, Dec'21-3526.34MT & 911.85MT, Jan'22-2403.05MT & 611.80 MT as per data submitted by the unit. Stock of ETP sludge-5.5 MT as per record.

---sd---
P.N.Mervana
(SSA)

---sd---
M.R.Kubavat
(AEE)

---sd---
S.B.Chavda
(AEE)

---sd---
M.R.Macwana
(RO)



ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE **303**

Gujarat Pollution Control Board, Rajkot
Race Course, Ring Road,
Near Race Course,
Rajkot - 360 001
Tele:(0281) 2474524 , 2459831

Sample ID:323573 - Analysis Completion:07/03/2022

Fish processing and packing (excluding chilling of fishes) / LAB
Inward : 26171

TEST REPORT

Test Report No. : 26171

Date: 07/03/2022

1. Name of the Customer : Gadre Marine Export Pvt.Ltd.(previously Hindustan Unilever Ltd) - 17234
2. Address : 130/1, ,HOLIDAY HOME ROAD,VILLAGE-CHORWAD
CHORWAD-362250, Taluka : Malia, District : Junagadh, GIDC : Not In Gide
3. Nature of Sample : REP-Representative/Grab, (Insp Type : ROU-Routine Visit)
4. Sample Collected By : M. R. Macwana, ROH
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 323573
7. Date & Time of Collection & Inwarding : 02/02/2022 , (1530 to 1535) & 07/02/2022
8. Date of Start & Completion of Analysis : 10/02/2022 & 07/03/2022
9. Sampling Point : ## Final Outlet of the ETP ~
10. Flow Details (Remarks) : Yes, Flowmeter reading noted
11. Mode of Disposal : Discharge point As per NIO
12. Ultimate Receiving Body : TREATED WATER DISPOSED IN SEA
13. Temperature on Collection : 35 & pH Range on pH Strip :Neutral on pH Strip
14. Carboys Nos for : Barcode & Color & Appearance :Colorless & Clear
15. Water Consumption & W.W.G (KLPD) : Ind :1840.000 , Dom :40.000 & Ind :1800.000 , Dom :35.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	35
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2012	1 – 14 pH value As or	8.04
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 22nd edi. 2012	2 - to 99 Hazen & 1-50	5
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	1932
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	8
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standai	1 - 2000 mg/l.	61.6
7	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2(5.0- 50000 mg/l	199
8	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
9	Phenolic Compounds	mg/l	4 Amino Antipyrene method without Chloroform Extra	0.1 – 50 mg/l	BDL
10	Fluoride	mg/l	SPADNS method (4500-F-D APHA standard Methods	0.10-40 mg/l	9.332
11	Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	1-500.0 mg/l	BDL
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	75

Laboratory Remarks : approved By:247-lab_247 Dt.: 07/03/2022

B.M.Makwana, ROH

Field Observation :

Note : 1. * - These parameters are NOT covered under the scope of NABL.

2. The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
3. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
4. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
5. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
6. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
7. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
8. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23rd Edition by APHA.
9. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.
10. Sampling procedure perform as per is: 3025, is: 11255 and is: 5182 for water & waste water, air stationery source (stack) and ambient air respectively.



Inspection Report

<u>Inspection Site:</u>	Gadre Marine Export Pvt.Ltd. (previously Hindustan Unilever Ltd) 130/1, HOLIDAY HOME ROAD, VILLAGE-CHORWAD, CHORWAD – 362250, Tal. – Maliya, Dist. - Junagadh
<u>PCB Id:</u>	17234
<u>Date & Time of Inspection:</u>	03/08/2022 at 15:30 Hrs
<u>Reference of Inspection:</u>	(1) E-Mail received from H.O., Dt. – 30/07/2022 regarding current status of Gadre Marine Export Pvt.Ltd.(previously Hindustan Unilever Ltd) in connection to matter before Hon'ble NGT, PB New Delhi <i>vide</i> OA-128/2017.
<u>Person Contacted:</u>	Tushar Savant, Manager - Production

Observation:

This unit is inspected w.r.t. HO mail Dtd.-30/07/2022 in connection to matter before Hon'ble NGT *vide* OA No. – 128/2017. The unit possess CCA valid till 03/04/2026 for the production of Surimi Fish Paste @32400 MTPA and By-product Fish Meal @9200 MTPA. At the time of inspection no production activity was going on due to off-season and the unit. As per document submitted by the unit, the plant is under annual shutdown since 31.05.2022 due to end of season; the unit has also informed the Board in this regard *vide* mail Dtd.-20.06.2022.

The unit has provided common stack of 30 m height for Boiler No. 1 & Boiler No. 2 and multi-cyclone with bag filter is provided as APCM. Unit has provided individual stack of 30 m height for Boiler No. 3 with multi-cyclone as APCM. The person contacted conveyed that Boiler No. 2 is used as standby boiler facility. Boiler No. 1 & 2 are Coal fired boiler and Boiler No. 3 is operated on by Bio-gas generated from UASB of ETP. The unit is having 7 nos. of DG Sets (1010 kVA-3 nos., 380 kVA-1 Nos. & 500 kVA-3 nos.). Unit is having 150 MT Coal stored in premises as per records.



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Regional Office

GUJARAT POLLUTION CONTROL BOARD

Opp. Saint Anne's Church, Station Road, Junagadh - 362001.

Ph. : (0285) 2651506, Fax : (0285) 2651503. Website : www.gpcb.gov.in

The unit is having 6 borewells as source of fresh water supply for industrial usage. The unit possess valid NOC from CGWA valid till 07/12/2022 vide CGWA/NOC/IND/REN/1/2021/6227 for extraction of fresh water at tune of 1880 m³/day. The unit has sealed 2 borewells and installed flow meters on rest of four borewells to track fresh water consumption. The readings of flowmeters attached to borewells B1, B2, B3 & B4 are 3756, 1514, 3264, 1892 cu.m. (flowmeter replaced), respectively. The unit has installed effluent treatment plant for treatment of trade effluent generated at the tune of 1800 KLPD. The unit has installed primary, secondary (UASB – 1.5 MLD capacity 2nos., Aeration tanks & Secondary clarifiers – 2 nos.) and tertiary units (PSF & ACF). The unit has also installed Ultrafiltration units (2 nos.) and ROs (2 nos.) for recycling of treated industrial effluent & an evaporation unit to evaporate RO reject of RO-2 (30 cu. m./h). Only UASBs and one aeration tank was in operation during inspection. Unit has installed pipeline for treated waste water disposal in deep sea as per point mentioned in CRZ conditions. Water sample was not collected as there was no generation/discharge of treated waste water due to off season. The flow rate of final outlet was 0 cu.m/h (Total – 514475 cu. m.). The unit has installed ultrafiltration assembly with R.O. to re-utilize a part of treated effluent from ETP in Industrial Process (for cooler, boiler feed and washing) – as informed by person contacted. The flow in reuse line at the time of inspection is 0 cu.m/h (cumulative reading – 11274 cu.m. – reset after 1 lakh cu.m.) Unit has provided Evaporator for w/w evaporation which generates from UF-2. The unit has installed online - CEMS for monitoring of treated waste water being discharged through marine pipeline. The unit has provided separate energy meter for ETP (Readings 554571 & 1540804 kWh). As per records provided by the person contacted, there is NIL production of consented product during past three months (Jun, Jul, Aug 2022) and stock of hazardous waste at the premises is NIL.

--sd--

PN Mervana
(SSA)

--sd--

MR Kubavat
(AEE)

Clean Gujarat Green Gujarat

ISO-9001-2008 & ISO - 14001 - 2004 Certified Organization



306 Regional Office

GUJARAT POLLUTION CONTROL BOARD

Opp. Saint Anne's Church, Station Road, Junagadh - 362001.

Ph. : (0285) 2651506, Fax : (0285) 2651503. Website : www.gpcb.gov.in



1. Production plant maintenance at M/s. Gadre Marine Pvt. Ltd.

Clean Gujarat Green Gujarat

ISO-9001-2008 & ISO - 14001 - 2004 Certified Organization



Regional Office

GUJARAT POLLUTION CONTROL BOARD

Opp. Saint Anne's Church, Station Road, Junagadh - 362001.

Ph. : (0285) 2651506, Fax : (0285) 2651503. Website : www.gpcb.gov.in

INSPECTION REPORT

<u>Name & Address of the Unit</u>	Gadre Marine Export Pvt.Ltd. (previously Hindustan Unilever Ltd) GPCB Id: 17234
<u>Date & Time of Inspection:</u>	02/02/2023 10:30:00 Hrs
<u>Person Contacted:</u>	Mr. Chandresh Rathod, Manager – M/s. Gadre Marine Export Pvt.Ltd.

Observations:

This unit is inspected as a part of routine monitoring in the area. The unit possesses CCA valid upto 03/04/2026 for the production of Surimi Fish Paste @32400 MTPA and By-product Fish Meal @9200 MTPA. At the time of inspection no production activity was going on due to raw material shortage however cleaning activity was observed under progress. The unit has provided common stack of 30 m height for Boiler No. 1 & Boiler No. 2 and provided multi cyclone with bag filter is as APCM. Unit has provided individual stack of 30 m height for Boiler No. 3 with multi-cyclone as APCM. The person contacted conveyed that Boiler No. 2 is used as standby boiler facility. Boiler No. 1 & 2 are Coal fired boiler and Boiler No. 3 is operated on by Bio-gas generated from UASB of ETP. The unit is having 7 nos. of DG Sets (1010 kVA-3 nos., 380 kVA-1 Nos. & 500 kVA-3 nos.as standby facility for PGVCL power supply). Unit is having 170 MT Coal stored in premises as per records provided during inspection. The unit is having 6 number of borewells as source of fresh water supply for industrial usage. The unit were having NOC from CGWA valid till 07/12/2022 vide CGWA/NOC/IND/REN/1/2021/6227 for extraction of fresh water at tune of 1880 m³/day; in this regard the unit is instructed to submit updated status of CGWA permissions for each borewell. The unit has sealed 2 borewells and installed flow meters on rest of four operational borewells to track fresh water consumption. The readings of flowmeters attached to borewells B1, B2, B3 & B4 are 30031, 26174, 20012, 9034 cu.m. (flowmeter replaced), respectively. The unit has installed effluent treatment plant for

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**GUJARAT POLLUTION CONTROL BOARD**

Opp. Saint Anne's Church, Station Road, Junagadh - 362001.

Ph. : (0285) 2651506, Fax : (0285) 2651503. Website : www.gpcb.gov.in

treatment of trade effluent generated at the tune of 1800 KLPD. The unit has installed primary, secondary (UASB – 1.5 MLD capacity 2nos., Aeration tanks & Secondary clarifiers – 2 nos.) and tertiary units (PSF & ACF). The unit has also installed Ultrafiltration units (2 nos.) and ROs (2 nos.) for recycling of treated industrial effluent & an evaporation unit to evaporate RO reject of RO-2 (30 cu. m./h). ETP was found operational during inspection and 4 (four) stagewise water samples were collected viz.(i) final outlet of ETP, (ii) outlet of primary clarifier, (iii) outlet of secondary clarifier, and (iv) Inlet of ETP. Unit has installed pipeline for treated waste water disposal in deep sea as per point mentioned in CRZ conditions. As per records maintained by the unit, they have discharged 16,114 m³ treated industrial waste water through pipeline installed for deep sea discharge during January 2023. Flowmeter attached with final outlet line was found faulty/not in operational condition and hence unit is instructed to repair/replace the same. The unit has installed ultrafiltration assembly with R.O. to re-utilize a part of treated effluent from ETP in Industrial Process (for cooler, boiler feed and washing) – as informed by person contacted. The flow in reuse line at the time of inspection is 0 cu.m/h (cumulative reading – 67255 cu.m. – reset after 1 lakh cu.m.) Unit has provided Evaporator for w/w evaporation which generates from UF2. The unit has installed online - CEMS for monitoring of treated waste water being discharged through marine disposal pipeline. The unit has provided separate energy meter for ETP (Readings 684365 & 1856735 kWh). During inspection, old-flexible not in use pipelines near ETP area and in rack were observed and hence the unit is instructed to remove all unnecessary not in use flexible pipelines from ETP area and provide proper demonstration on each pipeline. Unit has provided layout of ETP but it is faded and hence instructed to repaint the same. Unit is not maintaining a complete printed logbook with page number.

As per records provided by the person contacted, there is 3226.95 MT, 2980.75 MT & 1390.22 MT production of Surimi fish paste and 825.10 MT, 799.65 MT & 374.34 MT production of Fish Meal – By product during past three months (Nov, Dec 2022, Jan 2023) and stock of hazardous waste at the premises is 4.5 MT.

During inspection, burning of waste plastic, grass, etc was found in premises and hence unit is instructed to stop such burning activities in the premises and dispose off the waste appropriately.



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Opp. Saint Anne's Church, Station Road, Junagadh - 362001.

Ph. : (0285) 2651506, Fax : (0285) 2651503. Website : www.gpcb.gov.in

Instructions:

1. Remove all old, not in use pipeline from ETP area. Remove all flexible pipelines from ETP, provide proper demonstration on each pipeline.
2. Maintain proper printed, bounded logbook with page numbers for operation ETP which includes details of inlet water quality, quantity, details of various stages of treatment, details of treated waste water quality & quantity, electric consumption, sludge generation etc.
3. Provide new layout plan at ETP area.
4. Submit details of biomonitoring test for deep sea disposal monitoring.
5. Carryout calibration of each online analyser, flow meters as some of analyser, flowmeter not found properly working. Submit details of calibration.
6. Submit details of water consumption alongwith flowmeter of each borewell. Submit complete details of borewells & its CGWA permissions
7. Burning of waste plastic, grass, etc was found in premises. Stop this activity immediately.
8. Submit details of last three months production, waste water generation, w/w discharge, sludge generation & disposal.



ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE **310**

Gujarat Pollution Control Board
Rajkot
Race Course, Ring Road,
Near Race Course,
Rajkot - 360 001



TC10283

Sample ID:370548 - Analysis Completion:14/02/2023

Fish processing and packing (excluding chilling of fishes) / LAB Inward : 28476 Tele:(0281) 2474524 , 2459831

Accreditation Standards & NABL Certificate Details : TC10283 / -- / Issue: 31/01/2022 / Validity: 30/01/2024

TEST REPORT

Test Report No. : 28476

Date: 14/02/2023

1. Name of the Customer : Gadre Marine Export Pvt.Ltd.(previously Hindustan Unilever Ltd) -
2. Address : 17234
: 130/1, ,HOLIDAY HOME ROAD,VILLAGE-CHORWAD
3. Nature of Sample : REP-Representative/Grab, (Insp Type : ROU-Routine Visit)
4. Sample Collected By : S.B. Parmar, DEE
5. Quantity of Sample Received : 5 Lit
6. Code No. of the Sample : 370548
7. Date & Time of Collection & Inwarding : 02/02/2023 , (1035 to 1040) & 08/02/2023
8. Date of Start & Completion of Analysis : 08/02/2023 & 14/02/2023
9. Sampling Point : Final outlet of ETP ~
10. Flow Details (Remarks) : Yes, flowmeter reading noted
11. Mode of Disposal : Deep Sea Discharge
12. Ultimate Receiving Body : TREATED WATER DISPOSED IN SEA
13. Temperature on Collection : 28 & pH Range on pH Strip :Neutral on pH Strip
14. Carboys Nos for : Barcode & Color & Appearance :Colorless & Clear
15. Water Consumption & W.W.G (KLPD) : Ind :1840.000 , Dom :40.000 & Ind :1800.000 , Dom :35.000
16. Parameter : 11 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	7.64
2	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	32
3	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	67.2
4	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	140
5	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	0.4
6	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirm	05–50000 mg/l	50

Laboratory Remarks : Approved By:247-lab_247 Dt.: 14/02/2023

B.M.Makwana, ROH

Note :

- The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
- Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
- This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
- The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
- Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
- Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
- Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.



Sample ID:370548 - Analysis Completion:14/02/2023

Fish processing and packing (excluding chilling of fishes) / LAB Inward : 28476

TEST REPORT

Test Report No. : 28476

Date: 14/02/2023

1. Name of the Customer : Gadre Marine Export Pvt.Ltd.(previously Hindustan Unilever Ltd) -
2. Address : 17234
: 130/1, ,HOLIDAY HOME ROAD,VILLAGE-CHORWAD
3. Nature of Sample : REP-Representative/Grab, (Insp Type : ROU-Routine Visit)
4. Sample Collected By : S.B. Parmar, DEE
5. Quantity of Sample Received : 5 Lit
6. Code No. of the Sample : 370548
7. Date & Time of Collection & Inwarding : 02/02/2023 , (1035 to 1040) & 08/02/2023
8. Date of Start & Completion of Analysis : 08/02/2023 & 14/02/2023
9. Sampling Point : Final outlet of ETP ~
10. Flow Details (Remarks) : Yes, flowmeter reading noted
11. Mode of Disposal : Deep Sea Discharge
12. Ultimate Receiving Body : TREATED WATER DISPOSED IN SEA
13. Temperature on Collection : 28 & pH Range on pH Strip :Neutral on pH Strip
14. Carboys Nos for : Barcode & Color & Appearance :Colorless & Clear
: Ind :1840.000 , Dom :40.000 & Ind :1800.000 , Dom :35.000
15. Water Consumption & W.W.G (KLPD) : 11 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	28
2	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	5
3	Phenolic Compounds	mg/l	4 Amino Antipyrene method without Chloroform Extra	0.1 – 50 mg/l	BDL
4	Fluoride	mg/l	SPADNS method (4500-F-D APHA standard Methods	0.10-40 mg/l	1.292
5	Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	1-500.0 mg/l	BDL

Laboratory Remarks : Approved By:247-lab_247 Dt.: 14/02/2023

B.M.Makwana, ROH

Note :

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2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.



GPCB

312 GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar-382 010

Phone : (079) 23226295

Fax : (079) 23232156

Website : www.gpcb.gov.in

By RPAD

SHOW CAUSE NOTICE

Whereas you are having industrial plant at **M/s. Gadre Marine Export Pvt. Ltd.** At Plot No. 130/1, Holiday Home Road, Vill. Chorwad, Ta. Malia, Dist : Junagadh.

And whereas the authorized officer of the Board has monitored your industrial plant on **02/02/2023** u/s 23, Water Act-1974, & u/s 24 Air Act-1981 and during monitoring it was observed that:-

1. Unit has not submitted valid CGWA permission.
2. At the time of visit, it is observed flow meter attached with final outlet line was found faulty/not in operational condition.
3. At the time of visit, old-flexible pipelines which are not in use were observed near ETP area and in rack.
4. The layout of ETP was found faded.
5. At the time of visit, burning of waste plastic, grass, etc activities were found in premises..

Considering above, you are called upon to show cause and submit action taken report within 10 days along with progress report of deep sea disposal pipeline repair project from the date of issue of this letter, failure to which further action will be taken under the applicable acts & rules.

For & On Behalf Of,
Gujarat Pollution Control Board,


(Smt. A.J. Patel)
I/c. Unit Head

NO: GPCB/ CCA/JNG-10(8)/ ID-17234/

Dt: /05/2023

Issued to:

M/s Gadre Marine Export Pvt. Ltd
Plot No. 130/1, Holiday Home Road,
Vill. Chorwad, Ta. Malia,
Dist : Junagadh

Outward No: 741966, 12/05/2023

Clean Gujarat Green Gujarat

ISO - 9001 - 2008 & ISO - 14001 - 2004 Certified Organisation



Regional Office

GUJARAT POLLUTION CONTROL BOARD

Opp. Saint Anne's Church, Station Road, Junagadh - 362001.

Ph. : (0285) 2651506, Fax : (0285) 2651503. Website : www.gpcb.gov.in

INSPECTION REPORT

<u>Name & Address of the Unit</u>	Gadre Marine Export Pvt.Ltd. (previously Hindustan Unilever Ltd) GPCB Id: 17234
<u>Date & Time of Inspection:</u>	05/08/2023 13:30:00 Hrs
<u>Person Contacted:</u>	Mr. Chandresh Rathod, Manager – M/s. Gadre Marine Export Pvt.Ltd.
<u>Reference:</u>	HO mail Dtd. - 01/08/2023 to submit current status of the unit in connection to matter before Hon'ble NGT vide O.A No. 128/2017

Observations:

General:

The unit was inspected w.r.t. e-mail received from Head Office on 01/08/2023 to submit current status of the unit in connection to matter before Hon'ble NGT vide O.A No. 128/2017. The unit possesses CCA valid upto 03/04/2026 for the production of Surimi Fish Paste @32400 MTPA and By-product Fish Meal @9200 MTPA. At the time of inspection plant was taken on shut down for annual maintenance and repairing work. No production activity was going on during inspection. Maintenance of machineries was observed going on during inspection. As per records provided by the person contacted, there is 2823.17 MT, 1745.87 MT & 240.47 MT production of Surimi fish paste and 684.05 MT, 267.80 MT & 44.10 MT production of Fish Meal – By product during past three months (Apr, May, Jun 2023).

Air:

The unit has provided common stack of 30 m height for Boiler No. 1 & Boiler No. 2 and provided multi cyclone with bag filter is as APCM. Unit has provided individual stack of 30 m

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height for Boiler No. 3 with multi-cyclone as APCM. The person contacted conveyed that Boiler No. 2 is used as standby boiler facility. Boiler No. 1 & 2 are Coal fired boiler and Boiler No. 3 is operated on by Bio-gas generated from UASB of ETP. The unit is having 7 nos. of DG Sets (1010 kVA-3 nos., 380 kVA-1 Nos. & 500 kVA-3 nos. as standby facility for PGVCL power supply). Unit is having 115 MT Coal stored in premises as per records provided during inspection.

Water:

The unit is having 6 number of borewells as source of fresh water supply for industrial usage. The unit is having NOC from CGWA valid till 13/12/2023 for extraction of fresh water at tune of 1880 m³/day; as per submitted status of their CGWA permissions on XGN under 000 tag. The unit has sealed 2 borewells and installed flow meters on rest of four operational borewells to track fresh water consumption. The readings of flowmeters attached to borewells B1, B2, B3 & B4 are 60205, 53966, 43294, 20037 cu.m. (flowmeter replaced), respectively. The unit has installed effluent treatment plant for treatment of trade effluent generated at the tune of 1800 KLPD. During inspection, aeration was going on in aeration tank and rest parts of the ETP were found empty due to undergoing repairing and maintenance of ETP (photographs attached). Unit has installed pipeline for treated waste water disposal in deep sea as per point mentioned in CRZ conditions. As per records maintained by the unit, they have discharged 5965 m³ treated industrial waste water through pipeline installed for deep sea discharge during June 2023. During inspection no any flow meter was observed provided. As per person contacted all the flow meters were removed for maintenance purpose. The unit has installed ultrafiltration assembly with R.O. to re-utilize a part of treated effluent from ETP in Industrial Process (for cooler, boiler feed and washing) – as informed by person contacted. Unit has provided Evaporator for w/w evaporation which generates from UF2. The unit has installed online - CEMS for monitoring of treated waste water being discharged through marine disposal pipeline. The unit has provided separate energy meter for ETP. Unit has removed unnecessary pipelines from ETP area and has provided ETP plant layout near ETP area.

Hazard:



As per records of the unit, stock of generated hazardous waste i.e. used oil -0.4 MT and ETP sludge-1.5 MT stored in premise during inspection.

Specific Comments w.r.t. HO Mail:

Unit has submitted six monthly compliance report and periodic monitoring report of marine environment for Gadre Marine Export Private Limited outfall, Chorwad, Gujarat for January-June 2023; prepared by Indomer Coastal Hydraulics (P) Ltd, Chennai. (Project Id – 822032223) (Report attached herewith). The unit has obtained CCA-amendment on 25/07/2018 for discharging treated effluent in deep sea as per CRZ clearance issued by MoEF & CC Dt.- 10/07/2017 and as per available records, the unit is discharging treated trade effluent by aforementioned pipeline since February 2019. As per the report, at sampling locations ground water quality exceeded the acceptable limit, but it is within permissible limit range of drinking water specifications as per IS10500:2012. Also, as per aforementioned report, there is no visible impact sea water quality at outfall point as compared to pre-project period (i.e. Dec-2015). Unit is has submitted compliance status towards points mentioned in SCN Dtd.- 12/05/2023 and unit is instructed to comply pending instructions given during of earlier inspection and SCN Dtd. – 15/05/2023 since compliance status could not be verified as unit is under annual shutdown.

Photographs of the Unit



1. Borewells with flowmeters in the premises of M/s. Gadre Marine Exports Pvt Ltd.

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2. Sealed Borewells in the premises of M/s. Gadre Marine Exports Pvt Ltd.



3. Maintenance work of ETP in progress and operational Aeration tank.

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4. All flowmeters are removed for repairing and maintenance work.

Written Instructions:

- (૧) પ્લાન્ટ મેઇન્ટેનન્સ તથા ETP મેઇન્ટેન્સ કામ પૂર્ણ થતા પ્લાન્ટ Production ચાલુ કર્યે અત્રેની કચેરીને જાણ કરવી.
- (૨) છેલ્લા ત્રણ માસના Production data તથા તાજા પાણીના વપરાશની માહિતી અત્રેની કચેરીએ જમા કરવી.
- (૩) તારીખ 12/05/2023ના પાઠવવામાં આવેલ SCN નો સાધનીક કાગળો સાથેનો જવાબ XGN પર જમા કરાવવો.

--- sd ---

RH Shukla
(APE)

--- sd ---

MR Kubavat
(AEE)

**SIX MONTHLY COMPLIANCE REPORT AND
PERIODIC MONITORING REPORT OF MARINE ENVIRONMENT
FOR GMEPL OUTFALL, CHORWAD, GUJARAT**

First six-monthly progress report for the year 2023
(January - June 2023)

PROJECT CODE: 822032223

For



**GADRE MARINE EXPORT PRIVATE LIMITED (GMEPL)
CHORWAD, GUJARAT**



INDOMER COASTAL HYDRAULICS (P) LTD.

(ISO 9001: 2015 CERTIFIED, QCI - NABET & NABL ACCREDITED)

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		Client			
Project Title		Gadre Marine Export Private Limited (GMPL), Gujarat.			
Project Code		Six monthly compliance report and periodic monitoring report (January – June 2023) of Marine Environment for GMEPL Outfall, Chorwad, Gujarat.			
Abstract		822032223			
		<p>Gadre Marine Export Pvt. Ltd. has obtained MoEF&CC - CRZ clearance vide F. No. 11-26/2016-IA-III dt. 10.07.2017 and GCZMA clearance vide letter no. ENV-10-2015-163-E (T cell) dt. 28.06.2016 for laying of outfall pipeline into the sea. As per the MoEF&CC and GCZMA clearance, GMEPL has to comply the conditions stipulated in the clearance during the operation period. In this regard, GMEPL has to submit the six-monthly compliance report and periodic monitoring report to comply the requirements of MoEF&CC and GCZMA.</p> <p>The Environmental Audit Report was submitted first in July 2018. In continuation, GMEPL has been submitting the six-monthly progress/compliance report every year from 2019.</p> <p>This report forms as the first six monthly compliance report for the year 2023, in order to meet the compliance conditions stipulated by GCZMA and MoEF&CC and also forms as the six-monthly periodic monitoring report.</p>			
		Document type			
		Controlled			
		Date	Report Type	Originator	Checked by
30.06.2023	Final	Mrs. D. Rekha Mr. T. Hari Krishna	Mr. J. Guru Prasath	Dr. P. Chandramohan	
1	Project Code	822032223		Text pages	163
2	File Location	G:/2023 projects/Jan - June. 2023/GMEPL		Tables	19
				Figures	2
				Annexures	

**Declaration by the Head of the Accredited Consultant Organization/authorized person**

I, Dr. P. Chandramohan, hereby, confirm that the preparation of this "Six monthly compliance report and periodic monitoring report of Marine Environment for GMEPL Outfall, Chorwad, Gujarat" complying the requirements by GCZMA and MoEF&CC is solely by undertaking field study after the commencement of the project.

Signature:

Name:

Dr. P. Chandramohan

B.E. (Civil), M.E. (Hydraulics),
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QCI-NABET Certificate No.:

NABET/EIA/2023/SA 0170 Sectors: 27 & 33



1. INTRODUCTION

Gadre Marine Export Pvt. Ltd. (GMEPL) is presently operating a fish processing plant at Chorwad village in Junagadh District at Gujarat. The plant consists of two units in the same premises i.e., i) Surimi unit and ii) Surimi based value added products. It has the production capability of Surimi fish paste, Whole fish product, By-product for fish meal, By-product for Manure, Imitation crabstick and Crab Chunk/Crab analog/Breaded. GMEPL has proposed to expand the production capacity of frozen crab stick as well as frozen fish paste (Surimi) and production of fish protein powder from fish waste.

The processing unit has increased effluent discharge volume from 0.78 MLD (780 m³/day) to 2 MLD (2000 m³/day) as per MoEF&CC Clearance. GMEPL has already completed all the expansions of Effluent Treatment Plant (ETP) and total quantity of effluent is treated in the existing ETP meeting the norms stipulated by the Gujarat Pollution Control Board (GPCB). GMEPL is discharging treated effluent into the deep sea through the pipeline at the point suggested by Indomer. GMEPL has obtained the following clearances.

- To release the total effluent into the sea after expansion, GMEPL obtained GCZMA clearance from Forests & Environment Department, Government of Gujarat vide letter no. ENV-10-2015-163-E (T cell) dt. 28.06.2016 (**Annexure 1**).
- Subsequently it obtained MoEF&CC - CRZ clearance vide F. No. 11-26/2016-IA-III dt. 10.07.2017 (**Annexure 2**).
- The plant has GPCB Consent Order No. AWH-99890 dt. 07.03.2019 valid up to 03/04/2026 for the discharge of treated effluent into the deep sea as per the point approved by MoEF&CC, GOI. (**Annexure 3**).

In continuation of the Environmental Audit Report submitted earlier in July 2018, six-monthly progress/compliance reports have been submitted every year for the following months.

Year	Compliance period	Report	Month of Submission
2019	January – June	First six monthly progress report	February
	July – December	Second six monthly progress report	December
2020	January – June	First six monthly progress report	May
	July – December	Second six monthly progress report	December
2021	January – June	First six monthly progress report	June
	July – December	Second six monthly progress report	December
2022	January – June	First six monthly progress report	April
	July – December	Second six monthly progress report	November
2023	January – June	First six monthly progress report	June

This report forms the first six-monthly progress report for the year 2023 presenting various compliances met as per the norms stipulated by GCZMA and MoEF&CC in their respective clearances. This report has been prepared by Indomer Coastal Hydraulics (P) Ltd., Chennai, the QCI-NABET accredited organization for Sectors 27 and Sector 33 (**Annexure 26**).



2. GCZMA COMPLIANCE

The approval letter is enclosed in **Annexure 1**. The various compliances are listed below:

Sl.no.	Description	Remarks
1	The provisions of the CRZ notification of 2011 shall be strictly adhered to by the M/s GMEPL.	Yes. It is being adhered.
2	The effluent shall be treated as per the prescribed norms of GPCB, and it shall be discharged at a point suggested by the Indomer Coastal Hydraulics(P) Ltd.	Yes, it is being treated as per the prescribed norms of GPCB, and it is being discharged at a point suggested by Indomer Coastal Hydraulics (P) Ltd., the QCI-NABET accredited EIA Consultant for Sectors 27 & 33 and approved by the Coastal Zone Management Authority and accordingly the pipeline has been laid.
3	The effluent not meeting with the GPCB norms shall not be discharged and shall be stored in the Guard Ponds and recycled back into the effluent Treatment Plant for further treatment to achieve the GPCB norms. M/s GMEPL shall install necessary facilities for this purpose and shall strictly ensure the compliance with the GPCB norms, round the clock.	Yes, it is being stored in guard pond and recycled as per CPCB norms. GMEPL has already completed all the upgradation of their ETP system by adding UASB+, Clarifloculator and Aeration tank, so that the effluent not meeting with the GPCB norms can be treated if any.
4	The pipeline shall be monitored regularly by the company and it shall be ensured that there is no leak from the pipeline. In case of any such eventualities, the company shall immediately stop disposal through the said pipeline and take the corrective measures in consultation with the GPCB and the District Collector.	The pipeline is being monitored regularly for leakages using divers. Periodic visual inspection is also being carried out at regular intervals to check the leakage of pipeline if any. In case of any such eventualities, the disposal through the pipeline will be temporarily stopped till the corrective actions are taken and the biodegradable discharge will be stored in the guard pond. Necessary spare pipes and Hydraulic welding machines are kept in stock.
5	There shall not be any blockage of creek/river etc. due to laying of pipeline and free flow of water shall be maintained.	During construction, no blockage was made on the coastal region while laying the pipeline.
6	The outfall diffuser shall be located at 1325 m distance offshore along the outfall route at 13 m water depth, diffuser shall have 4x100 mm dia. ports inclined at horizontal. The outfall diffuser shall not have any sharp projection to avoid hurdles to the boats and fisherman moving around this region.	The outfall pipeline is laid as per the standard design and does not have any sharp projection to avoid hurdles to the boats and fisherman moving around this region. The diffuser ports are placed on the seabed and the top of the ports remain well below the seawater surface.

4. RESULTS

4.1. Terrestrial environment

4.1.1. Ground water quality

During this study, ground water (Borewell) samples were collected at two locations around the GMEPL plant premises. In the two locations, water quality parameters exceeded the acceptable limit, but within permissible limit range of drinking water specifications. Present study shows that the water quality of bore wells of Chorwad taluka are found to be normal and good in nature, for the source of drinking purpose as per standards. The ground water quality is presented in **Table 2**.



Ground water sample collection

4.1.2. Soil quality

Soil samples from the study area were collected at two locations. The soil in the study area predominantly composed of Coarse Sandy Gravel structure in stations SQ1 and SQ2. The soil is neutral (pH 7.05 – 7.12) in nature. The soil in the area possesses medium infiltration rate (1.16-1.18 cm/min), high porosity (40-50%) and low level of Electrical conductivity (517-2490 $\mu\text{S}/\text{cm}$). Low levels of exchangeable calcium, magnesium and sodium contents were observed at all locations. Among the basic cations, calcium range is 1.67 - 1.76 meq/100g, magnesium range 0.49-0.54 meq/100g, sodium range 0.14-2.07 meq/100g) and potassium range 0.05-0.15 meq/100g during the sampling period.

The soil fertility as measured by status of potassium (0.05-0.15 meq/100g) indicated that soils in the project region are with very low fertility level. The organic carbon level of soil, in the study area, ranged from 1.63-2.08 %. Available phosphorous is 170-182 mg/kg and nitrogen concentration is 420-444 mg/kg, which is suitable for plantation. Soil quality is presented in **Table 3**.



Soil sample collection



5. ENVIRONMENTAL STATUS - COMPARISON WITH PRE-PROJECT PERIOD (Dec 2015)

The present data corresponding to May 2023 of the seawater quality, seabed sediment quality and biological parameters were compared with pre-project data of December 2015. The comparison is given in Tables 17, 18 and 19.

Water Quality

The seawater temperature showed a slight variation between pre-project period (December 2015) and monitoring period (May 2023). The pH of the sea water did not show much variation during both the sampling periods and it was within the normal range. The TSS level is varying between pre-project period (December 2015) and monitoring period (May 2023) probably due to algal materials decomposition.

Salinity levels were also within the normal range of 35.3 – 36.0 PSU in this area. The dissolved oxygen content slightly varied between present study and pre-project period (December 2015). The concentrations of nitrite, nitrate, ammonia, phosphate and total nitrogen were found to have marginal changes during the present study, when compared to earlier study.

The concentrations of trace metals, phenols and petroleum hydrocarbons were non-detectable during pre-project period (December 2015) and monitoring period (May 2023). However, marine water quality was found to be in normal range within the stipulated values indicated for coastal waters. The values recorded during present study indicates natural variability and does not show any impact of effluent discharge.

Sediment quality

Sediment texture was found to be silty fine sand during present study (May 2023) and of no variation from pre-project period (December 2015). The seabed sediment properties are having marginal changes but within normal range of coastal sediments.

Biological Parameters

Generic diversity of phytoplankton was similar at both sampling periods with comparable values (Table 19). The slightly high number of species of phytoplankton was identified during the present study due to seasonal variations; it ranged from 38 to 45 as compared to earlier report of 29 to 32 species (December 2015). Similarly, density of phytoplankton and zooplankton showed relatively high value in the present study (May 2023). The sub-tidal and inter-tidal benthic and bacterial population showed marginal difference between pre-project period (December 2015) and monitoring period.

The data collected during this monitoring period of May 2023 is found to prevail closer to the data collected during pre-project period of December 2015. There is no significant deviation in the chemical and biological quality of the seawater.